

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
IA No.700/2024 In Execution Application No.15/2024**

IN THE MATTER OF:

**Residents Welfare Association
F-Block (West), Vikaspuri**

... Applicant

Versus

**Horticulture Department of MCD
(West Zone) & Anr**

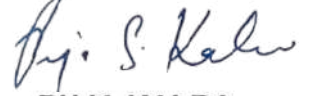
...Respondent

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Through



PUJA KALRA

Chamber No.430, Block-I

Delhi High Court, New Delhi

Mobile No.9312839323

NEW DELHI

DATED 04/02/2025

**IN THE COURT OF NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
IA No.700/2024 In Ex. App. No.15/2024**

IN THE MATTER OF:

**Residents Welfare Association
F-Block (West), Vikaspuri**

... Applicant

Versus

**Horticulture Department of MCD
(West Zone) & Anr**

...Respondent

**STATUS REPORT IN THE SHAPE OF AFFIDAVIT ON BEHALF OF THE
RESPONDENT/MUNICIPAL CORPORATION OF DELHI**

1. That the submissions made by the applicant in IA No. 700/2024 are categorically denied unless specifically admitted herein.
2. This report may kindly be read with affidavit dated 08.11.2024 filed in Ex. Application No. 15/2024.
3. That with reference to the booking details submitted by the petitioner in tabulated form in paragraph 2(ii)(d) of IA No. 700/2024, the correct details of bookings are enclosed as **Annexure-R1 (Colly)**.
4. That vide Order dated 13.09.2024, this Hon'ble Tribunal observed that the policy dated 07.09.2012 is not in consonance with the orders of the Hon'ble Supreme Court of India, and the deponent was directed to file a further status report. Accordingly, a status report dated **08.11.2024** was filed by the deponent. That the Respondent has also proposed a file before the competent authority for restricting the bookings of parks maintained by MCD, for a period of 10 days per month in respect of Religious functions such as Ramleela, Durga Puja, Ganesh Chaturthi, Bhagwat Katha etc, with an expectation of obtaining approval from the appropriate authorities to further solidify this restriction in consonance with Hon'ble Supreme Court directions.
5. That in para 3 of the Status Report dated 08.11.2024, it was already stated that a proposal for restricting the booking of parks for social, marriages and religious functions was mooted by the Horticulture Department through the Commissioner of the Corporation and it was placed before the Corporation through the Standing Committee. That vide Resolution No. 417 dated 09.03.2022, the proposal of the department for restricting booking of parks to 10 days in a month was rejected by the Corporation.
6. That park bookings from October 2023 to November 2024 were made in accordance with the policy dated 07.09.2012. However, as per paragraph 4 of the status report dated 08.11.2024, the deponent has already assured this Hon'ble Tribunal that strict compliance with the orders of the Hon'ble Supreme Court shall be maintained. From December 2024 & onwards, the Horticulture



Department, West Zone, has ensured that park bookings do not exceed 10 days per month. However, November 2024 bookings were made in advance and could not be retrospectively altered. The detailed booking records for December 2024, January 2025, and February 2025 (up to the date 28.01.2025) are enclosed herewith as **Annexure-R2 (Colly)**, demonstrating compliance with the 10-day limit from December 2024 onwards.

7. That Park Dussehra Ground is divided into three booking sites, namely FS/WZ/124/1, FS/WZ/124/2, and FS/WZ/124/3, which are each individually booked for social events. The remaining area, totaling 5734 sqm, is developed and maintained as a green space. The approved IDs for this park were reflected in Resolution No. 253 dated 25.03.2013. The copy of this resolution, reflecting the approved IDs of the park, is enclosed as **Annexure R-3 (Colly)**. That 13,099 sqm of the total 18,832 sqm area of this park has been utilized for hosting marriages and various other functions over the past many years. A proposal has also been moved for merging the three existing IDs, under which the Park Dussehra Ground was divided into three bookable sections for different parties. This step is intended to ensure that the park is used in a manner that adheres to legal directives and serves the public interest while preserving the environmental and recreational value of municipal parks.
8. That the allegation that the respondent has failed to comply with its circulars and did not impose fines is unfounded. The Horticulture Department, West Zone has taken appropriate action from time to time, which includes forfeiture of Security Deposits of booking parties in case of violations such as unauthorized occupation of the ground beyond the allotted dates, illegal parking, damage to the ground, non-removal of tents. The Security Deposits of various booking parties with park booking dates 12.10.2023 to 26.10.2023, 06.02.2024, 14.04.2024, 07.05.2024 to 20.05.2024, 14.07.2024, 30.09.2024 to 14.10.2024, 18.11.2024, 24.11.2024, and 01.12.2024 were forfeited on account of violations of park booking guidelines. The details of the forfeited security deposits are enclosed as **Annexure-R4(Colly)**.
9. Further, notices have been issued to various park booking parties to vacate the park as per the terms and conditions of their bookings. The notices caution the parties about the damages to saplings, removal of tents, and other violations of booking terms. Copies of notices dated 03.09.2024 (Ref. No. ADH/WZ/MCD/2024-25/D-801), 26.09.2024 (Ref. No. ADH/WZ/MCD/2024-25/D-931), 10.10.2024 (Ref. No. ADH/WZ/MCD/2024-25/D-987), 11.09.2024 (Ref. No. 851/ADH/DDH/WZ/MCD/2024), and 02.12.2024 (Ref. No. ADH/WZ/2024-25/216) are enclosed as **Annexure-R5(Colly)**.
10. Additionally, the Horticulture Department, West Zone has reported instances of violations to the local Police Station in writing which includes non-vacation of the ground, unauthorized occupation of the ground beyond the allotted dates, digging of pits for chhath puja etc. and also communicated with the Deputy Commissioner of Police and Assistant Commissioner of Police,



Rajouri Garden, for prioritization of complaints related to Municipal Parks. Copies of letters dated 17.09.2024, 19.09.2024, 20.09.2024, 25.09.2024, 26.09.2024, 27.09.2024, 15.10.2024, 04.11.2024, 06.11.2024, 18.11.2024, 26.11.2024, 29.11.2024, and 02.12.2024 are enclosed as **Annexure-R6(Colly)**.

11. The Department has also written letters dated 19.11.2024, 26.11.2024, and 02.12.2024 to the Delhi Pollution Control Committee (DPCC) for taking action on violations of unauthorized occupation of park, and noise and air pollution observed in Dussehra Ground Park. Same are enclosed as **Annexure-R7(Colly)**.
12. That the Park, namely Dussehra Ground is restored on regular basis by the Horticulture Department, West Zone by way of cleaning, leveling and peripheral plantation, ensuring that the park remains in good condition. It has also been submitted in the status report dated 08.11.2024 that peripheral plantation of 493 plants of various species such as Neem, Papdi, Peepal, Pilkhan, Molasri etc was carried out by the Horticulture Department, West Zone. The photographs of the various maintenance activities undertaken at site are enclosed as **Annexure-R8(Colly)**.
13. The incident involving unauthorized excavation on 04.11.2024 intended for the creation of a Chhath Ghat in preparation for the Chhath Puja celebration, a religious event. The Horticulture Department of the Municipal Corporation of Delhi (MCD) promptly arranged for a JCB to fill the excavated area. However, due to public resistance and interference from political parties, the operation had to be suspended. To address the matter appropriately, the Department immediately contacted local law enforcement via 112 (Reference No. 10151696) and lodged a formal police complaint with the concerned police station. Additionally, an email was sent to the Deputy Commissioner of Police, West Zone, on 06.11.2024, informing them of the situation. With respect to the issue of plastic sheet in the dugged up pit, it is mentioned that as per the report of Garden Chowdhary, the pit was itself filled by the party organizing the chhatt. The report dated 22/01/2025 received from Garden Chowdhary is enclosed as **Annexure-R9**.
14. That the applicant's contention that Ramleela and Dussehra events were organized without the requisite permissions is factually incorrect. The Casual Performance License was duly issued by the Office of the Joint Commissioner of Police (Licensing) in favor of Sh. Deepak Jindal. Additionally, all required NOCs were obtained from the relevant authorities. Copies of the same are annexed as **Annexure-R10(Colly)**.
15. That the Respondent remains committed to complying with the directives of this Hon'ble Tribunal and the Hon'ble Supreme Court of India regarding the regulation of park bookings and other related activities.



16. That the contents of this affidavit are true and correct to the best of my knowledge and belief, and no part of it is false, and nothing material has been concealed therein.

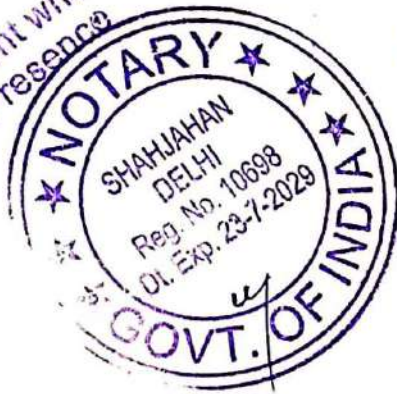
PK Bamejra
DEPONENT

VERIFICATION:

04 FEB 2025

Verified at Delhi on this ___ day of February, 2025 that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

I Identify the Dependent who has Signed in my Presence



04 FEB 2025

PK Bamejra
DEPONENT

CERTIFIED THAT THE DEPENDENT
has solemnly affirmed that the contents of the affidavit are true and correct to his & knowledge
Notary Public
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ANNEXURE-1 COLYY

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Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of October'2023

PARK ID No. 124/1

S.No.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No of Days
1	124/1	Sh. Satya narayan	1/10/2023 to 2/10/2023	96681		Ganesh Chaturthi		17 Nos Days
2	124/1	Deepak jindal (Saksham Samaj)	12/10/2023 to 26/10/2023	96683		Ramleela	Security Forfeited	

PARK ID No. 124/2

S.No.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No of Days
1	124/2	Sh. Satya Narayan	1/10/2023 to 2/10/2023	96681		Ganesh Chaturthi		17 Nos Days
2	124/2	Deepak jindal (Saksham Samaj)	12/10/2023 to 26/10/2023	96683		Ramleela	Security Forfeited	

PARK ID No. 124/3

S.No.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No of Days
1	124/3	Sh. Satya Narayan	1/10/2023 to 2/10/2023	96681		Ganesh Chaturthi		17 Nos Days
2	124/3	Deepak jindal (Saksham Samaj)	12/10/2023 to 26/10/2023	96683		Ramleela	Security Forfeited	

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S.O.(H)/WZ

A.S.O./Hort. Deptt./MCD

Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of November'2023								
PARK ID No. 124/1								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No of Days
1	124/1	RAJ KUMAR	23/11/2023	334954	Marriage			05 Nos Days
2	124/1	DHARAM SINGH	24/11/2023	334994	Marriage			
3	124/1	KANHAIYA LAL	25/11/2023	335687	Marriage			
4	124/1	MUKESH KUMAR	29/11/2023	334955	Marriage			
5	124/1	RAM PRAKASH	30/11/2023	335988	Marriage			
PARK ID No. 124/2								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No of Days
1	124/2	LAXMAN KUMAR	19/11/2023	335937	Marriage			05 Nos Days
2	124/2	NEELAM	23/11/2023	335333	Marriage			
3	124/2	TANUJA	24/11/2023	335936	Marriage			
4	124/2	ANNU	27/11/2023	335479	Marriage			
5	124/2	NEHA YADAV	28/11/2023	336012	Marriage			
PARK ID No. 124/3								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No of Days
1	124/3	ANIL TYAGI	20/11/2023	335583	Marriage			02 Nos Days
2	124/3	SHIVANI TYAGI	23/11/2023	335328	Marriage			

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29/11/25
S.O.(H)/WZ


A.S.O./Hort. Deptt./MCD

Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of December-'2023							
PARK ID No. 124/1							
S.NO.	Park Id	Applicant Name	Function Date	G. 8 No.	Marriage	Remarks	No. of Days
1	124/1	KARAN TYAGI	4/12/2023	335958	Marriage		05 Nos. Days
2	124/1	SUNDRAM TYAGI	5/12/2023	335373	Marriage		
3	124/1	MUKESH KUMAR	6/12/2023	334976	Marriage		
4	124/1	KRISHAN KUMAR	8/12/2023	334838	Marriage		
5	124/1	SIMRAN	9/12/2023	336038	Marriage		
PARK ID No. 124/2							
S.NO.	Park Id	Applicant Name	Function Date	G. 8 No.	Marriage	Remarks	No. of Days
1	124/2	VINEET PAL	1/12/2023	335935	Marriage		07 Nos. Days
2	124/2	GAGAN DEEP KOUR	5/12/2023	335378	Marriage		
3	124/2	VIDYA KHANNA	7/12/2023	335780	Marriage		
4	124/2	KRISHAN KUMAR	8/12/2023	334838	Marriage		
5	124/2	GAURAV TYAGI	9/12/2023	335957	Marriage		
6	124/2	URVIN KOUR MALHOTRA	11/12/2023	336058	Marriage		
7	124/2	POOJA KOUR	20/12/2023	336108	Marriage		
PARK ID No. 124/3							
S.NO.	Park Id	Applicant Name	Function Date	G. 8 No.	Marriage	Remarks	No. of Days
1	124/3	RAJ KUMAR SAINI	3/12/2023	335573	Marriage		02 Nos. Days
2	124/3	KRISHAN KUMAR	8/12/2023	334838	Marriage		

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A.S.O./Hort. Deptt./MCD

Sub: Booking details of Dushera Ground, F-Block Vikas Puri for the Month of January-'2024.								
PARK ID No. 124/1								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/1	Narender singh	23/1/2024	336323	Marriage			02 Nos. Days
2	124/1	Taranjit Kaur	24/1/2024	336367	Marriage			
PARK ID No. 124/2								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/2	Kiran deep	4/1/2024	336236	Marriage			02 Nos. Days
2	124/2	Gautam	29/1/2024	336419	Marriage			
PARK ID No. 124/3								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/3	Pradeep Tyagi	20/1/2024	336331	Marriage			01 No. Day

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S.O.(H)/WZ

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A.S.O./Hort. Deptt./MCD

Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of February-'2024.								
PARK ID No. 124/1								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/1	ANURAJ TYAGI	2/2/2024	336050	Marriage			07 Nos. Days
2	124/1	MEGHA SAINI	4/2/2024	336049	Marriage			
3	124/1	SIMRAN KOUR	8/2/2024	336471	Marriage			
4	124/1	SARITA JINDAL	16/02/2024	25643		Religious		
5	124/1	PRIYANKA	17/2/2024	336523	Marriage			
6	124/1	SHYAMVEER TYAGI	18/2/2024	336037	Marriage			
7	124/1	RENU TYAGI	24/2/2024	336565	Marriage			
PARK ID No. 124/2								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/2	ANIL KUMAR ABROL	4/2/2024	336059	Marriage			04 Nos. Days
2	124/2	SURBHI	14/2/2024	336084	Marriage			
3	124/2	PUJA MISHRA	18/2/2024	336083	Marriage			
4	124/2	SONU	27/2/2024	336494	Marriage			
PARK ID No. 124/3								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/3	VINOD KUMAR	4/2/2024	336055	Marriage			03 Nos. Days
2	124/3	VINOD KUMAR	6/2/2024	336056	Marriage		Security Forfeited	
3	124/3	PRADEEP TYAGI	13/2/2024	336470	Marriage			

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29/1/25
S.O.(H)/WZ


A.S.O./Hort. Deptt./MCD

Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of March- '2024.								
PARK ID No. 124/1								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/1	SURAJ TYAGI	6/3/2024	336554	Marriage			01 No. Day

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S.O.(H)/WZ

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A.S.O./Hort. Deptt./MCD

Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of April-'2024.								
PARK ID No. 124/1								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/1	MANISH KHURANA	06/4/24 To 07/04/2024	25647 dt.05.04.2024		Religious		03 Nos. Days
2	124/1	PULKIT SHARMA	28/4/2024	336926	Marriage			
PARK ID No. 124/2								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/2	DEV YADAV	14/4/2024	DFM00387 dt.14.06.2024	Marriage		Security Forefited	03 Nos. Days
2	124/2	CHAMAN LAL SON	18/4/2024	336866	Marriage			
3	124/2	NITIN DUBEY	21/4/2024	336828	Marriage			
PARK ID No. 124/3								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/3	MANISH KHURANA	06/4/24 To 07/04/2024	25647 dt.05.04.2024		Religious		03 Nos Days
2	124/3	PULKIT SHARMA	28/4/2024	336928	Marriage			

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Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of May-'2024.								
PARK ID No. 124/1 & 124/2 & 124/3								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/1, 124/2, 124/3	SWAMI NARESHNAND SECRETARY	7/5/2024 TO 20/5/2024	25650 dt.03.05.2024		Religious	Security Forefited	14 Nos. Days

Vikas
20/11/25
S.O.(H)/WZ


A.S.O./Hort. Deptt./MCD

Sub:		Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of June-'2024.						
PARK ID No. 124/1 & 124/2 & 124/3								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
NIL								

Vibha
29/1/25
S.O.(H)/WZ

[Signature]
A.S.O./Hort. Deptt./MCD

Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of July-'2024.									
PARK ID No. 124/1									
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days	
1	124/1	Nil							
PARK ID No. 124/2									
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days	
1	124/2	Nil							
PARK ID No. 124/3									
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days	
1	124/3	Swami Nareshanand Ji (Divya Jyoti Jagriti Sansthan) Regd.	14/7/2024	DGM00305 12/7/2024		Religious	Security Forfeited	02 Nos. Days	
2	124/3	Swami Nareshanand Ji (Divya Jyoti Jagriti Sansthan) Regd.	28/07/2024	DGM00664, DGM00665 & DGM00666 25/7/2024		Religious			

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S.O.(H)/WZ

[Signature]
A.S.O./Hort. Deptt./MCD

Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of August-'2024.									
PARK ID No. 124/1									
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remark	No. of Days	
1	124/1	Nil							
PARK ID No. 124/2									
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remark	No. of Days	
1	124/2	Nil							
PARK ID No. 124/3									
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remark	No. of Days	
1	124/3	SWAMI NARESHAND JI (DIVY JYOTI JAGRATI SANSTHA)	4/8/2024	DHM00128, 129,131		Religious		02 No. Days	
2	124/3	SWAMI NARESHAND JI (DIVY JYOTI JAGRATI SANSTHA)	11/8/2024	DHM00382,383, 384, 8/8/2024		Religious			

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S.O.(H)/WZ


A.S.O./Hort. Deptt./MCD

Sub: Booking details of Dushera Ground, F-Block Vikas Puri for the Month of September- '2024.

PARK ID No. 124/1

S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/1	DEEPAK JINDAL (SAKSHAM SAMAJ)	1/9/2024	DHMO1139,1140,1 141, 29/8/2024		Religious		15 Nos. Days
2	124/1	MANISH KAKKAR	06/09/2024 TO 07/09/2024	DFM00580, DFM00582, DFM00581 & DFM00578 DT.24.06.2024	Marriage			
3	124/1	MULCHAND (GYAN SAROVAR CHERITABLE TRUST)	8/9/2024 TO 18/9/2024	DHMO1234, 1238, 1237 DT. 2/9/2024		Religious		
4	124/1	DEEPAK JINDAL (SAKSHAM SAMAJ)	30/9/2024	DHM00473, 474, 475 13/8/2024		Religious	Security Forfeited	

PARK ID No. 124/2

S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/2	MULCHAND (GYAN SAROVAR CHERITABLE TRUST)	8/9/2024 TO 18/9/2024	DHMO1234, 1238, 1237 DT. 2/9/2024		Religious		12 Nos. Days
2	124/2	DEEPAK JINDAL (SAKSHAM SAMAJ)	30/9/2024	DHM00473, 474, 475 13/8/2024		Religious	Security Forfeited	

PARK ID No. 124/3

S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/3	MULCHAND (GYAN SAROVAR CHERITABLE TRUST)	8/9/2024 TO 18/9/2024	DHMO1234, 1238, 1237 DT. 2/9/2024		Religious		12 Nos. Days
2	124/3	DEEPAK JINDAL (SAKSHAM SAMAJ)	30/9/2024	DHM00473, 474, 475 13/8/2024		Religious	Security Forfeited	

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A.S.O./Hort. Deptt./MCD

Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of October-'2024.								
PARK ID No. 124/1								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/1	Sh. Deepak Jindal	01.10.2024 to 14.10.2024	DHM00473, 474, 475 DT.13.08.2024	-	Religious	Security Forfeited	14 Nos. Days
PARK ID No. 124/2								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/2	Sh. Deepak Jindal	01.10.2024 to 14.10.2024	DHM00473, 474, 475 DT.13.08.2024	-	Religious	Security Forfeited	14 Nos. Days
PARK ID No. 124/3								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/3	Sh. Deepak Jindal	01.10.2024 to 14.10.2024	DHM00473, 474, 475 DT.13.08.2024	-	Religious	Security Forfeited	14 Nos. Days

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[Signature]
A.S.O./Hort. Deptt./MCD

Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of November-'2024.								
PARK ID No. 124/1								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	121/1	SUBHASH TYAGI	18/11/2024	DIM01369,1365,1368, 1364 DT.5/9/2024	Marriage		Security Forfeited	06 Nos Days
2	124/1	GOPAL JHA	22/11/2024	DIM00901,900,898, 897	Marriage			
3	124/1	SANJAY SINGH	24/11/2024	DGM00859,860,858,857	Marriage		Security Forfeited	
4	124/1	DINESH KUMAR	27/11/2024	DIM00916,914,910 909, 18/9/2024	Marriage			
5	124/1	SONIA	28/11/2024	DJM00595,00591	Marriage			
6	124/1	SUBHAM TYAGI	29/11/2024	DIM00390, 391, 392 & 393 DT.18/09/2024	Marriage			
PARK ID No. 124/2								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/2	MOOL CHAND	10/11/2024	DKM300168	Marriage			09 Nos Days
2	124/2	ANJLI	12/11/2024	DIM00404,403,402,401 DT.6/9/2024	Marriage			
3	124/2	KRISHNA	14/11/2024	DKM300171	Marriage			
4	124/2	RINKI	16/11/2024	DIM00866,851,852, 849, 17/9/2024	Marriage			
5	124/2	ANNU	18/11/2024	DJM00261,260,259,258			Security Forfeited	
6	124/2	DEEPANSHU	21/11/2024	DKM300433	Marriage			
7	124/2	SANJAY SINGH	24/11/2024	DGM00863,864,862,865	Marriage		Security Forfeited	
8	124/2	PAWAN KUMAR	27/11/2024	DIM00863, 864,865 & 862 DT.17.09.2024	Marriage			
9	124/2	TEJPAL	28/11/2024	DIM00859,860,861,858 DT.17/9/2024	Marriage			
PARK ID No. 124/3								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/3	KIRAN SAROHA	22/11/2024	DIM00399,398,397,395 ,18/9/2024	Marriage			02 Nos Days
2	124/3	SANJAY SINGH	24/11/2024	DGM00867,868,866,861	Marriage		Security Forfeited	

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A.S.O./Hort. Deptt./MCD

ANNEXURE- 2 COLLY

19

Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of December-'2024.								
PARK ID No. 124/1								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religiou	Remarks	No. of Days
1	124/1	SHUBHASH TYAGI	4/12/2024	DIM00922,921,920 & 919 16/9/2024	Marriage			
2	124/1	IRFAN AHMAD	6/12/2024	DKM00172	Marriage			02 Nos Days
PARK ID No. 124/2								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religiou	Remarks	No. of Days
1	124/2	SHAMBU THAKUR	1/12/2024	DKM300167	Marriage		Security Forefieted	04 Nos Days
2	124/2	MOOL CHAND	3/12/2024	DLM300052	Marriage			
3	124/2	DEEPIKA	6/12/2024	DKM300166	Marriage			
4	124/2	ROHIT GUPTA	7/12/2024	DJM00255,254,253,251	Marriage			
PARK ID No. 124/1								
S.NO.	Park ID	Applicant Name	Function Date	G. 8 No.	Marriage	Religiou	Remarks	No. of Days
1	124/3			Nil				

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S.O.(H)/WZ

[Signature]
A.S.O./Hort. Deptt./MCD

Sub:	Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of January-'2025.							
PARK ID No. 124/1 & 124/2 & 124/3								
S.NO.	Park Id	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
NIL								

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29/1/25
S.O.(H)/WZ


A.S.O./Hort. Deptt./MCD

Sub: Booking details of Dushhera Ground, F-Block Vikas Puri for the Month of February-'2025.								
PARK ID No. 124/1								
S.NO.	Pak Id	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/1	Pankaj Tyagi	17.02.2025	EAM301191	Marriage			03 nos. of Days
2	124/1	Pankaj Tyagi	18.02.2025	EAM301194	Marriage			
3	124/1	Karuna Yadav	21.02.2025	EAM300968	Marriage			
PARK ID No. 124/2								
S.NO.	Pak Id	Applicant Name	Function Date	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/2	Karuna Yadav	21.02.2025	EAM300966	Marriage			1 nos. of Days
PARK ID No. 124/3								
S.NO.	Pak Id	Applicant Name	Function	G. 8 No.	Marriage	Religious	Remarks	No. of Days
1	124/3				Nil			

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[Signature]
A.S.O./Hort. Deptt./MCD

ANNEXURE R- 3 COLLY

SOUTH DELHI MUNICIPAL CORPORATION
OFFICE OF THE ADMINISTRATIVE OFFICER (C&C)
2ND FLOOR, DR. S.P.M. CIVIC CENTRE,
MINTO ROAD, NEW DELHI.

No.F.33/Corp./UDC-I/ 247/C&C

Dated: 27/04/13

A copy of the Corporation Resolution No. 253 dated 25.03.2013 received from the Municipal Secretary Office, SDMC is forwarded for further necessary action.

The relevant file in Duplicate of the case is also attached.

The relevant file of the case has not been received in this office.

The relevant file of the case has already been collected by _____ on _____.

Handwritten notes:
To Director (Horticulture)
Civic Centre Secy 127
Dt. No. 27/4/13
Date 27/4/13
68/40/11/1015
27/4/13

Signature
Admin. Officer (C&C)

Copy to Addl. Commissioner (De Hort) for kind information & necessary action please.

Signature

Signature
TRUE COPY

सु. प्रिन (टी.एच.)-जाब 410-5000-10-8-2010

25 March 2013

दिनांक 25/3/13 को हुई नगर निगम की सभा

83/2

के प्रस्ताव संख्या 25/3/13 की प्रतिनिधि।
मद संख्या

Urgent Business No. 33

Subject :— Regarding proposal for creating new sites for booking for marriages etc. and approval of revision of rates and process of park booking etc.

(i) Commissioner's letter No. F. 33/Hort./SDMC/516/C&C dated 5-2-2013.

At present there are 6400 parks in SDMC and out of these 63 number of Sites (58 parks & 5 other sites) are allowed for holding marriages and other functions by booking online through CSB. (List attached at Annexure-I). It is worth mentioning that earlier in SDMC area there were more than 600 parks used to be booked for holding functions etc. Supreme Court of India in the matter of "M.C. Mehta V/s. Union of India and others" in WP(C) No. 4677/1989 has shown displeasure in respect of degradation of parks due to holding of marriages of etc. Hon'ble Supreme Court has also directed that "The use of parks by the MCD, the NDMC and the DDA for the purposes mentioned above shall not be permitted more than 10 days in a month. In other words, when any of the designated park is used for such purposes 10 days in a month, no function thereafter shall be permitted during the remaining 20/21 days".

Further, Court also directed that no tree shall be cut from any of the parks for any purpose, specially to facilitated holding of these functions etc. In the aforesaid matter court has agreed the view of Mr. Mehta (Applicant) that the recreational and other aesthetic uses of the parks cannot be curtailed. Also, that the permitted use of park was being recreation under the Master Plan, it cannot be permitted for any other use. But at the same time, keeping in view of the need of the society, it is necessary to bring the parks back to their normal use in a sustained manner.

In the recent judgment in the matter of RWA and others V/s Union of India and others in WP(C) No. 8582/2009 and CM No. 5665/2009, the Hon'ble High Court of Delhi closed 551 parks for holding marriages etc. and allowed holding marriages etc. in 144 parks only till December, 2014 in undivided MCD. The Court is mainly worried for degradation of parks due to holding of functions. Most of these parks are barren and lack green cover.

The Horticulture Department/SDMC has made a survey/inspection of the parks where functions are allowed and it was found that most of these parks are lying barren without any grass and shrubs etc. in the parks. It was also noticed that there are very less number of trees in these parks as compared to other ornamental/ordinary parks maintained by the department. It is proposed that these parks be converted into green landscape by planting trees in the periphery and maintaining green belt along the boundary so as to give aesthetic look to these parks. Mali will be deputed to maintain these parks during function days and thereafter during the days when function are not held. It will help in maintaining these parks as green. While planting these parks area will be earmarked for cooking and for use of generator during the functions. A Board showing the landscape plan of the sites will be placed in all these parks. Department will make sure that the above said plan of the park be complied with by the function organizers. In case of any damage, the department will recover the same from security deposit of the organizers. This effort will also help in complying the basic issue of court order i.e. preserving the green, recreational and aesthetic use of the land. Further these parks can be utilized by children for playing games, when these are not booked. It is to mention that due to closure of a large number of parks for holding functions the other parks are also being degraded, as functions are mainly held in night and there are no chowkidar in horticulture department.

[97(S)]

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Further there are vacant plots and other areas available in the zone which may not get developed in near future. These sites are otherwise not giving any revenue can be used for holding marriages etc for short durations (i.e. year to year basis).

In view of above background following is proposed :—

1. In all the parks which are being used for holding functions like marriage etc a peripheral green belt will be created with one row of tall trees leaving the space for gates. Where ever possible green lawns in the park will be created. These parks will be open for playing of children when not booked. The green belt with one row of tall trees will be created preferably in the coming Mansoon Season when it is not a marriage season.

2. The booking rates of parks and other sites were approved by the Corporation vide Resolution No. 113 dated 15-6-2010. Further the competent authority also approved the following which are also being followed, may be ratified :—

(a) Three Special Function Sites of Subhash Nagar Chhatri Wala Park, Beri Wala Park and 3-Block Park were approved for booking @ Rs. 10,000/- were approved for booking @ Rs. 8,000/- per day for uniformity of rates with other parks.

(b) The special conditions mentioned in the preamble regarding disclosing the names of the tent house, fine for illegal occupation of parks and non park sites, opportunity cost of non park sites of Punjabi Bagh etc. were modified as follows :—

(i) The following fees may be charged for each day taken for installing, dismantling (minimum one day for installing and one day for dismantling or actual) and for keeping tent installed without permission :—


Sl. No.	Booking rate per day of park and Function site	Rate per day of installing and dismantling etc.
1.	Rs. 4,000/-	Rs. 3,000/-
2.	Rs. 8,000/-	Rs. 6,000/-
3.	Rs. 25,000/-	Rs. 15,000/-

The booking charges will be paid by the party booking the park. Charges for installation and dismantling of the tent and any fine etc. will be paid by the Tent House/Tent Owner as per the actual days used/occupied.

(ii) If there is no function in the park but tent house is occupying the park, the fine will be same as are charges for installing and dismantling. However, if the function is being held on the site illegally/without permission, the fine will be three times the rate of booking of the park/function site.

(c) Security deposit were fixed Rs. 5,000/- and cleaning charges Rs. 1,000/- and license fee Rs. 500/- for parks being booked @ Rs. 4,000/- per day and @ Rs. 8,000/- per day.

[93 (S)]


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3. The booking rates of the park may be enhanced as follows :—

- (a) The parks which are categorized as Function Sites and other sites like Punjabi Bagh Stadium which are being booked @ Rs. 25,000/- are proposed to be booked @ Rs. 37,500/- per day. Security Deposit (Refundable) is also proposed to be increased from Rs. 10,000/- to Rs. 15,000/-. Cleaning charges are also proposed to be increased from Rs. 1,000/- to Rs. 1,500/- and license fee of Rs. 1,000/- (unchanged).
- (b) The park being booked @ Rs. 8,000/- are proposed for booking @ Rs. 12,000/- per day with one time Security Deposit of @ Rs. 5,000/-, cleaning charges @ Rs. 1,000/- and license fee of @ Rs. 500/-.
- (c) The park booked @ Rs. 4,000/- are proposed for booking @ Rs. 6,000/- per day with one time security deposit of @ Rs. 5,000/-, cleaning charges of @ Rs. 1,000/- and license fee of @ Rs. 500/-.
- (d) It is to mention that rates regarding Security Deposit (Refundable), cleaning charges and License fee have not been changed for parks mentioned at SL No. (b) & (c) above.

4. It is proposed that each year in the month of August to September Horticulture Department in consultation with Community Service Department, Education, Land & Estate, Engineering Department etc. and area Councillor will identify the open spaces/plots etc. which are not developed and are not going to be developed or used for any project for next one year or which may be barren and devoid of trees and grass and which can be offered temporarily for booking for holding marriages etc. for next marriage season (i.e. till June & next year).

The rate of booking of such open spaces/plots/barren sites etc. for holding functions like marriages etc. may be fixed on following lines :—

(i) Rates for Small area (upto 0.5 acre) Rs.	(ii) Rates for Medium area (more than 0.5 upto 1.0 acre) Rs.	(iii) Rates for Large area (more than 1.0 acre) Rs.
6,000.00	12,000.00	37,500.00

The security deposit for sites proposed for booking @ Rs. 37,500/- will be @ Rs. 15,000/- with cleaning charges of Rs. 1,500/- and License Fee of Rs. 1,000/- in each booking. For the remaining areas Security Deposit will be @ Rs. 5,000/- The cleaning charges will be @ Rs. 1,000/-, in each booking and license fee @ Rs. 500/- in each booking.

Further, every year in the month of the September Horticulture Department will examine afresh these sites if they will remain available for booking during the next year i.e. if no project etc. will be coming in the areas or no developmental work is taking place during the next year then they may be continued for booking in the next year. Booking of open spaces etc. will help to increase the revenue and also it will be a help to the public.

For fixing the rates on above lines of the sites identified by the department a committee of two Dy. Directors Horticulture and one Assistant Director of Horticulture will be constituted and the rates and sites will be approved by the Commissioner, SDMC every year.

In Punjabi Bagh there are two such site which are being booked in five parts with present rate or booking @ Rs. 25,000/- per day and enhancement proposed as above.

[99(S)]

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Recently two more such sites have been identified :—

- (a) One in front of office of the Dy. Assessor & Collector, M.C. Primary School, Sawal Nagar, ward No. the area of this site is 0.25 and as such the rates of Rs. 6,000/- per day may be fixed for this site.
- (b) An area of 0.6 acres has been identified at Titar Pur Village Ward No. 105. As such the rates of Rs. 12,000/- per day may be fixed for this site.

5. The fees already being charged for installation and dismantling of tent by tent owners are also proposed for approval so as to be increase as follows :—

Existing Rate of Booking	Proposed Rate of Booking of parks and other sites	Existing Rate of installation and dismantling per day	Revision proposed for installation and dismantling
(Rs.)	(Rs.)	(Rs.)	(Rs.)
4,000.00	6,000.00	3,000.00	4,500.00
8,000.00	12,000.00	6,000.00	9,000.00
25,000.00	37,500.00	15,000.00	22,500.00

The booking charges will be paid by the party booking the park/sites. Charges for installation and dismantling of the tent and fine etc. will be paid by the tent owner as per actual days used and permission taken.

6. If there is no function in the park but tent house is occupying the park with permission the fine will be the same as are the charges for installing and dismantling as given in Serial No. 4 above. However, if the function is being held on the site illegally or site is occupied illegally (without permission) the fine will be three times the rate of booking of the Park/Function Site. This is being charged at present also.

7. These Parks and Function Sites are given Booking IDs as follows : FC/ZONE CODE/ WARD NUMBER/FUNCTION SITE NUMBER. In every ward FUNCTION SITE NUMBERS start from 1 and firstly all the parks being booked at the highest rates are numbered and so on. It is proposed that 10 for the open spaces which are, temporary booking sites may be given similarly except the function site number should start from TEMP1 beginning with the highest priced site of the ward.

8. The detailed existing guidelines for booking of parks etc. are given at Annexure-II. All sites will also be booked as per these guidelines.

9. All the Sites (including parks) will be booked following above guidelines contained in this preamble. All these guidelines as above which were in practise in past regarding rates, fines etc. and which has been modified in this preamble may be approved in supersession of all the past guidelines and resolutions regarding booking of parks and other sites. These approved guidelines will also be applicable for other sites etc. If any dispute arises regarding interpretation of the rules the same will be referred to Commissioner, SDMC for resolving and his decision will be final.

The matter may be placed before the Corporation through the Standing Committee for approval considering it an Urgent Business, as SDMC will start getting more revenue once it is approved.

[100 (S)]


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ANNEXURE-I

Parks in Zone : Najafgarh Zone

S. No.	Park Name & Address	Area (in Acre)	Park Ground Rent (Rs.)	Security Deposit (Rs.)	Cleaning Charges (Rs.)	License Fee (Rs.)	Service Charges (Rs.)
1.	FS/NFZ/146/1 Park on 60' Rd. near Shiv Mandir, Sadh Nagar		4,000/-	5,000/-	1,000/-	500/-	10/-

Parks in Zone : Central Zone

S. No.	Park Name & Address	Area (in Acre)	Park Ground Rent (Rs.)	Security Deposit (Rs.)	Cleaning Charges (Rs.)	License Fee (Rs.)	Service Charges (Rs.)
1.	FS/SZ/192/1 Ch. Gulab Singh Park Garhi Jharin Maria	0.72	8,000/-	5,000/-	1,000/-	500/-	10/-
2.	FS/CNZ/194/1 Park near Mini Mkt. East of Kailash	0.72	4,000/-	5,000/-	1,000/-	500/-	10/-
3.	FS/CNZ/165/1 Park P-20, Jungpura Ext.	0.4	4,000/-	5,000/-	1,000/-	500/-	10/-
4.	FS/CNZ/158/1 Park opp. Community Hall Behind H. No. 187, Kilolari Village	0.68	4,000/-	5,000/-	1,000/-	500/-	10/-
5.	FS/CNZ/206/1 Park opp. B-352, DDA Market, New Friends City.	0.51	4,000/-	5,000/-	1,000/-	500/-	10/-
6.	FS/CNZ/193/1 Park between Mpl. School, Near Community Centre, Sri Niwas Puri	0.78	4,000/-	5,000/-	1,000/-	500/-	10/-
7.	FS/CNZ/190/1 Park opp. E-903, C.R. Park	1.36	8,000/-	5,000/-	1,000/-	500/-	10/-

[101 (S)]

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8.	FS/CNZ/196/1 Park Tanki Wala, DDA Janta Flats Between J-1 & J-4, Kalkaji	0.44	3,000/-	5,000/-	1,000/-	500/-	10/-
9.	FS/CNZ/196/3 Park DDA Flats opp. Gurudwara, Kalkaji	0.5	4,000/-	5,000/-	1,000/-	500/-	10/-
10.	FS/CNZ/196/4 Park (Munjal 1.22 Road Site) between Block 0.64 & 4, Kalkaji Ext.	0.94	4,000/-	5,000/-	1,000/-	500/-	10/-
11.	FS/CNZ/196/2 Park opp. Govind Puri, K-Block, Gali No. 1, Kalkaji	1.22	11,000/-	5,000/-	1,000/-	500/-	10/-
12.	FS/CNZ/156/2 Park Block 2, Nehru Nagar	0.8	3,000/-	5,000/-	1,000/-	500/-	10/-
13.	FS/CNZ/208/1 Park near Community Centre, Pkt. C-418, Sarita Vihar	0.64	4,000/-	5,000/-	1,000/-	500/-	10/-
14.	FS/CNZ/190/2 Taxi Stand Wala Park, Opp. F-1186, Chitranjan Park	0.26	3,000/-	5,000/-	1,000/-	500/-	10/-
15.	FS/CNZ/207/1 Bakayan Wala Park, C-32, Kotla Mubarakpur	0.76	3,000/-	5,000/-	1,000/-	500/-	10/-

Parks in Zone : South Zone

S. No.	Park Name & Address	Area (in Acrs)	Park Ground Rent (Rs.)	Security Deposit (Rs.)	Cleaning Charges (Rs.)	License Fee (Rs.)	Service Charges (Rs.)
1.	FS/SZ/163/1 Park B-4/69, Safdarjung Enclave	1.25	25,000/-	10,000/-	1,000/-	1,000/-	10/-

[102 (S)]



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2.	FS/SZ/164/1 Park Behind Father Angle School, Gautam Nagar	1.45	25,000/-	10,000/-	1,000/-	1,000/-	10/-
3.	FS/SZ/191/1 Maruti Mane Block, Asian Village	2.91	25,000/-	10,000/-	1,000/-	1,000/-	10/-
4.	FS/SZ/163/2 Park opp. H. No. 130, Humayun Pur	1.0	8,000/-	5,000/-	1,000/-	500/-	10/-
5.	FS/SZ/191/2 Park on H. No. 210, Opp. MCD School, Shahpur Jat Village	0.17	8,000/-	5,000/-	1,000/-	500/-	10/-
6.	FS/FZ/191/3 Park near Hr. Sec. School, Shahpur Jat	0.45	8,000/-	5,000/-	1,000/-	500/-	10/-
7.	FS/SZ/161/1 Park opp. F-8/8, Malviya Nagar	0.45	8,000/-	5,000/-	1,000/-	500/-	10/-
8.	FS/SZ/169/1 Central Park, Ber Sarai Village	1.7	8,000/-	5,000/-	1,000/-	500/-	10/-
9.	FS/SZ/163/1 H-Block Park H-Block, near Rama Mandir, Nanak Pura	1.25	8,000/-	5,000/-	1,000/-	500/-	10/-
10.	FS/SZ/164/2 Park Masjid Moth Village	0.8	8,000/-	5,000/-	1,000/-	500/-	10/-
11.	FS/SZ/192/1 Park near Gurudwara E-Block, Greater Kailash-II	2.78	25,000/-	10,000/-	1,000/-	1,000/-	10/-
12.	FS/SZ/180/1 Park Arya Samaj Mandir, Madangir village	1.56	8,000/-	5,000/-	1,000/-	500/-	10/-
13.	FS/SZ/182/1 Central Park, H-Block, Dakshin Puri	1.28	8,000/-	5,000/-	1,000/-	500/-	10/-
14.	FS/SZ/178/1 Baba Ram Dev Park, Tigri	0.81	8,000/-	5,000/-	1,000/-	500/-	10/-

[103 (S)]

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2.	FS/SZ/164/1 Park Behind Father Angle School, Gautam Nagar	1.45	25,000/-	10,000/-	1,000/-	1,000/-	10/-
3.	FS/SZ/191/1 Maruti Mane Block, Asian Village	2.91	25,000/-	10,000/-	1,000/-	1,000/-	10/-
4.	FS/SZ/163/2 Park opp. H. No. 130, Humayun Pur	1.0	8,000/-	5,000/-	1,000/-	500/-	10/-
5.	FS/SZ/191/2 Park on H. No. 210, Opp. MCD School, Shahpur Jat Village	0.17	8,000/-	5,000/-	1,000/-	500/-	10/-
6.	FS/FZ/191/3 Park near Hr. Sec. School, Shahpur Jat	0.45	8,000/-	5,000/-	1,000/-	500/-	10/-
7.	FS/SZ/161/1 Park opp. F-8/8, Malviya Nagar	0.45	8,000/-	5,000/-	1,000/-	500/-	10/-
8.	FS/SZ/169/1 Central Park, Ber Sarai Village	1.7	8,000/-	5,000/-	1,000/-	500/-	10/-
9.	FS/SZ/160/1 H-Block Park H-Block, near Rama Mandir, Nanak Pura	1.25	8,000/-	5,000/-	1,000/-	500/-	10/-
10.	FS/SZ/164/2 Park Masjid Moth Village	0.8	8,000/-	5,000/-	1,000/-	500/-	10/-
11.	FS/SZ/192/1 Park near Gurudwara E-Block, Greater Kailash-II	2.78	25,000/-	10,000/-	1,000/-	1,000/-	10/-
12.	FS/SZ/180/1 Park Arya Samaj Mandir, Madangir village	1.56	8,000/-	5,000/-	1,000/-	500/-	10/-
13.	FS/SZ/182/1 Central Park, H-Block, Dakshin Puri	1.28	8,000/-	5,000/-	1,000/-	500/-	10/-
14.	FS/SZ/178/1 Baba Rani Dev Park, Tigri	0.81	8,000/-	5,000/-	1,000/-	500/-	10/-

[103 (S)]



TRUE COPY

Parks in Zone : West Zone

S. No.	Park Name & Address	Area (in Acre)	Park Ground Rent (Rs.)	Security Deposit (Rs.)	Cleaning Charges (Rs.)	License Fee (Rs.)	Service Charges (Rs.)
1.	FS/WZ/101/1 Park A-Block, opp. C.C. Vishal Enclave, Tagore Garden	0.72	8,000/-	5,000/-	1,000/-	500/-	10/-
2.	FS/WZ/57/1 Park Between B-2, B-4, Paschim Vihar	0.98	8,000/-	5,000/-	1,000/-	500/-	10/-
3.	FS/WZ/107/1 Park near A-286, J.J. Colony, Choukhandi	0.43	8,000/-	5,000/-	1,000/-	500/-	10/-
4.	FS/WZ/57/2 Dushera Park, B-3, Paschim Vihar	1.96	8,000/-	5,000/-	1,000/-	500/-	10/-
5.	FS/WZ/104/1 Dushera Park, Opp. H. No. 159, Paschim Vihar	0.66	8,000/-	5,000/-	1,000/-	500/-	10/-
6.	FS/WZ/114/1 Ramleela Ground, Ashok Nagar	0.507	8,000/-	5,000/-	1,000/-	500/-	10/-
7.	FS/WZ/107/2 Park B-Block, opp. Works Deptt. Store, J.J. Colony, Choukhandi	0.43	8,000/-	5,000/-	1,000/-	500/-	10/-
8.	FS/WZ/104/2 Mazar Wala Park, Pkt. 3, Paschim Puri	1.737	8,000/-	5,000/-	1,000/-	1,000/-	10/-
9.	FS/WZ/103/1 Dispensary Wala Park Opp. H. No. 364, Paschim Puri	0.746	8,000/-	5,000/-	1,000/-	500/-	10/-
10.	FS/WZ/103/2 Traffic Training Park No. 2, near Children Park, Punjabi Bagh	1.99	25,000/-	10,000/-	1,000/-	500/-	10/-
11.	FS/WZ/112/1 Park B-Block, Main Market, Subhash Nagar	1.89	8,000/-	8,000/-	1,000/-	500/-	10/-

[104 (S)]

TRUE COPY

12.	FS/WZ/124/1 Park Dushera Ground, F-Block, opp. Rajdhani Tent House, Lawn-N, Vikas Puri	1.05	8,000/-	5,000/-	1,000/-	500/-	10/-
13.	FS/WZ/124/2 Park Dushera Ground, F-Block, opp. F-1 & F-2, Lawn No 2, Vikas Puri	-	8,000/-	5,000/-	1,000/-	500/-	10/-
14.	FS/WZ/124/3 Park Dushera Ground, F-Block, opp. Janta Flats, Vikas Puri	1.05	8,000/-	5,000/-	1,000/-	500/-	10/-
15.	FS/WZ/107/3 Park opp. Gray Building School, Chand Nagar, Khayala	0.24	8,000/-	5,000/-	1,000/-	500/-	10/-
16.	FS/WZ/111/1 Bere Wala Bagh, J-Block, Subhash Nagar	0.78	8,000/-	5,000/-	1,000/-	500/-	10/-
17.	FS/WZ/123.1 Park AG-1, L-Type Park, Vikas Puri	2.47	8,000/-	5,000/-	1,000/-	500/-	10/-
18.	FS/WZ/112/2 Chatri Wala Park, 2 Block, Subhash Nagar	1.33	8,000/-	5,000/-	1,000/-	500/-	10/-
19.	FS/WZ/104/3 Park NHP, Madipur Village	0.69	8,000/-	5,000/-	1,000/-	500/-	10/-
20.	FS/WZ/102/1 Park opp. B-1/346, J.J. Colony, Raghubir Nagar	Not Booked	8,000/-	5,000/-	1,000/-	500/-	10/-
21.	FS/WZ/102/2 Central Park, M-Block, J.J. Colony, Raghubir Nagar	0.22	8,000/-	5,000/-	1,000/-	500/-	10/-
22.	FS/WZ/105/2 J-11, block Park, Rajouri Garden (Super Bazar Wala) Rajouri Garden	2.2	8,000/-	5,000/-	1,000/-	500/-	10/-
23.	FS/WZ/105/2 Park J-3 Block, In front of School, Rajouri Garden	Not Booked	8,000/-	5,000/-	1,000/-	500/-	10/-

[165 (S)]



TRUE COPY

24.	FS/WZ/124/4 Park opp. C-95, Group-I, J.J. Colony Hastnail	1.17	8,000/-	5,000/-	1,000/-	500/-	10/-
25.	FS/WZ/107/4 Park opp. H. No. 212, B-Block, J.J. Colony, Khayala	0.23	8,000/-	5,000/-	1,000/-	500/-	10/-
26.	FS/WZ/113/1 Park near A-57, Vikas Puri	Not Booked	8,000/-	5,000/-	1,000/-	500/-	10/-
27.	FS/WZ/112/3 Park 2/327, Subhash Nagar	2.95	8,000/-	5,000/-	1,000/-	500/-	10/-
28.	FS/WZ/103/3 Lawn No. 1, Adj. Ring Road, Punjabi Bagh, opp. T.T. Park	1.99	25,000/-	10,000/-	1,000/-	1,000/-	10/-

Open Sites of West Zone

S. No.	Park Name & Address	Area (in Acre)	Park Ground Rent (Rs.)	Security Deposit (Rs.)	Cleaning Charges (Rs.)	License Fee (Rs.)	Service Charges (Rs.)
1.	FS/WZ/103/7 Punjabi Bagh Stadium		25,000/-	10,000/-	1,000/-	1,000/-	10/-
2.	FS/WZ/103/7 Punjabi Bagh Stadium		25,000/-	10,000/-	1,000/-	1,000/-	10/-
3.	FS/WZ/103/4 Punjabi Bagh opp. Gurudwara Tikana Sahib		25,000/-	10,000/-	1,000/-	1,000/-	10/-
4.	FS/WZ/103/5 Punjabi Bagh opp. Gurudwara Tikana Sahib		25,000/-	10,000/-	1,000/-	1,000/-	10/-
5.	FS/WZ/103/6 Punjabi Bagh opp. Gurudwara Tikana Sahib		25,000/-	10,000/-	1,000/-	1,000/-	10/-

Note :- Service Tax etc. is charged as applicable.

[106 (5)]

ANNEXURE 'II'

Guidelines for booking :

1. Parks will be booked for Private Functions 10 days in a month. There will be no such bar for non-park sites.
2. The rate of booking of parks/non-park site will be valid if booking is made within three months prior to the date of function. If booking of park/non-park site is made much in advance then following rates will be charged :—
 - (i) If made within 3-6 months in advance, double of booking charges.
 - (ii) If made within 6-9 months in advance, triple of booking charges.
 - (iii) If made within 9-12 months in advance, four times of booking charges.

Booking Procedure :

3. The booking will be done at CSB Counter.
4. For booking a park the consent of the Area Councillor or the consent of Honourable Mayor is required.
5. The consent of the Area Councillor/Mayor will be valid for five days for a particular date of booking and if the applicant does not get the booking done in five days then the site (place of function) would be given to other needy applicant.
6. If available for booking, the citizen has to submit the booking amount (includes park rent, license fees, refundable security charges, cleaning charges and service tax) and necessary documents to CSB operator.
7. The SDMC Staff (Horticulture or UDC) posted in CSB will check all the documents and will recommend to CSB Supervisor for booking.
8. Documents :—
 - (i) Affidavit of Rs. 10/-.
 - (ii) ID Proof (includes PAN Card/Voter's ID Card/ Passport/License/Ration Card/Aadhar Card).
 - (iii) Invitation Card.
 - (iv) Demand Draft in favour of the Commissioner, SDMC for security deposit (refundable).
 - (v) Photographs of bride and groom.
 - (vi) Consent/NOC of the area Councillor/Hon'ble Mayor.
9. G-3 will be issued and park is booked.
10. The parks may be booked for holding the marriage or other functions of son/daughter/real sister/real brother of the SDMC staff free of rent. He/She will have to deposit Security Deposit, License fee and Cleaning charges. He/She will deposit all the required documents as mentioned at Sl. No. 8 above along with a recommendation letter from his/her Head of the Department.
11. Security Deposit will be taken in the form of Demand Draft in favour of the Commissioner, SDMC. The security will be released in full or in part after successful completion of the function within 15 days by the Dy. Director (Hort.) of the Zone.

12. Refunds :

The refund will be done by the Deputy Director Horticulture ()

Refunds can be made for :-

- (a) Cancellation of Booking.
- (b) Security Deposit Refund.

Any request for postponement/advancement of booking made would be treated as cancellation.

13. Methodology for Cancellation of Booking :

- (a) Citizen will apply to Zonal DDH/AO for cancellation.
- (b) The original G-3 and ID proof submitted at the time of booking, needs to be submitted.

Guidelines/Rules for Cancellation refund :

- (a) If cancellation done within 7 days of function date (function date excluded)

- (i) Refund 100% Security Deposit.
- (ii) Refund 25% Park Rent.
- (iii) Refund 100% Cleaning Charges.

- (b) If cancellation done in more than 7 days of function date

- (i) Refund 100% Security Deposit.
- (ii) Refund 100% Park Rent.
- (iii) Refund 100% Cleaning Charges.

14. Methodology for Security Deposit Refund :

- (a) The citizen has to submit an application alongwith G-3 Receipt issued at the time of booking to the Zonal DDH.

- (b) Application should be in the name of Deputy Director Horticulture of the Zone.

- (c) If MCD has to recover any damage etc. from the security amount then the concerned Section Officer of the MCD will have to submit a report to the Dy. Director (Hort.) concerned within seven days from the date of completion of function and which will be processed by the DDH immediately. If no such report is furnished by the concerned Section Officer within seven days to the DDH concerned then it will be released to the party. If later on due to non-submission of report of Section Officer any damages are found the same will be recovered from salary of the concerned Section Officer.

- (d) To Collect the demand draft from Dy. Director Horticulture of Zone within 15 days.

- (ii) Resolution No. 244 of the Standing Committee dated 5-3-2013.

Resolved that it be recommended to Corporation that the proposal of the Commissioner as contained in his letter No. F. 33/Hort/2013/MC/S16/C&C dated 5-2-2013 regarding proposal for creating new sites for booking for marriages etc. and approval of revision of rates and process of park booking etc., be approved with following amendments :-

1. The parks and other sites shall be booked at the existing rates and hence no increase in the rates for booking of parks and other sites.
2. Park situated at Nanakpura Village be booked @ Rs. 4,000/- per booking.

[100 (5)]

IRUP

Resolution No. 253 Resolved that as recommended by the Standing Committee vide its Resolution No. 244 dated 05-3-2013 proposal of the Commissioner as contained in his letter No. F. 33/Hort./SDMC/516/C&C dated 15-2-2013 regarding proposal for creating new sites for booking for marriages etc. and approval of revision of rates and process of park booking etc. as detailed in the aforesaid letter, be approved with the following amendments :—

1. The parks and other sites shall be booked at the existing rates and hence no increase in the rates for booking of parks and other sites.
2. Park situated at Nanakpura Village be booked @ Rs. 4,000/- per booking.

The motion was carried.

FOR THE MUNICIPALITY
 MUNICIPALITY
 MUNICIPALITY
 दक्षिणी दिल्ली नगर निगम

TRUE COPY



सक्षम समाज

(एन.जी.ओ)

पंजीकृत कार्यालय : ए-५०६, जे.जे. कालोनी हस्तसाल, उत्तम नगर, नई दिल्ली-११००५९
शाखा कार्यालय : बी-७३०, जे.जे. कालोनी हस्तसाल, उत्तम नगर, नई दिल्ली-११००५९

क्र० सं०

दिनांक.....

सेवा में,

श्रीमान डीपी उपरेक्टर साहब (उद्यान विभाग)
राजौरि गार्डन,
नई दिल्ली

विषय: रामलीला आयोजन के बाद - सिव्भुरीटी चार्जिस
के निवेदन।

रसीद संख्या 96683 दिनांक 24/08/23

श्रीमान जी,

आपसे निम्न निवेदन यह है कि हमारी संस्था ने पिछले वर्ष ब्लॉक 12/10/2023 से 26/10/2023 तक रामलीला मंचन और रावण दहन का कार्यक्रम किया था व उपरोक्त रसीद के अंतर्गत सिव्भुरीटी जमा कराई थी।

कृपया हमें सिव्भुरीटी राशि वापिस देने का कष्ट करें।

सधनभादा।

670/ODM/117124
16/7/24

आवेदक

Please report
state chairman

18/8/24

P.T.O

(दीपक जिन्दल)
अध्यक्ष

संलग्न :-

निवास: ए-५४, विकास विहार, मागसकुंजरेड,
उत्तम नगर, नई दिल्ली-११००५९

① MCD रसीद सं० 96683
24/8/2023

② कॉपी चैक बुक.

ADP/102
concerned SOA
& chairman

ADP/102

ADP/102

kindly expedite with transfer papers.
ADP/102
02/17/24

TRUE COPY

1/N

दक्षिणी दिल्ली नगर निगम

1. May kindly peruse the letter of Sh. Satish Kumar, Garden Chaudhary, DG-III Ward No.107, Vikas Puri West Zone.(Copy placed at page (1/C to 4/C)-Highlights a breach of booking rules concerning a marriage event scheduled for 06.02.2024.
2. Despite explicit instruction to vacate the function site by 07.02.2024 at 6:00 AM, it was observed that the site remained occupied until 09.02.2024 with tent materials and other accessories.
3. This prolonged occupation constitutes a violation of the booking terms and conditions.
4. Keeping in view of the above, the Horticulture Department West Zone, MCD is proposing to forfeit the security deposit of the booking party due to this breach.

Submitted please.

S.D.M.C.

DDH/WZPK Banerjee
16.05.2024DCWZPK BANERJEE
Dy Director (Hort.)
West Zone, M C D.As proposed.
J.L.
21/5/24

ADH/WZ
SURENDRA SINGH
Asst. Director (Hort.)
West Zone, MCD

DDH/WZPKB
22.05.2024

ASO(Hort.)/WZ

J.L.
TRUE COPY

दक्षिणी दिल्ली नगर निगम
SOUTH DELHI MUNICIPAL CORPORATION

Form G.R.A.

3/mcd Online
Visit us at : www.mcdonline.gov.in

336056

DELHI / Receipt No. 7683175
दिनांक / Date : 08/12/2023

संदर्भ सं. / Applicant's Ref. No. 252672 (Booking ID)
विभाग / Department : Horticulture

आपका नाम / Applicant's Name VINOD KUMAR
क्षेत्र / Zone : West Zone

पता / Address G-334, DAL MILL ROAD UTTAM NAGAR NEW DELHI

अपेक्षित राशि / Expected amount received, will be credited to the concerned accounts.

विवरण / Particulars	राशि / Amount
Park Ground Rent (Rs.)	8000.00
Cleaning Charges (Rs.)	1000.00
Security Deposit (Rs.)	5000.00
License Fee (Rs.)	2000.00
GST (Rs.)	1710.00
Transaction Fee (Rs.)	1000.00
कुल / Total :	16220.00

शब्दों में / Amount (in words) : Rupees Sixteen Thousand Two Hundred Twenty Only / Branch :
चेक/डी.डी.नं. / Cheque/DD No. 16220

पार्क नाम: Park Dushera Ground F Block/Opp Janta Flats, Vikas puri Park ID: FSMW124/B
मार्ग संख्या: 1 (05/12/2023 - 05/12/2023)

336056

* कम्प्यूटरिज्ड रसीद, हस्ताक्षर आवश्यक नहीं। This is a computerised receipt, does not require a computerised signature.
* चेक भुगतान स्वीकृत होने की स्थिति में। Cheque subject to realisation/authorisation.

*Deposit of Rs 5000/- on dated 08/12/23
in order of Bhanu on*

ADP

TRUE COPY

01/N
दक्षिणी दिल्ली नगर निगम

May kindly peruse the letter of Sh. Satish Kumar, Garden Chaudhary, DG-III Ward No.107, Vikas Puri West Zone(Copy placed at page 1/C to 3/C of the file) wherein it has been informed that there was a booking for marriage dated 14.04.2024 in the Lawn ID No. 124/2(Lawn No. 2), Dusshera Ground Park Opp. F1 & F2 Vikas Puri and remaining 02 No. lawns were got occupied with illegal parking by the booking party.

Keeping in view of the above, the Horticulture Department, West Zone, MCD proposes to forfeit the security money of the booking party.

Submitted for your kind information and accord an administrative approval please.

17/BDH/w
23/4/24

S.D.M.C.



ADH/WZ
SURENDRA SINGH
Asstt. Director (Hort.)
West Zone, MCD
22/4/24

A.S.O./WZ
A.S.O. (Hort.)
West Zone/MCD

P.K. BANERJEE
Dy. Director (Hort.)
West Zone/MCD
PKB
23.04.2024

DC/WZ
J.L.
24/4/24

306/w
ASO/wz
25/4/24
Kindly expedite & forfeit the Security Deposit the amount pl.

ASO/wz

TRUE COPY

25/4/24

MUNICIPAL CORPORATION OF DELHI

DEPARTMENT OF HORTICULTURE

G8 RECEIPT NO. :- DFM00387		BUDGET HEAD :- 20-A-1	
ZONE : WEST	DEPARTMENT : HORTICULTURE	PURPOSE : GARDEN MAINTENANCE	AMOUNT : RS. 5000
NAME : DEV YADAV	MOBILE : N/A	GENERATED ON : 2024-03-28 14:21:44	
ADDRESS : RZ-38, BINDAPUR, UTTAM NAGAR, NEW DELHI			
REMARKS : SECURITY DEPOSIT OF PARK BOOKING ID NO-14/2 DUSHYAM GROUND FLOOR, HAS PURI 14.04.2024 HAS BEEN FORFEITED VIDE DCWZ APPROVAL DATED 24.04.2024			

PAYMENT DESCRIPTION					
#	MODE	TYPE	ISSUER BANK/PO	DD/CHEQUE/PO DATE	AMOUNT
1	DD	CHEQUE	STATE BANK OF INDIA	2024-03-28	5000

**The validation of receipt is subject to realization of actual amount.

[SH. DHARAM PRAKASH]

R
TRUE COPY

Handwritten signature/initials in a box.

1/N

दिल्ली नगर निगम

May kindly peruse the letter of Sh. Satish Kumar, Chaudhary, Ward No. 107/WZ, DG-III, Vikas Puri, it was informed that the organizer, Divya Jyoti Jagriti Sanstha, organized a religious program from 07.05.2024 to 20.05.2024. Sh. Satish Kumar inspected the site on 13.05.2024 and found a large hole, approximately 3x4 meters, at the function site in the park.

Keeping in view of the above, the horticulture department West Zone, MCD is proposing to forfeit the security money of the booking party.

Submitted please.

[Signature]
A.S.O/WZ
A.S.O. (Hort.)
West Zone/MCD

[Signature]
ADH/WZ 19/4/24
SURENDRA SINGH
Asst. Director (Hort.)
West Zone, MCD

DDH/WZ PK Banerjee
19.04.2024
PK BANERJEE
Dy Director (Hort.)
West Zone MCD

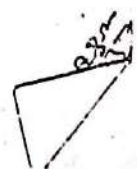
DCWZ
As proposed.
[Signature]
25/4/24

ADH/WZ PKB
29.04.2024

ADH/WZ

[Signature]
TRUE COPY

111/DDH/WZ
23/7/24
26/5/24





दिल्ली नगर निगम
MUNICIPAL CORPORATION OF DELHI



Form CI-1

नाम/Name: Sh. Suresh Kumar, Secretary
पता/Address: Darya Dakh Jagwanti Sushthan
Plot No-3, Pkt. G, Pashim Park

रसीद/RECEIPT No.: EF
दिनांक/Date: 02/11/2022
विभाग/Department: Horticulture
एडो-34 क्षेत्र/Zone: West

सम्पर्क/Contact No.:
उद्देश्य/Purpose: Park Booking

Below mentioned amount received will be credited to the concerned accounts.

वेबसाईट/Head of Ac	विवरण/Particulars	राशि/Amount
V-130-0763	Booking of Park (DNG) for 12/11/2022, 12/11/2022, 12/11/2022	20,000
20-A-I	for Shri. Bhagwati Pathan, Religious Program	3,000
	ref - 11/11/2022 (14 days) vide approval	3,000
	of Cong. on dated - 11/11/2022	1,080
	(No Commercial Activity Allowed)	30
		30

राशि (शब्दों में)/Amount (in words): Thirty Seven thousand One hundred

कुल/Total: 57,110/-

नकद/चैक/डी.डी. नं./Cash/Cheque/DD No: 507400 बैंक/Bank: Ten Only शाखा/Branch:

ICICI Bank - 215124, अकाउंट नं./Ac. No: 30000 507400, 215124

Signature of Personnel Issuing Receipt with Name & Designation

बैंक मुगताम स्वीकृत होने की स्थिति में।
Cheque subject to realisation/authorisation.

Job 121-1000 books 100 x 3-29-09-2022

TRUE COPY

1/N

दिल्ली नगर निगम

May kindly peruse the letter of Sh. Satish Kumar, Garden Chaudhary, DG-III Ward No.107, Vikas Puri West Zone.(Copy placed at page ___to___) where in it has been informed that there was a booking for Religious Programme "Satsang" dated 14.07.2024. Park were got occupied with illegal parking by the Sanstha.

Keeping in view of the above, the horticulture department West Zone, MCD is proposing to forfeit the security money of the booking party.

Submitted please.

Surendra Singh
ADHWZ SURENDRA SINGH
Asstt. Director (Hort.)
West Zone, MCD

A.S.O. SOWZ
A.S.O. (Hort.)
West Zone/MCD

DDHWZ *PKR*
PKR Banerjee
PR. BY 2024
Dy Director (Hort.)
West Zone, M.C.D.

DCWZ

As proposed.

L
25/7/24

DDHWZ

PKR
29.07.2024

ADHWZ

B
TRUE COPY

112/DDH/w
28/7/24
26/7/24



MUNICIPAL CORPORATION OF DELHI

DEPARTMENT OF HORTICULTURE

GS RECEIPT NO - DGM00305

BUDGET HEAD - 20-A-1

ZONE : WEST	DEPARTMENT : HORTICULTURE	TRANSACTION PURPOSE : INCOME	AMOUNT : RS 10000
NAME : SWAMI NARESHANANDJI	MOBILE : 9810489747	GS GENERATED ON : 2024-07-12 13:08:36	
ADDRESS : DIVYA JYOTI JAGRITI SANSTHAN (REGD.) BRANCH (G-3/2) VIKAS PURI NEW DELHI-110018			
REMARKS : SECURITY DEPOSIT OF PARK BOOKING NO. DS/MS/124/3 DUSSEHERA GROUND, BLOCK VIKAS PURI NEW DELHI FOR ORGANIZING "SPIRITUAL CONGREGATION" (SATSANG) ON DT. 14.07.2024 (1 DAY)			

PAYMENT DESCRIPTION						
	MODE	TYPE	DD/CHEQUE/PO NO.	ISSUER BANK/PO	DD/CHEQUE/PO DATE	AMOUNT
1	DD	SHALIAN	5063835	(CICI BANK TILAK NAGAR)	2024-07-12	10000

This file is a computer generated receipt and does not require any signature.

**The validation of receipt is subject to realization of actual amount.

[SH. DHARAM PRAKASH]

TRUE COPY

oL/N

May kindly peruse the letter of Sh. Satish Kumar, Garden Chaudhary, DG-III Ward No.107, Vikas Puri West Zone(Copy placed at page 05/c of the file) wherein it has been informed that the lawn I.D. No. FSWZ/124/1 at park Dusshera Ground F Block Vikas Puri, ID No. FSWZ/124/2 (Lawn No. 2), Dusshera Ground Park Opp. F1 & F2 Vikas Puri and ID No.FSWZ/124/3 at park Dusshera Ground F Block Opp. Jant Flats, Vikas Puri was booked from 30.09.2024 to 14.10.2024 (15 days) for the purpose of "Ramleela & Putla Dehan" program.

It has also been informed that various plants have been damaged during the organization of the above said program. Accordingly, it is proposed that the security deposited by the park booking party Sh. Deepak Jindal may kindly be allowed to be forfeited please.

Submitted for your kind information and accord an administrative approval please.

265/ADH/WZ
03/12/24

ADH/WZ

Discuss M.
ASO/WZ
(3)

[Signature]
A.S.O/WZ

DDH/WZ

PK/Banerjee
09.12.2024

[Signature]
03/12/24 ✓

DC/WZ

[Signature]
TRUE COPY

MUNICIPAL CORPORATION OF DELHI

DEPARTMENT OF HORTICULTURE

G8 RECEIPT NO. :- DHM00473			BUDGET HEAD :- 20-A-1-77-2514		
ZONE : WEST	DEPARTMENT : HORTICULTURE	TRANSACTION PURPOSE : INCOME		AMOUNT : RS. 30000	
NAME : SH DEEPAK JINDAL	MOBILE : N/A	G8 GENERATED ON - 2024-08-13 13:30:42			
ADDRESS : SAKSHAM SAMAJ (REGD.) A-43, 01 COLONY HASTSAL UTTAM NAGAR					
REMARKS : SECURITY DEPOSIT OF PARK BOOKING F BLOCK DUSHERA GROUND VIKAS PURI ID NO.FS/WZ/124/1, OPP F1 & F2 LAWN NO.2 ID NO.FS/WZ/124/2 AND PARK DUSHERA GROUND F BLOCK OPP. JANTA FLAT VIKAS PURI ID NO.FS/WZ/124/3 FOR ORGANIZING OF "RAMLEELA & PUTLA DAHAN" PROGRAMME W.E.F. 30.09.2024 TO 14.10.2024 (15 NOS. DAYS) (NO COMMERCIAL ACTIVITY ALLOWED)					
PAYMENT DESCRIPTION					
MODE	TYPE	DD/CHEQUE/PO NO	ISSUER BANK/PO	DD/CHEQUE/PO DATE	AMOUNT
DD	CHALLAN	884363	PUNJAB AND SIND BANK VIKAS PURI	2024-08-07	30000

**This is a computer generated receipt and does not require any signature.

**The validation of receipt is subject to realization of actual amount.

[SH. DHARAM PRAKASH]

82
TRUE COPY

01/N

May kindly peruse the letter of Sh. Satish Kumar, Garden Chaudhary, DG-III Ward No.107, Vikas Puri West Zone(Copy placed at page 03/C of the file) wherein it has been informed that there was a booking for Ring Ceremony Function on dated 18.11.2024 in the Lawn ID No. FS/WZ/124/1 (Lawn No.1) F-Block Dusshera Ground Vikas Puri. But after the booking, the owner did not dismantle the tent/tent materials despite the repeated requests of the Garden Chaudhary and kept the tent material beyond the booking , he did not remove the tent material.

In view of above, the Horticulture Department, West Zone, MCD proposes to forfeit the security money of the booking party for keeping the site illegally occupied beyond the booking date.

Submitted for your kind information and accord an administrative approval please.

266/DDH/WZ
03/12/24

ADH/WZ

Discuss
03/12/24

A.S.O/WZ

DDH/WZ

PK Ranerjee
09.12.2024

DC/WZ

TRUE COPY

सेवा ३

जीमाग सहायक निदेशक उद्यान
दिल्ली नगर निगाह प० क्षेत्र
रजौरी मार्ग नई दिल्ली

विषय :- पार्क में लगे टैन्ट की बुकिंग की राशी जमा करने के सम्बन्ध में

बहोदय - निवेदन यह है कि फिल्ड दशहरा ग्राउंड वार्ड न० 107 के पार्क में मैं टैन्ट लगा हुआ था जिसकी स्वीहती विभाग की तरफ से फिलॉर 18/11/24 को थी यह बुकिंग का टैन्ट अगले दिन वार्ड से हटाया था लेकिन टैन्ट हटाने के लिए मैंने मोबाइल रूप से कई बार कहा गया लेकिन 20/11/24 तक भी टैन्ट को पार्क से नहीं हटाया गया पार्क की बुकिंग सुभाष त्यागी के नाम से है इसकी जो भी जमानत राशी कार्यालय में जमा है उसकी काट लिया जाये और राशी वापस नही की जाये कार्यालय के लिए सूचना प्रस्तुत है

15/10/ADH/ku
20/11/24

A

नोट :- बुकिंग की राशी सलग है
लॉन वार्ड - 124/1

अश्लील कार्रवाई हेतु प्रस्तुत है।

Satish Kumar
डायरी

~~ADH/w2~~

~~ADH~~

ADH
20/11/24

श्री सतीश कुमार
चौधरी
वार्ड न० 107 वि० ११
उद्यान हावरी
21/11/24

may kindly apposed 'A' above M

~~ADH/w2~~

ADH/w2

ADH/w2
TAKU M/9
ADH/w2
ADH/w2

PH/3 TRUE COPY

MUNICIPAL CORPORATION OF DELHI
DEPARTMENT OF HORTICULTURE

GB RECEIPT NO. :- DIM01364

BUDGET HEAD :- 20-A-1-77-2514

ZONE : WEST	DEPARTMENT : HORTICULTURE	TRANSACTION PURPOSE : INCOME	AMOUNT : RS. 5000
NAME : SUBHASH TYAGI	MOBILE : 9958239696	GB - GENERATED ON : 2024-09-27 14:32:01	
ADDRESS : WZ-12, BUDHELA, VIKAS PURI, NEW DELHI-18			
REMARKS : SECURITY DEPOSIT OF PARK BOOKING (ID NO.FS/WZ/124/1) AT PARK DUSHERA GROUND VIKAS PURI FOR ORGANIZING/HOLDING "RING CEREMONY" ON DT.18.11.2024 (01 DAY) (NO COMMERCIAL ACTIVITY ALLOWED)			

PAYMENT DESCRIPTION

#	MODE	TYPE	DD/CHEQUE/IPO NO	ISSUER BANK/IPO	DD/CHEQUE/IPO DATE	AMOUNT
1	DD	CHALLAN	028808	HDFC BANK	2024-09-27	5000

**This is a computer generated receipt and does not require any signature.

**The validation of receipt is subject to realization of actual amount.

[SH. DHARAM PRAKASH]


TRUE COPY

01 IN

May kindly peruse the letter of Sh. Satish Kumar, Garden Chaudhary, DG-III Ward No.107, Vikas Puri West Zone(Copy placed at page 03/c of the file) wherein it has been informed that there was a booking for Reception Function on dated 18.11.2024 in the Lawn ID No. FS/WZ/124/2 (Lawn No. 2), Dusshera Ground Park Opp. F1 & F2 Vikas Puri. But after the booking, the owner did not dismantle the tent/tent materials despite the repeated requests of the Garden Chaudhary and kept the tent material beyond the booking , he did not remove the tent material.

In view of above, the Horticulture Department, West Zone, MCD proposes to forfeit the security money of the booking party for keeping the site illegally occupied beyond the booking date.

Submitted for your kind information and accord an administrative approval please.

264/DDH/WZ
03/12/24

Discusses

[Signature]
A.S.O/WZ

ADH/WZ

[Signature]
03/12/24

DDH/WZ

PKB
09.12.2024

DC/WZ

[Signature]
TRUE COPY

सेवा में

DDH/W2

जीभाऊ सहाय

उद्यान

दिल्ली नगर निगम प० क्षेत्र

खोरी गार्डन नई दिल्ली

विषय :- पार्क में लगे ट्रेट जी बुकिंग की राशी जमा करने के सम्बन्ध में

महोदय - निवेदन यह है कि फ्लॉर व्हास्ता 21133 के पार्क न० 107 के पार्क में ट्रेट लगा हुआ था जिसकी स्वीकृती विभाग की तरफ से 18/11/24 को थी यह बुकिंग का ट्रेट अगले दिन पार्क से हटाया था लेकिन ट्रेट को मेरे अपने के वावजूद भी पार्क से नहीं हटाया गया पार्क की बुकिंग अंन्तः जात सिंह इसीकी जो भी जमानत राशी कार्यालय में लमा है उसकी काट लिया जाये और राशी वापिस न की जाये कार्यालय के लिए सूचना प्रस्तुत है

1509/ADH/W2
21/11/24
A/

नोट: बुकिंग राशीद संलग्न है

साईड - ऑन नं. - 124/2

अग्रिम कार्रवाई हेतु प्रस्तुत है

[Signature]
प्राची

[Signature]
22/11/24
ADH/W2

Vite
21/11/24
S.O-M

श्री सतीश कुमार
चौधरी
वार्ड न० 107 प० क्षेत्र
विकास एरी

21/11/2024

Take m/q
as per norms.
[Signature]
21/11/24

~~Security~~

may kindly be approved
'A' advise ul.

DDH/W2

[Signature]
मीनम

TRUE COPY

MUNICIPAL CORPORATION OF DELHI

DEPARTMENT OF HORTICULTURE

G8 RECEIPT NO. :- DJM00258			BUDGET HEAD :- 20-A-1-77-2514		
ZONE : WEST		DEPARTMENT : HORTICULTURE		TRANSACTION PURPOSE : INCOME	
NAME : ANNU		MOBILE : N/A		AMOUNT : RS. 5000	
G8 - GENERATED ON : 2024-10-08 12:36:13					
ADDRESS : A-523, HASTSAL COLONY UTTAM NAGAR					
REMARKS : SECURITY DEPOSIT OF PARK BOOKING (ID NO.124/2) AT PARK DUSHERA GROUND F BLOCK OPP. F1 & F2 LAWN NO.2 FOR ORGANIZING/HOLDING "MARRIAGE FUNCTION" ON DT.18.11.2024 (01 DAY) (NO COMMERCIAL ACTIVITY ALLOWED)					

PAYMENT DESCRIPTION						
#	MODE	TYPE	DD/CHEQUE/IPO NO	ISSUER BANK/IPO	DD/CHEQUE/IPO DATE	AMOUNT
1	DD	CHALLAN	238378	YES BANK LTD CHANAKYA PURI	2024-09-23	5000

**This is a computer generated receipt and does not require any signature.

**The validation of receipt is subject to realization of actual amount.

[SH. DHARAM PRAKASH]

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सेवा में

श्रीमान सहायक निदेशक 'उद्यान'
उद्यान विभाग, पश्चिमी क्षेत्र,
दिल्ली नगर निगम, राजौरी गार्डन, दिल्ली-27

विषय: दशहरा ग्राउंड पार्क में लगे टेन्ट की बुकिंग की जमानत राशि जब्त करने तथा टेन्ट मालिक के खिलाफ उचित कार्यवाही करने के सम्बंध में।

महोदय,

निवेदन यह है कि एफ-ब्लॉक, विकासपुरी, दशहरा ग्राउंड शादी विवाह व अन्य समारोह के लिए उद्यान विभाग द्वारा बुक किया जाता है। पार्क की साईट 02 को शादी/समारोह हेतु दिनांक 24/11/24 के लिए उद्यान विभाग द्वारा 4.50 लाख के नाम से बुक किया गया था। आज दिनांक 25/11/24 को साईट का निरीक्षण किया गया तो पार्क से टेन्ट मालिक 4.50 लाख द्वारा टेन्ट नहीं हटाया गया था। बुकिंग रसिद की कॉपी तथा साईट 02 की फोटो साथ सलग्न है।

अतः आपसे अनुरोध है कि बुकिंगकर्ता की जमानत राशि को जब्त करने तथा टेन्ट मालिक के खिलाफ उचित कार्यवाही तथा जुर्माना लगाने हेतु रिपोर्ट प्रस्तुत है

1546/ADH/W2
25/11/24

Approved as proposed

PKD
28.11.2024
DDH/W2

Vik
25/11/24
S.O.H

~~ADH/W2~~

ADH/W2

A.S.O.P.R.

21/11/24

Satish Kumar
चौधरी, उद्यान 25/11/24
वार्ड न0 107, विकास पुरी

TRUE COPY

MUNICIPAL CORPORATION OF DELHI

DEPARTMENT OF HORTICULTURE

GB RECEIPT NO. :- DGM00861	BUDGET HEAD :- 20-A-1-77-2514
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ZONE : WEST	DEPARTMENT : HORTICULTURE	TRANSACTION PURPOSE : INCOME	AMOUNT : RS. 5000
NAME : SANJAY SINGH	MOBILE : N/A	GB - GENERATED ON : 2024-07-30 14:11:58	
ADDRESS : A-255, POCKET-2, SECTOR 17, DWARKA, NEW DELHI-110078			
REMARKS : SECURITY DEPOSIT FOR THE BOOKING OF PARK ID NO. FS/WZ/124/2 DUSHERRA GROUND F-BLOCK VIKAS PURI FOR ORGANIZING/HOLDING RECEPTION FUNCTION ON DATED: 24.11.2024. (01 NO. DAY) (NO COMMERCIAL ACTIVITIES ALLOWED)			

PAYMENT DESCRIPTION						
#	MODE	TYPE	DD/CHEQUE/IPO NO	ISSUER BANK/IPO	DD/CHEQUE/IPO DATE	AMOUNT
1	DD	CHALLAN	238327	YES BANK VIKAS PURI	2024-07-26	5000

**This is a computer generated receipt and does not require any signature.

**The validation of receipt is subject to realization of actual amount.

[SH. DHARAM PRAKASH]

Handwritten mark
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सेवा में

श्रीमान सहायक निदेशक 'उद्यान'
उद्यान विभाग, पश्चिमी क्षेत्र,
दिल्ली नगर निगम, राजौरी गार्डन, दिल्ली-27

विषय: दशहरा ग्राउंड पार्क में लगे टेन्ट की बुकिंग की जमानत राशि जब्त करने तथा टेन्ट मालिक के खिलाफ उचित कार्यवाही करने के सम्बंध में।

महोदय,

निवेदन यह है कि एफ-ब्लॉक, विकासपुरी, दशहरा ग्राउंड शादी विवाह व अन्य समारोह के लिए उद्यान विभाग द्वारा बुक किया जाता है। पार्क की साईट 02 को शादी/समारोह हेतु दिनांक 01/12/24 के लिए उद्यान विभाग द्वारा 21/12/24 के नाम से बुक किया गया था। आज दिनांक 02/12/24 को साईट का निरीक्षण किया गया तो पार्क से टेन्ट मालिक 4 नंवा 16-2-13/11 द्वारा टेन्ट नहीं हटाया गया था। बुकिंग रसिद की कॉपी तथा साईट 02 की फोटो साथ सलंगन है।

अतः आपसे अनुरोध है कि बुकिंगकर्ता की जमानत राशि को जब्त करने तथा टेन्ट मालिक के खिलाफ उचित कार्यवाही तथा जुर्माना लगाने हेतु रिपोर्ट प्रस्तुत है

Patel
02/12/24

चौधरी, उद्यान
वार्ड न0 107, विकास पुरी

1605/ADH/02
02/12/24

ADH/02/12/24

VK
21/12/24
SOLH)

ADH/02

PKB

ASO/02 min

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MUNICIPAL CORPORATION OF DELHI
DEPARTMENT OF HORTICULTURE , ZONE - WEST

G8 RECEIPT NO. :- DKM300167

NAME: SHAMBU THAKUR	MOBILE:	GRAND TOTAL: 16220	GENERATED ON: 2024-11-08 14:33:23
RECEIPT TYPE: INDIVIDUAL/CITIZEN	ADDRESS: B-136A VIKAS NAGAR EXTN. HASTSAL UTTAM NAGAR		
COLONY: HASTSAL UTTAM NAGAR			

INCOME : V-130-0263 (INCOME FROM BOOKING OF PARKS)

MODE	TYPE	NO.	BANK NAME	DATE	AMOUNT	REMARK
CASH	PAYMENT	N/A	N/A	N/A	8000	GROUND RENT OF PARK BOOKING (ID NO.FS/WZ/124/2) AT PARK DUSSHERA GROUND F BLOCK OPP. F1 & F2 LAWN NO.2 FOR ORGANIZING/HOLDING " MARRIAGE FUNCTION" ON DT.01.12.2024 (01 DAY) (NO COMMERCIAL ACTIVITY ALLOWED)

INCOME : V-130-0263 (INCOME FROM BOOKING OF PARKS)

MODE	TYPE	NO.	BANK NAME	DATE	AMOUNT	REMARK
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CASH	PAYMENT	N/A	N/A	N/A	1510	CLEANING/LICENSE/TRANSACTION FEES OF PARK BOOKING (ID NO.FS/WZ/124/2) AT PARK DUSSHERA GROUND F BLOCK OPP. F1 & F2 LAWN NO.2 FOR ORGANIZING/HOLDING " MARRIAGE FUNCTION" ON DT.01.12.2024 (01 DAY) (NO COMMERCIAL ACTIVITY ALLOWED)
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INCOME : 2704 (INCOME FROM BOOKING OF PARKS)

MODE	TYPE	NO.	BANK NAME	DATE	AMOUNT	REMARK
CASH	PAYMENT	N/A	N/A	N/A	1710	GST 18% OF PARK BOOKING (ID NO.FS/WZ/124/2) AT PARK DUSSHERA GROUND F BLOCK OPP. F1 & F2 LAWN NO.2 FOR ORGANIZING/HOLDING " MARRIAGE FUNCTION" ON DT.01.12.2024 (01 DAY) (NO COMMERCIAL ACTIVITY ALLOWED) (GST REGISTRATION NO.07AAALM6061H4ZZ)

INCOME : 20-A-I-77-2514 (INCOME FROM BOOKING OF PARKS)

MODE	TYPE	NO.	BANK NAME	DATE	AMOUNT	REMARK
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[Signature]
TRUE COPY

CASH	PAYMENT	 <i>Swamy Akhota of Swamy</i> N/A 	 N/A 	 N/A 	5000	SECURITY DEPOSIT OF PARK BOOKING (ID NO.FS/WZ/124/2) AT PARK DUSHERA GROUND F BLOCK OPP. F1 & F2 LAWN NO.2 FOR ORGANIZING/HOLDING "MARRIAGE FUNCTION" ON DT.01.12.2024 (01 DAY) (NO COMMERCIAL ACTIVITY ALLOWED)
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Total amount of sum is - Sixteen Thousand, Two Hundred And Twenty Only (INR).

****This is a computer generated receipt and does not require any signature.**

****The validation of receipt is subject to realization of actual amount.**

[BMID : 10056744, SH. DHARAM PRAKASH]

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700
ANNEXURE R-5 COLLY

61



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY DIRECTOR (HORT.),
HORTICULTURE DEPARTMENT/WEST ZONE,
4th Floor, Dr.Sahib Singh Verma Nigam Bhawan
Near Shivaji Collage, Shivaji Place, Raja Garden, New Delhi-110027

No. ADH/WZ/MCD/2024-25/D- 801

Dated : 03/9/24

To,

Sh. Moolchand,
Gyan Sarovar Charitable
Office:- DG-3/145, Vikas Puri,
New Delhi-110018

Please ensure that Lawn No. FS/WZ/124/1 at F Block Dushhera Ground, Vikas Puri, has been booked by Mr. Manish Kakkar, a resident of Q-51, B-Vikas Vihar, Uttam Nagar, New Delhi-110018, for a Jagran and Bhandara event on the 6th and 7th of September 2024. Therefore, it is requested that the lawn be kept vacant on these dates to ensure that Mr. Manish Kakkar can conduct his event smoothly.

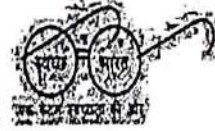

Asstt. Director (Hort.)
West Zone/MCD

SURENDERA SINGH
Asstt. Director (Hort.)
West Zone, MCD

Copy to:-

1. DC/West Zone- For kind information please.
2. DDH/West Zone- For kind information please.


TRUE COPY



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY DIRECTOR (HORT.),
HORTICULTURE DEPARTMENT/WEST ZONE,
4th Floor, Dr.Sahib Singh Verma Nigam Bhawan
Near Shivaji Collage, Shivaji Place, Raja Garden, New Delhi-110027

No. ADH/WZ/MCD/2024-25/D- 931

Dated : 26/9/24

To,

Sh. Deepak Jindal (President)
Saksham Samaj (N.G.O.)
R/o: Q-48, Vikas Vihar,
Manas Kunj Road, Uttam Nagar,
New Delhi-110059.



With reference to your application received by this office vide Diary No.681/DDH/WZ/MCD/2024 dated: 02.07.24 for allowing the booking of the park (s)/site(s) at Park Dusshera Ground F Block Vikas Puri (ID No.FS/ (WZ/ 124/1) & Park Dusshera Ground F Block Vikas Puri Opp. F1 & F2 Lawn No.2 (ID No.FS/WZ/124/2) and Park Dusshera Ground F Block Opp. Janta Flat Vikas Puri (ID No.FS/WZ/124/3) for holding/organizing "Ramlila & Putla Dahan" w.e.f.30.09.2024 to 14.10.2024 (15 days) (Religious Programme) by Saksham Samaj (N.G.O), Head Office:-A-403, JJ Colony Hastal Uttam Nagar.

In this regard during the site inspection of Dusshera Ground park F Block Vikas Puri carried out by Section Officer on dt.26.09.2024, it was found that you have already deposited tent/jhula materials at the above mentioned site/park before the scheduled time.

As per the terms and conditions of the booking you are allowed to bring your material only 01 day prior to the booking date, i.e. 29.09.2024. Therefore, you are hereby directed to immediately remove the material from the above park/site.

Keeping in view of the above, if you fail to remove the tent/jhula material from the park/site within 24 hours of receiving this letter, your booking may be cancelled.


Asstt. Director (Hort.)
West Zone, MCD

Copy to:-

- ✓ 1. DC/WZ/MCD
2. DDH/WZ/MCD


TRUE COPY



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY DIRECTOR (HORT.),
HORTICULTURE DEPARTMENT/WEST ZONE,
4th Floor, Dr.Sahib Singh Verma Nigam Bhawan
Near Shivaji Collage, Shivaji Place, Raja Garden, New Delhi-110027

No. ADH/WZ/MCD/2024-25/D- 987

Dated : 10/10/24

To,

Sh. Deepak Jindal (President)
Saksham Samaj (N.G.O.)
R/o: Q-48, Vikas Vihar,
Manas Kunj Road, Uttam Nagar,
New Delhi-110059.

With reference to your application received by this office vide Diary No.681/DDH/WZ/MCD/2024 dated: 02.07.24 for allowing the booking of the park (s)/site(s) at Park Dusshera Ground F Block Vikas Puri (ID No.FS/ (WZ/ 124/1) & Park Dusshera Ground F Block Vikas Puri Opp. F1 & F2 Lawn No.2 (ID No.FS/WZ/124/2) and Park Dusshera Ground F Block Opp. Janta Flat Vikas Puri (ID No.FS/WZ/124/3) for holding/organizing "Ramlila & Putla Dahan" w.e.f.30.09.2024 to 14.10.2024 (15 days) (Religious Programme) by Saksham Samaj (N.G.O), Head Office:-A-403, JJ Colony Hastal Uttam Nagar.

Various complaints are being received in this office from Public that your tentage and temporary Electric Wiring is damaging Saplings at the above said site/parks. Therefore, you are directed to ensure that no plants or saplings is damaged/destroyed from your action.

In case any damage to plants or saplings, your security deposit will be forfeited in accordance with the terms and conditions, without further notice.


Asstt. Director (Hort.)
West Zone, MCD

Copy to:-

1. BC/WZ/MCD
2. DDH/WZ/MCD


TRUE COPY



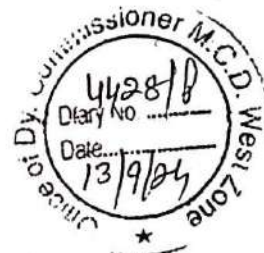
MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY DIRECTOR (HORT.),
HORTICULTURE DEPARTMENT WEST ZONE



No. 851 ADH/DDH/WZ/MCD/2024

Date 11/9/24

Sh. Mool Chand,
Gyan Sarovar Charitable Trust (Regd.),
Office:-DG-3/145, Vikas Puri, New Delhi-110018



Notice

With reference to your application received by this office vide Diary No. 885/DDH/WZ/MCD/2024 dated: 26.07.24 for allowing the booking of the park (s)/site(s) at Park Dusshera Ground F Block Vikas Puri for ID No. FS/WZ/124/1, w.e.f. 08.09.2024 to 18.09.2024 (11 Nos Days) and Park Dusshera Ground F Block Vikas Puri opp. F1 & F2 Lawn No.2 (ID No.FS/WZ/124/2) & Park Dusshera Ground F Block Opp. Janta Flat Vikas Puri ID No.FS/WZ/124/3) w.e.f 05.09.2024 to 18.09.2024 (14 No days) for holding/organizing "Ganesh Chaturthi Utsav" [RELIGIOUS PROGRAMME] by, Sh. Mool Chand, Gyan Sarovar Charitable Trust (Regd.), Office:-DG-3/145, Vikas Puri, New Delhi-110018.

In this regard, You were cautioned that No Commercial Activity is allowed, but as per inspection our area Section officer that the Commercial Activity is being done in said parks i.e. illegal/against the rule & regulation guidelines of booking.

Keeping in view of above, if you do not stop the commercial activity from these parks within 24 hours after receiving this letter then your booking may be canceled.

912/ADH/WZ
17/9/24

Singh
Asstt. Director (Hort.)
West Zone

Copy for kind information:-

- ✓ 1. DC/WZ/MCD
2. DDH/WZ/MCD

ADH/WZ
14/9

Sy. Yatender
SOH
18/9/24

B
TRUE COPY



दिल्ली नगर निगम
कार्यालय सहायक निदेशक (उद्यान), पश्चिमी क्षेत्र,
शिवाजी प्लेस, राजा गार्डन नई दिल्ली-110027

क0सं0 / स0नि0उ0 / प0क्ष0 / 2024-25 / 216

दिनांक 02/12/2024

श्री मुलचन्द,
पंछी टेन्ट हाउस,
डीजी-3/145, विकास पुरी, दिल्ली

नोटिस

विषय :- वार्ड स0-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक, दशहरा ग्राउंड पार्क में से टेन्ट न हटाने के सम्बंध में।

आज दिनांक 02.12.2024 को एफ-ब्लॉक विकासपुरी, दशहरा ग्राउंड पार्क का निरीक्षण किया गया, जिसमें की साईट-2 की बुकिंग दिनांक 01.12.2024 की थी लेकिन आपके द्वारा पार्क से दिनांक 02.12.2024 को दोपहर 12.00 बजे तक भी पार्क से टेन्ट नहीं हटाया गया है। आपको पहले भी कई बार बोला गया है कि जिस दिन की बुकिंग हो उसी दिन टेन्ट लगाये और समारोह समाप्त होने के बाद तुरन्त प्रभाव से टेन्ट को हटाए परन्तु आपके द्वारा समय से टेन्ट को नहीं हटाया जा रहा है जो की माननीय NGT न्यायालय के खिलाफ है।

अतः आपको निर्देशित किया जाता है कि दिनांक 01.12.2024 की बुकिंग/समारोह का टेन्ट तुरन्त प्रभाव से हटाये तथा आगे से बुकिंग के दिन ही टेन्ट लगाए तथा समारोह के बाद तुरन्त प्रभाव से टेन्ट को हटाये अन्यथा आपके खिलाफ पुलिस कार्यवाही के साथ-साथ अन्य कानूनी प्रक्रिया के अनुसार कार्यवाही की जाएगी।

PKR Banerjee
उप-निदेशक उद्यान
पश्चिमी क्षेत्र

प्रतिलिपि:-

1. उपायुक्त महोदया, पश्चिमी क्षेत्र को सूचनार्थ।
2. सहायक निदेशक (उद्यान), पश्चिमी क्षेत्र महोदय को सूचनार्थ।
3. सम्बंधित अनुभाग अधिकारी।
4. कार्यालय कापी।

PKR Banerjee
TRUE COPY

ANNEXURE R-6 COLLY

MUNICIPAL CORPORATION OF DELHI
HORTICULTURE DEPARTMENT, WEST ZONE
ROOM, 403, 4TH FLOOR, DR.SAHIB SINGH VERMA
NIGAM BHAWAN RAJA GARDEN
NEW DELHI-110027



समृद्धि वृद्धि
ONE EARTH • ONE FAMILY • ONE FUTURE

No. DDH(WZ)/MCD/2024/ 137

Date: 17/9/24

To,

The Assistant Commissioner of Police
Rajouri Garden Sub Division
Delhi Police
Delhi-110027

Subject: Request for Prioritization of Complaint Registration related to Municipal Parks.

Sir,

The Horticulture Department of MCD is responsible for maintaining greenery, ensuring proper pruning, and managing the booking of municipal parks for social and religious functions. These duties are vital for preserving the city's environmental health and supporting community activities.

Being responsible for maintaining greenery, the Horticulture Department frequently encounters scrutiny from the Hon'ble National Green Tribunal (NGT) and other judicial forums. During these proceedings, the Hon'ble Tribunal and Court often inquire about the status of complaints and FIRs filed with the police for various issues related to pruning, installation of tents in parks without permission, cutting of trees etc. The inability to provide satisfactory updates or evidence of complaint registration has led to complications and criticisms, impacting the department's credibility and operational efficiency.

It has been observed that officials from the Horticulture Department, West Zone, MCD, face repeated difficulties in registering complaints at various police stations due to non-entertainment. This situation adversely affects the department's operational efficiency and its ability to fulfill its public service obligations.

When FIRs are registered, there is a concerning pattern of registration under incorrect or irrelevant sections of the law. For example, in FIR No. 80096511 dated 01/09/2024, the complaint concerned unauthorized erection of tents by Divya Jagarti Sanstha. Rather than being addressed under appropriate legal provisions related to unauthorized activities or public nuisance, the FIR was registered under theft/stolen sections of BNS, 2023, specifically Section 303(2). Such misclassifications hinder the resolution of legitimate issues and undermine procedural accuracy. Copy of one such FIR is enclosed.


TRUE COPY

PK Banerjee
PK. BANERJEE
Dy. Director (Hort.)
West Zone, M.C.D.

In view of above, it is requested that government officials from Horticulture Department, West Zone of Municipal Corporation of Delhi (MCD) are given due consideration in registration of FIR with respect to unauthorized encroachment of Parks, illegal installation of Tents/Swings, Illegal Tree Cutting and Pruning activities, Stealing of grills and gates of Municipal Parks etc.

PK Banerjee

Dy. Director(Hort.)
West Zone: MCD

PK. BANERJEE
Dy. Director (Hort.)
West Zone, M.C.D.

Copy for kind information to:

- Deputy Commissioner of Police (West),
Delhi Police, Rajouri Garden, Delhi-110027.
- Deputy Commissioner, West Zone (MCD)


TRUE COPY

सेवा में,

सितम्बर 19, 2024

श्रीमान् एस.एच.ओ. साहब
थाना विकासपुरी,
नई दिल्ली - 110018.

No/ADH/W2/2024/878

Date- 19/9/2024

विषय : पार्क में लगे झूले और टेन्ट खाली नहीं करने के सम्बन्ध में ।

महोदय,

निवेदन यह है कि वार्ड नं० 107, एफ-ब्लॉक, दशहरा ग्राउन्ड में गणेश पूजा का टेन्ट लगा था, जिसकी विभागीय अनुमति दिनांक 18/09/2024 तक ही थी और गणेश पूजा के टेन्ट के साथ झूले और खाने-पीने के स्टॉल भी लगी हुई थी।

आज दिनांक 19/09/2024 को मैं जब दशहरा ग्राउन्ड में गया और झूले और टेन्ट निकालने के लिए कहा गया, लेकिन उन्होंने अभी तक सामान नहीं निकाला। अतः मुझे दिनांक 20/09/2024 को सुबह 10:00 बजे पुलिस फोर्स देने की कृपा करें ताकि पार्क को खाली कराया जा सके।

10 No Staff

धन्यवाद ।



Pt- 19-9-24

TRUE COPY

[Signature]
19/9/24

YATENDRA KUMAR
Section Officer (Hort.)
West Zone, MCD

(अनुभाग अधिकारी)

दिल्ली नगर निगम

विकासपुरी

वार्ड नं० 107

Ph. 7678337945
9759055488

o/c

DD No. 43A.

DT. 21/9/24

दिनांक 20/9/24

सेवा में,



श्रीमान् थाना प्रभारी महोदय,
पुलिस स्टेशन विकासपुरी,
नई दिल्ली - 110018.

(No/AOM/02/2024/889)

विषय : एफ-ब्लॉक दशहरा ग्राउन्ड, विकासपुरी पार्क से झूले न हटाने के सम्बन्ध में ।


मान्यवर,

निवेदन यह है कि वार्ड नं० 107 एफ-ब्लॉक, दशहरा ग्राउन्ड, विकासपुरी में गणेश पूजा का टैन्ट लगा था, जिसकी विभागीय अनुमति दिनांक 18/09/2024 तक ही थी और गणेश पूजा के टैन्ट के साथ झूले, खाने पीने के स्टॉल आदि भी लगे हुए थे। दिनांक 19/09/2024 को इनको एफ-ब्लॉक, दशहरा ग्राउन्ड खाली करना था, लेकिन इन्होंने अभी तक ग्राउन्ड खाली नहीं किया है।

उद्यान विभाग द्वारा दिनांक 20/09/2024 को विकासपुरी थाने से 4 ~~स्टॉल~~ ^{स्टॉल} लेकर पार्क से झूले हटाने का कार्य किया गया। लेकिन इस पार्क में 4 से 5 बड़े झूले अभी भी लगे हुए हैं, उनको अभी तक हटाया नहीं गया है। कई बार इनको मौखिक रूप से भी झूले हटाने के लिए बोला गया, इसके बावजूद भी अभी तक इन्होंने पार्क से उपरोक्त झूले नहीं हटाये हैं।

अतः आपसे अनुरोध है कि झूले के मालिक श्री सत्यनारायण के खिलाफ उचित कार्यवाही करने की कृपा करें, जिससे पार्क जल्द से जल्द खाली हो सके।

धन्यवाद ।


20/9/24
YATENDRA KUMAR
Section Officer (Hort.)
Zone 100

अनुभाग अधिकारी
दिल्ली नगर निगम
विकासपुरी (वार्ड नं० 107)


TRUE COPY



दिल्ली नगर निगम
कार्यालय उप निदेशक उद्यान, पश्चिमी क्षेत्र,
कमरा न०-403, चतुर्थ तल, डा० साहिब सिंह वर्मा निगम भवन
शिवाजी प्लेस, राजा गार्डन नई दिल्ली-110027

क०सं०/स०नि०उ०/प०क्षे०/2024-25/९२०

दिनांक 25/09/2024

सेवा में

थाना अध्यक्ष महोदय
थाना, विकासपुरी
दिल्ली।

विषय :- वार्ड स०-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक दशहरा ग्राऊड के पार्क ताला तोड़कर सामान रखने के सम्बंध में।

वार्ड स०-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक दशहरा ग्राऊड उद्यान विभाग पश्चिमी क्षेत्र का एक पार्क है। इस पार्क में दिनांक 24/09/2024 को रात्री के समय लगभग 11 बजे सक्षम समाज संस्था के द्वारा पार्क का ताला तोड़कर सामान डाल दिया जिसमें उस समय पार्क की सुरक्षा के लिए दो कर्मचारी पार्क में लगाये गए थे परंतु संस्था के लोगो ने उन कर्मचारियों को डराया, धमकाया व भगा दिया उसके बाद उन कर्मचारियों ने तुरंत 112 न० पर कॉल करकर इसकी सूचना पुलिस को दी जिसका Ref. न०-9905779 है। इसकी बुकिंग 30/09/2024 से 14/10/2024 तक है परंतु इन्होंने 5 दिन पहले ही पार्क में जबरदस्ती रामलीला के लिए सामान डाल दिया है। पार्क में लगे पेड़-पौधे को भी बहुत नुकसान हो रहा है जो की माननीय NGT के खिलाफ है।

अतः महोदय जी से निवेदन है कि इनके खिलाफ उचित कार्यवाही करने की कृप्या करें।

<Dial 18002668868> <Wear Masks, Stay Safe>

ED712069778IN IVR:696871206977
SP RAMESH NAGAR H.O <110015>
Counter No:2,25/09/2024,16:25
To:SHD ,PS VIKASPURI
PIN:110018, Tilak Nagar S.O (West Delhi)
From:PK BAHARJEE,RAJOURI GARDEN
Wt:30gms
Amt:17.70,Tax:2.70,Amt.Paid:18.00(Cash)
<Track on www.indiapost.gov.in>



Singh
सहायक निदेशक उद्यान
पश्चिमी क्षेत्र

SURENDRA SINGH
Asstt. Director (Hort.)
West Zone, MCD

pk
TRUE COPY

← AX-ERSSIN

Yesterday • 23:01

Dear caller, Your call to 112 is registered with id 9905779 for services (HOT_LINE,POLICE) and is dispatched. Thank you for calling 112. - 112 ERSSIN

Dear @CALLER, on your call to 112 (ref no: 9905779), PCR Patrol Vehicle PWR24A Mobile No.9311924724, is reaching you shortly. Thank you for using 112 Service. Please provide your valuable feedback at 011-27491127 or 011-27491128. Please fill in the online feedback form here:


TRUE COPY



दिल्ली नगर निगम
कार्यालय उप निदेशक उद्यान, पश्चिमी क्षेत्र,
कमरा न०-403, चतुर्थ तल, डा० साहिब सिंह वर्मा निगम भवन
शिवाजी प्लेस, राजा गार्डन नई दिल्ली-110027

क०सं०/स०नि०उ०/प०क्ष०/2024-25/९26

दिनांक 26/09/2024

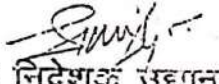
सेवा में

थाना अध्यक्ष महोदय
थाना, विकासपुरी
दिल्ली-110018

विषय :- वार्ड स०-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक दशहरा ग्राऊड के पार्क में बिना विभाग की स्वीकृति के टेन्ट व झूले लगाने के सामान पार्क में आने के सम्बंध में।

वार्ड स०-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक दशहरा ग्राऊड उद्यान विभाग पश्चिमी क्षेत्र का एक पार्क है। इस पार्क में बिना उद्यान विभाग की स्वीकृति के टेन्ट/झूले का सामान जबरदस्ती अन्दर डाल दिया गया है जबकि इसकी बुकिंग 30/09/2024 से 14/10/2024 तक है परंतु इन्होंने 4 दिन पहले ही पार्क में जबरदस्ती रामलीला के लिए सामान डाल दिया है। पार्क में लगे पेड-पौधे को भी बहुत नुकसान हो रहा है जो की माननीय NGT के खिलाफ है।

अतः महोदय जी से निवेदन है कि इनके खिलाफ उचित कार्यवाही करने की कृप्या करें।


सहायक निदेशक उद्यान
पश्चिमी क्षेत्र
SURENDRA SINGH
Asstt. Director (Hort.)
West Zone, MCD

E07120711191N INR:696871207111
DR. RUPESH NAGAR H.O. (110015)
Counter No:1,26/09/2024,15:49
To:SHO,VIKAS PURI
Pin:110013, Vikas Nagar S.O (West Delhi)
From:P K BANERJEE,DELHI
Wt:46gms
Amt:17.70, Tax:2.70, Amt. Paid:12.00 (Cash)
(Track on www.indiapost.gov.in)
(Dial 182/266666) (Wear Masks, Stay Safe)


TRUE COPY



दिल्ली नगर निगम
कार्यालय उप निदेशक उद्यान, पश्चिमी क्षेत्र,
कमरा न०-403, चतुर्थ तल, डा० साहिब सिंह वर्मा निगम भवन
शिवाजी प्लेस, राजा गार्डन नई दिल्ली-110027

क०सं०/स०नि०उ०/प०क्ष०/2024-25/७32

दिनांक 27/09/2024


सेवा में

श्रीमान थाना अध्यक्ष महोदय
थाना, विकासपुरी
दिल्ली।

विषय :- वार्ड स०-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक दशहरा ग्राऊड के पार्क में बिना अनुमति के झूले व स्टाल लगे होने के सम्बंध में।

वार्ड स०-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक दशहरा ग्राऊड उद्यान विभाग पश्चिमी क्षेत्र का एक पार्क है। इस पार्क में बिना विभागकी अनुमति के ग्राऊड में टेन्ट लगाया जा रहा है सक्षम समाज द्वारा हेड आफिस ए-403 जे.जे कॉलोनी हस्ताल उत्तम नगर के द्वारा ग्राऊड में झूले भी लगाए जा रहे हैं। पार्क में लगे पेड़-पौधे को भी बहुत नुकसान हो रहा है जो की माननीय NGT के खिलाफ है।

अतः महोदय जी से निवेदन है कि इनके खिलाफ उचित कार्यवाही करने की कृप्या करें।


सहायक निदेशक उद्यान
पश्चिमी क्षेत्र


TRUE COPY

भारतीय डाक

ED6902712131N IVR:89688802712
 SR TAGORE GARDEN S.O (110027)
 Counter No: 27/09/2024, 15:11 India Post
 To: KHANA ADHYAKSH, NO
 PIN: 110018, Tilak-Nagar S.O (West Delhi)
 From: SURENDRA SINGH, NO
 Wt: 20gms
 Amt: 17.70, Tax: 2.70, Amt. Paid: 18.00 (Cash)
 (Track on www.indiapost.gov.in)
 (D... 8868) (Wear Masks, Stay Safe)


 TRUE COPY



दिल्ली नगर निगम

कार्यालय उप निदेशक उद्यान, पश्चिमी क्षेत्र,
कमरा न0-403, चतुर्थ तल, डा0 साहिब सिंह वर्मा निगम भवन
शिवाजी प्लेस, राजा गार्डन नई दिल्ली-110027

क0सं0 / स0नि0उ0 / प0क्षे0 / 2024-25 / 1007

दिनांक 15/10/2024

सेवा में

श्रीमान थाना अध्यक्ष महोदय
थाना, विकासपुरी
दिल्ली।

विषय :- वार्ड स0-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक दशहरा ग्राऊड के पार्क में रामलीला का टेन्ट हटवाने के सम्बंध में।

वार्ड स0-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक दशहरा ग्राऊड उद्यान विभाग पश्चिमी क्षेत्र का एक पार्क है। इस पार्क की उद्यान विभाग पश्चिमी क्षेत्र से परमीशन 14/10/2024 तक थी। लेकिन पार्क से अभी तक टेन्ट नहीं हटा है। पार्क में लगे पेड़-पौधे को भी बहुत नुकसान हो रहा है जो की NGT के खिलाफ है।

अतः महोदय जी से निवेदन है कि कल दिनांक 16.10.2024 को व समय सुबह 10:00 बजे पुलिस बल देने की कृपा करें। जिससे की पार्क से टेन्ट को हटाया जा सकें।

10 स्टाफ दैनिकी कृपा करें।

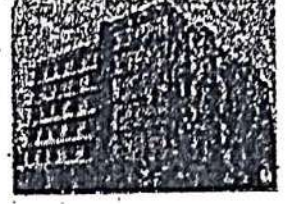


सहायक निदेशक उद्यान
पश्चिमी क्षेत्र

SURENDRA SINGH
Asst. Director (U) II
West Zone, Delhi

Vatendra Kumar
Section Officer
Mob - 9759083438

TRUE COPY



दिल्ली नगर निगम
कार्यालय उप निदेशक उद्यान, पश्चिमी क्षेत्र,
कमरा न०-403, चतुर्थ तल, डा० साहिब सिंह वर्मा विंगम भवन
शिवाजी प्लेस, राजा गार्डन नई दिल्ली-110027

क०सं०/स०नि०उ०/प०क्ष०/2024-25/1111

दिनांक 06/11/2024

सेवा में

थाना प्रभारी महोदय
थाना, विकासपुरी
दिल्ली।

विषय :- वार्ड स०-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक दशहरा ग्राऊड के पार्क में ताला तोड़ कर फिर से गड्ढे को बनाने के सम्बंध में।

वार्ड स०-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक दशहरा ग्राऊड उद्यान विभाग पश्चिमी क्षेत्र का एक पार्क है। इस पार्क में बिना विभाग की अनुमति के ग्राऊड में JCB के माध्यम से एक बड़ा गड्ढा कर दिया गया था जिसको उद्यान विभाग के कर्मचारियों के द्वारा आधा गड्ढा बन्द कर दिया गया था और पार्क के गेटों को ताला लगाकर बन्द कर दिया था जिसको वहाँ के निवासियों के द्वारा रात के समय ताला तोड़कर फिर से गड्ढा कर दिया गया है जो की माननीय NGT कोर्ट के खिलाफ है। इस गड्ढे को बन्द कराना अति आवश्यक है।

अतः महोदय जी से निवेदन है कि वहाँ के निवासियों के खिलाफ सख्त से सख्त कार्यवाही करें।

सहायक निदेशक उद्यान
पश्चिमी क्षेत्र

OL

TRUE COPY

Gmail

DDH West Zone MCD P K Banerjee <ddhwestzone37@gmail.com>

letter for digging holes of dussehra ground

message

DDH West Zone MCD P K Banerjee <ddhwestzone37@gmail.com>
To: DCP WEST DELHI <dcp-west-dl@nic.in>

Wed, Nov 6, 2024 at 5:44 PM

Sir,
Please find enclosed herewith the letter for digging holes of dussehra ground.

With Regard's
(P. K. Banerjee)
DDH/West Zone/MCD

letter for digging holes dusshera ground.pdf
316K

PK
TRUE COPY

DDNO-431A
dt-22/11/24



दिल्ली नगर निगम
कार्यालय उप निदेशक उद्यान, पश्चिमी क्षेत्र,
कमरा न०-403, चतुर्थ तल, डा० साहिब सिंह वर्मा निगम भवन
शिवाजी प्लेस, राजा गार्डन नई दिल्ली-110027

क०स०/स०नि०उ०/प०क्ष०/2024-25/1166

दिनांक 18/11/2024

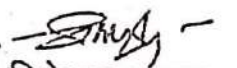
सेवा में,

श्रीमान थाना अध्यक्ष महोदय,
थाना, विकासपुरी
दिल्ली।

विषय :- वार्ड स०-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक, दशहरा ग्राऊड के पार्क में देर रात तक डी०जे० बजने व पटाखे फोडने की रोकथाम करने के सम्बंध में।

वार्ड स०-107 विकासपुरी में उद्यान विभाग, पश्चिमी क्षेत्र के अन्तर्गत (दशहरा ग्राऊड) एफ-ब्लॉक में एक पार्क है। इस पार्क में उद्यान विभाग की अनुमति से शादी एवं अन्य समारोह किये जाते हैं। संज्ञान में आया है कि शादी व अन्य समारोह के दौरान देर रात तक डी०जे० बजाने व पटाखे फोडने की शिकायतें बार-बार आ रही हैं जिससे स्थानिय निवासियों को ध्वनी प्रदुषण एवं एयर प्रदुषण का सामना करना पड़ रहा है। इस सन्दर्भ में नव भारत टाइम्स अखबार में एक लेख प्रकाशित किया गया है प्रतिलिपि साथ संलग्न है। जो कि एक गंभीर मामला है जबाक इन दिनों एयर पल्यूशन उच्च स्तर पर है जो की माननीय NGT के खिलाफ है तथा दिल्ली सरकार द्वारा वातावरण प्रदुषित करने वाली सभी गतिविधियों पर बैन लगाया गया है।

अतः महोदय जी से निवेदन है कि वातावरण को प्रदुषित करने वालो के खिलाफ उचित कार्यवाही करने की कृपया करें, जिससे की ध्वनी प्रदुषण एव एयर प्रदुषण की रोकथाम की जा सके।


सहायक निदेशक उद्यान
पश्चिमी क्षेत्र
O/C

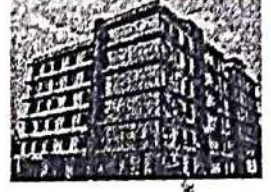
प्रतिलिपि:

1. निदेशक, दिल्ली प्रदुषण कन्ट्रोल समिति, ISBT कश्मीरी गेट, दिल्ली


TRUE COPY



ED:274337931N IQR:6966127433
 SP VIKAS PURI S.O <110018>
 Counter No:1,28/11/2024,10:08
 To:ME S HO ,PS VIKAS PURI
 Pin:110018, Vikas Puri S.O
 From:BY DIRECTOR ,WEST ZONE
 Wt:10gms
 Amt:17.70, tax:2.70,Amt.Paid:19.00(Cash)
 <Track on www.1701apost.gov.in>
 <Dial 18002666808> <wear Masks, Stay Safe>



दिल्ली नगर निगम
 कार्यालय उप निदेशक उद्यान, पश्चिमी क्षेत्र,
 कमरा न0-403, चतुर्थ तल, डा0 साहिब सिंह वर्मा निगम भवन
 शिवाजी प्लेस, राजा गार्डन नई दिल्ली-110027

क0सं0/उप0नि0उ0/प0क्ष0/2024-25/197

दिनांक 26/11/2024

सेवा में

थाना अध्यक्ष महोदय
 थाना, विकासपुरी
 दिल्ली।

विषय :- वार्ड स0-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक दशहरा ग्राऊड के पार्क में टैन्ट मालिकों के खिलाफ सख्त कार्यवाही करने तथा प्राथमिकता रिपोर्ट दर्ज करने के सम्बंध में।

वार्ड स0-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक दशहरा ग्राऊड उद्यान विभाग पश्चिमी क्षेत्र का एक पार्क है। इस पार्क की उद्यान विभाग पश्चिमी क्षेत्र से साइट 2 की परमीशन 24/11/2024 की थी। जिस टैन्ट को समारोह के अगले दिन हटाना था लेकिन पार्क से अभी तक पंछी टैन्ट हाउस, विकासपुरी ने टैन्ट नहीं हटाया है। पार्क में लगे पेड़-पौधे को भी बहुत नुकसान हो रहा है जो की NGT के आदेशों के खिलाफ है।

अतः महोदय जी से निवेदन है कि पंछी टैन्ट हाउस, विकासपुरी के खिलाफ सख्त कार्यवाही करने तथा प्राथमिकता रिपोर्ट दर्ज करने की कृपा करें।

PK Banerjee
 उप-निदेशक उद्यान
 पश्चिमी क्षेत्र
 P.K. BANERJEE
 Dy Director (Hort.)
 West Zone, M.C.D.

TRUE COPY

OK



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY DIRECTOR (HORT.)/WEST ZONE
4TH FLOOR, DR. SAHIB SINGH VERMA NIGAM BHAWAN
NEAR SHIVAJI COLLEGE RAJA GARDEN NEW DELHI-110027

No. DDH/WZ/MCD/2024/ 203

Date: 29/11/24

To,

The Deputy Commissioner of Police
West District, Delhi Police
Rajouri Garden, New Delhi - 110027

Subject: Request for Action against non-cooperative staff of Police Station Vikaspuri regarding registration of Complaints and FIRs Pertaining to Unauthorized Encroachment/occupancy in Municipal Parks.

Sir,

This is to bring to your kind attention that the Horticulture Department of the Municipal Corporation of Delhi (MCD), West Zone, has been facing consistent challenges in getting its complaints registered at Police Station Vikaspuri. The issue primarily pertains to incidents of unauthorized encroachments/occupancy by way of illegal erection of tents/swings in Municipal Parks.

Despite repeated efforts by MCD staff to approach the concerned police station, the staff on duty refuses to receipt or register complaints. This indifferent attitude severely hampers the department's ability to enforce regulations, protect public property, and comply with inquiries from judicial forums such as the Hon'ble National Green Tribunal (NGT).

For your reference, a letter (No. DDH(WZ)/MCD/2024/137 dated 17/09/2024) was already addressed to the Assistant Commissioner of Police, Rajouri Garden Sub Division, with a copy forwarded to your office. However, no action has been taken, and the department continues to face the same challenges.

Contd...


TRUE COPY

PK Banerjee
PK. BANERJEE
Dy. Director (Hort.)
West Zone, M C D

In view of above, it is requested to instruct the officials at Police Station Vikaspuri to accept complaints submitted by MCD staff and ensure that proper receipts are issued for all submissions.

PK Banejee
Deputy Director (North Office)
By West Zone, MCD
West Zone, Old

Copy to:

1. Deputy Commissioner, West Zone, Municipal Corporation of Delhi - for information.


TRUE COPY



दिल्ली नगर निगम
कार्यालय सहायक निदेशक (उद्यान), पश्चिमी क्षेत्र,
शिवाजी प्लेस, राजा गार्डन नई दिल्ली-110027

क0सं0/स0नि0उ0/प0क्षे0/2024-25/215

दिनांक 02/12/2024

श्रीमान थाना अध्यक्ष महोदय
थाना, विकासपुरी, दिल्ली।

विषय :- वार्ड स0-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक, दशहरा ग्राऊड पार्क में से ट्रेन्ट हटवाने के सम्बंध में।

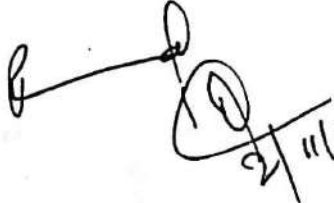
वार्ड स0-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक, दशहरा ग्राऊड उद्यान विभाग पश्चिमी क्षेत्र का एक साधारण पार्क है जिससे शादी समारोह के लिए बुक किया जाता है। इस पार्क की उद्यान विभाग पश्चिमी क्षेत्र से शादी समारोह की बुकिंग दिनांक 01.12.2024 की थी। लेकिन पार्क से दिनांक 02.12.2024 को दोपहर 12.00 बजे के उपरांत भी पंछी ट्रेन्ट हाउस द्वारा ट्रेन्ट नहीं हटाया गया है जो की माननीय NGT न्यायालय के खिलाफ है।

अतः महोदय जी से निवेदन है कि कल दिनांक 03.12.2024 को समय सुबह 10:00 बजे पर्याप्त पुलिस बल देने की कृपा करें, जिससे की पार्क से ट्रेन्ट को हटाया जा सकें।

PK Benerjee
उप-निदेशक उद्यान
पश्चिमी क्षेत्र

प्रतिलिपि:-

1. उपायुक्त महोदया, पश्चिमी क्षेत्र को सूचनार्थ।
2. सहायक निदेशक (उद्यान), पश्चिमी क्षेत्र महोदय को सूचनार्थ।
3. सम्बंधित अनुभाग अधिकारी।
4. कार्यालय कापी।


21/11/2024


TRUE COPY

श्रीमान S.H.O. काहल
थाना विकासपुरी
जडी दिल्ली-

पत्र - F ब्लॉक दरहरा ग्राउंड पार्क से टैन्ड न हटाने के सम्बन्ध में

होदप:- सविन्ध निवेदन है कि F ब्लॉक दरहरा ग्राउंड पार्क में
दिनांक 01/12/24 को म.उ. द्वारा ऑनलाइन बुकिंग
की। जिसमें पन्धरी टैन्ड द्वारा टैन्ड लगाया गया था।
जिसके अभाव में पन्धरी टैन्ड हाऊस वालों दिनांक 02/12/24
को दिन में 12:00 बजे तक टैन्ड हटाना था। मैन पत्र
का निरीक्षण करीब 1:15 पर दोपहर किया तो मैन देखा
कि टैन्ड लगा हुआ था। भना करने पर श्री पन्धरी टैन्ड
हाऊस वालों के टैन्ड नहीं हटाया। और यह भानीय
NDA के खिलाफ है। आपसे तम निवेदन है। पन्धरी
टैन्ड हाऊस वालों के खिलाफ सरण अपवाही करने
की कृपा करें। आपकी आति कृपा होगी
पार्क की आरंभ बुकिंग/रसीद साथ में संलग्न है।

भारतीय डाक
ED72504427IN IVR:696872504427
SP TABORE GARDEN S.O (110027)
Counter No:1,02/12/2024,15:15
to:THANA ADVAKASH,NO
PIN:110018, (Iiak Nagar S.O (West Delhi)
From:LPNIDESHAK,NO
Wt:50gms
Ret:17.70, Tax:2.70, Amt. Paid:18.00 (Cash)
<Track on www.indiapost.gov.in>
<Dial 15002666969> (Wear Masks, Stay Safe)

Schite Kumar
02/12/24
चाह

सलीश कुमार 9/0
श्री होशियार सिंह
प्लॉट न- 107
विकासपुरी

T.M.F

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ANNEXURE R- 7 COLY

MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY DIRECTOR (HORT.),
HORTICULTURE DEPARTMENT/WEST ZONE,
4th Floor, Dr.Sahib Singh Verma Nigam Bhawan
Near Shivaji Collage, Shivaji Place, Raja Garden, New Delhi-110027

No. DDH/ADH/WZ/MCD/2024-25/D- 1166

Dated : 19/11/2024

To

The Director,

Delhi Pollution Control Committee,

ISBT Kashmiri Gate, Delhi.

Subject: Regarding the prevention of noise and air pollution caused by late-night DJ music and bursting of firecrackers in the park of E-Block, Dashrath Puri, under Ward No. 107, Vikaspuri.

It has come to the notice of the Horticulture Department, West Zone, that in the park located in E-Block, Dashrath Puri (under the Horticulture Department), permission for marriage and other events is granted. However, during these events, activities like playing loud DJ music and bursting firecrackers in front of park road late at night are carried out, which causes significant noise and air pollution. Such activities are not only in violation of the guidelines of the Hon'ble National Green Tribunal (NGT) but are also prohibited by the Delhi Government due to their harmful effects on the environment.

Hence, you are kindly requested to take appropriate legal action against those responsible for such polluting activities. Necessary steps should be taken to prevent noise and air pollution in the area.


Asstt. Director (Hort.)
West Zone/MCD

Copy to:-

1.DDH/WZ

2. प्रान्ता अध्यायक महेदय, विकासपुरी


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etc



दिल्ली नगर निगम
कार्यालय उप निदेशक उद्यान, पश्चिमी क्षेत्र,
कमरा न०-403, चतुर्थ तल, डा० साहिब सिंह वर्मा निगम भवन
शिवाजी प्लेस, राजा गार्डन नई दिल्ली-110027

क०सं०/उप-नि०उ०/प०क्ष०/2024-25/198

दिनांक 26/11/2024

सेवा में,

✓ श्रीमान निदेशक महोदय,
दिल्ली प्रदुषण कंट्रोल समिति,
ISBT कश्मीरी गेट, दिल्ली

विषय :- वार्ड स०-107 विकासपुरी के अन्तर्गत एफ-ब्लॉक, दशहरा ग्राऊड के पार्क में देर रात तक डी०जे० बजने, पटाखे फोडने तथा टैन्ट मालिकों खिलाफ जुर्माना लगाने के सम्बंध में।

वार्ड स०-107 विकासपुरी में उद्यान विभाग, पश्चिमी क्षेत्र के अन्तर्गत (दशहरा ग्राऊड) एफ-ब्लॉक में एक पार्क है। इस पार्क में उद्यान विभाग की अनुमति से शादी एवं अन्य समारोह किये जाते हैं। संज्ञान में आया है कि शादी व अन्य समारोह के दौरान देर रात तक डी०जे० बजाने व पार्क के सामने सड़क पर पटाखे फोडने तथा पार्क से समारोह के उपरान्त टैन्ट न हटाने की शिकायतें 311 App पर बार-बार प्राप्त हो रही हैं जिससे स्थानिय निवासियों को ध्वनी प्रदुषण एवं एयर प्रदुषण का सामना करना पड़ रहा है। इस सन्दर्भ में नव भारत टाइम्स अखबार में एक लेख प्रकाशित किया गया है प्रतिलिपि साथ संलग्न है। जो कि एक गंभीर मामला है जबकि इन दिनों एयर पल्यूशन उच्च स्तर पर है वातावरण को प्रदुषित करना माननीय NGT के आदेशों के खिलाफ है तथा दिल्ली सरकार द्वारा वातावरण प्रदुषित करने वाली सभी गतिविधियों पर बैन लगाया गया है।

अतः महोदय जी से निवेदन है कि वातावरण को प्रदुषित करने वाले पंछी टैन्ट हाउस, विकासपुरी एवं गुप्ता टैन्ट हाउस, विकासपुरी, दिल्ली के खिलाफ NGT के निर्देशानुसार जुर्माना लगाने तथा उचित कार्यवाही करने की कृपा करें, जिससे की ध्वनी प्रदुषण एव एयर प्रदुषण की रोकथाम की जा सके।

PK Banerjee
उप-निदेशक (उद्यान)
पश्चिमी क्षेत्र

प्रतिलिपि:

1. प्रमुख निदेशक, उद्यान, दिल्ली नगर निगम।
2. निदेशक, उद्यान-II दिल्ली नगर निगम।
3. उपायुक्त महोदय पश्चिमी क्षेत्र, दिननि।
4. उपायुक्त दिल्ली पुलिस, पश्चिमी क्षेत्र, सी०४बी ब्लाक, जनकपुरी, दिल्ली उचित कार्यवाही करने हेतु।

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Municipal Corporation of Delhi
Office of the Deputy Director (Hort.)/West Zone
4h Floor, Dr. Sahib Singh Verma Nigam Bhawan
Raja Garden, New Delhi-110027

No.DDH/WZ/2024/D-218

Date: 21/12/24

To,

The Senior Environmental Engineer (CMC-V),
Delhi Pollution Control Committee (DPCC),
1st Floor, E-Wing, Vikas Bhawan-II,
Upper Bela Road, Civil Lines,
Delhi-110054

Subject: Request for Imposition of Environmental Damages Compensation (EDC)
on Tent Owners/Park booking party Panchi Tent House (owner name:
Moolchand) at Bharpai Devi Jindal Park (Dussehra Ground).

Sir,

This communication serves to bring to the attention of the Delhi Pollution Control Committee (DPCC) the issue of unauthorized occupation of Dussehra Ground (also known as **Bharpai Devi Jindal Vatika**) located at F-Block, Vikas Puri in the West Zone of the Municipal Corporation of Delhi (MCD). This park (less than 5 acres in size) was officially booked by the Horticulture Department of MCD for the date 01/12/2024. It has been observed that the park is still occupied beyond the prescribed booking period which was 01/12/2024, causing significant damage to the park's infrastructure and the surrounding environment.

As per the **Hon'ble Supreme Court's guidelines**, the park can only be booked for a **maximum of 10 days per month** for events. However, it has come to notice that the tent owner is consistently exceeding this limit, keeping the park occupied for extended durations. This continued overuse has resulted in considerable damage to the park, harm to trees, and overall environmental degradation.

In addition to this, concerns regarding **sound pollution** due to loud DJ music and the use of **firecrackers** during these events have been raised. These activities are


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in violation of noise pollution regulations and environmental standards set by the **National Green Tribunal (NGT)** and the Supreme Court of India.

In light of these violations, it is requested that the **DPCC** take necessary steps to impose **Environmental Damages Compensation (EDC)** on Sh. Moolchand, tent owner of Panchi Tent House, office Address: DG-3/145, Vikas Puri, New Delhi-110018. Sh. Vishnu, Section Officer(Hort.), Contact No.9355096355 may be contacted for further information regarding the same.

The repeated disregard for environmental laws and guidelines has not only led to environmental damage but also disrupted the local community's peace and well-being.

PK Bamejra
Deputy Director(Hort.)
West Zone: MCD

Enclosed:

1. Booking Receipt for booking dated 01/12/2024.
2. Photograph of unauthorized occupation of park on 02/12/2024 (despite no booking for the said date).

Copy for kind information to:

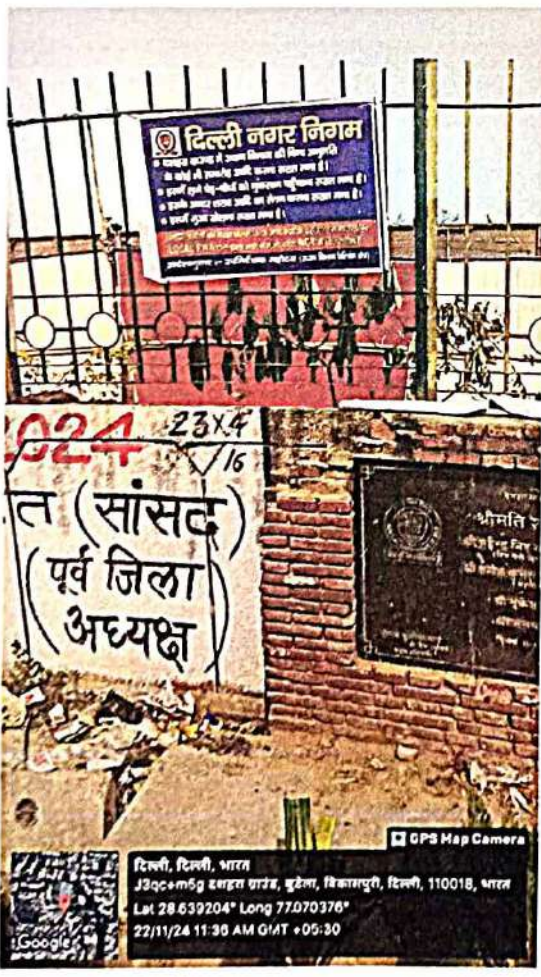
1. Member Secretary, DPCC, 6th floor, C wing, Delhi Secretariat, I P Estate, Delhi-110002.


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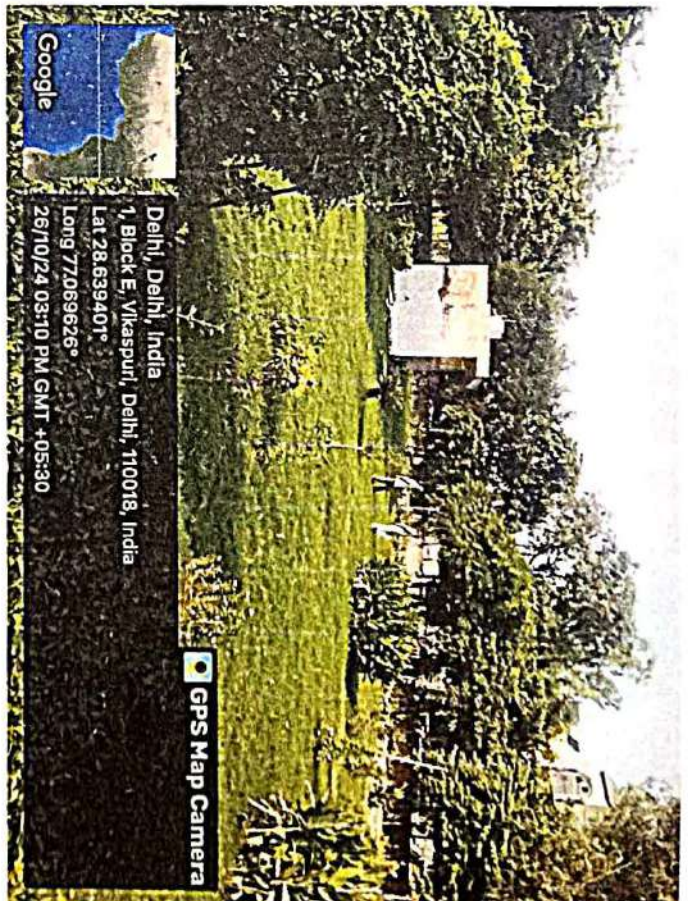
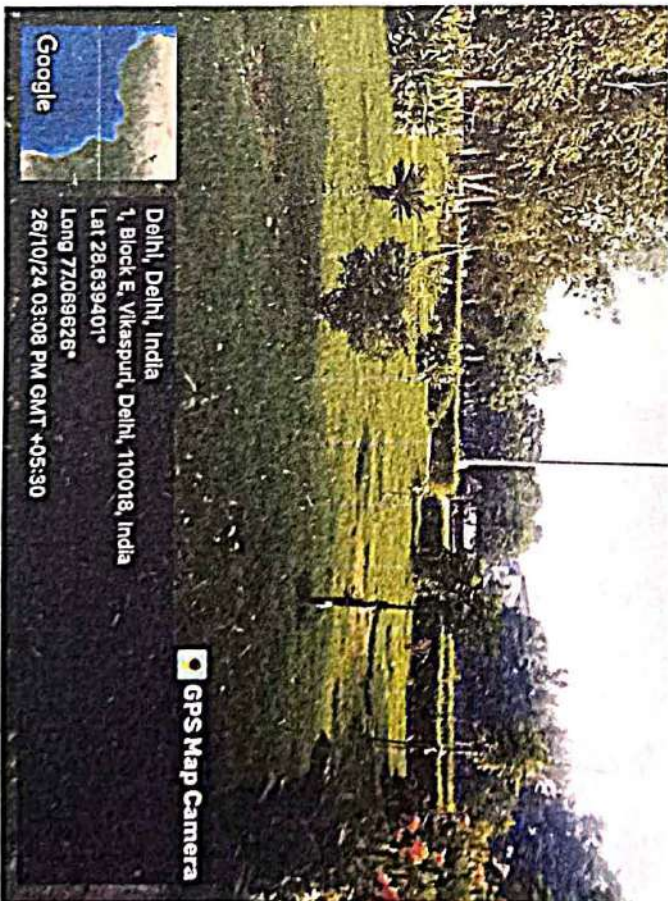
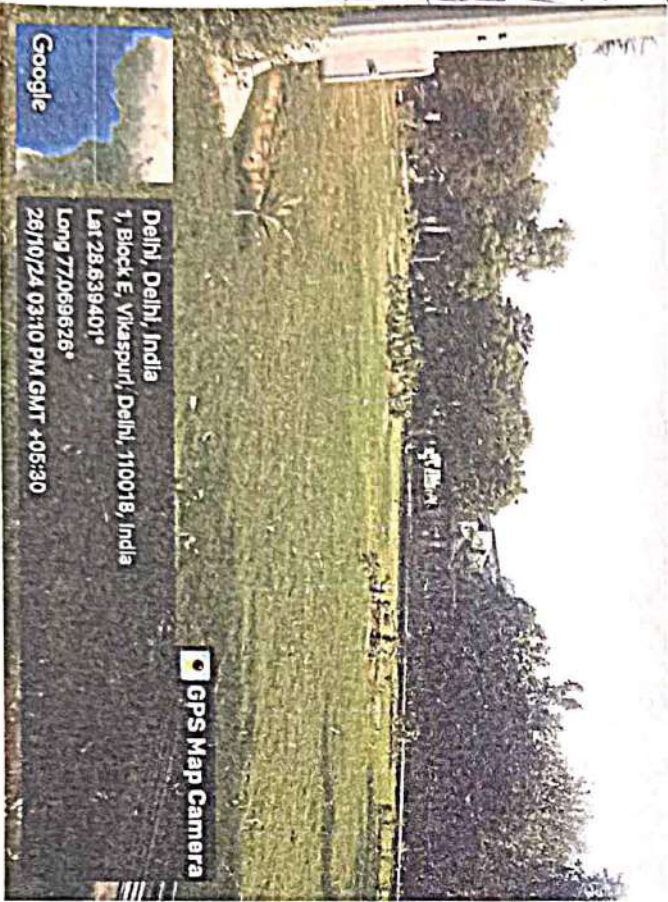
Banner in the 728k to prevent illegal activities and booking of Park Dussehra Ground. 89



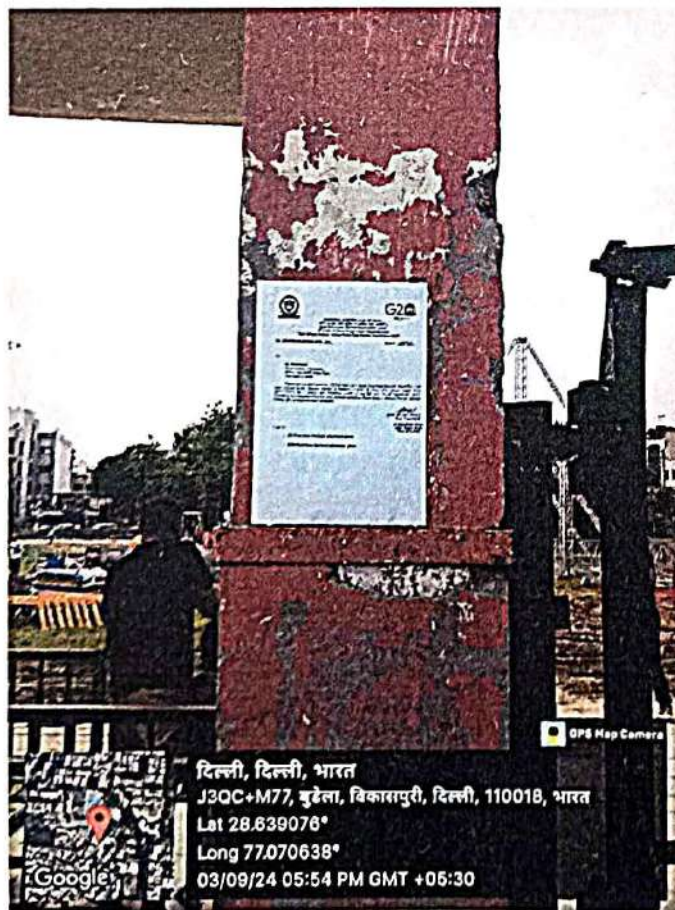
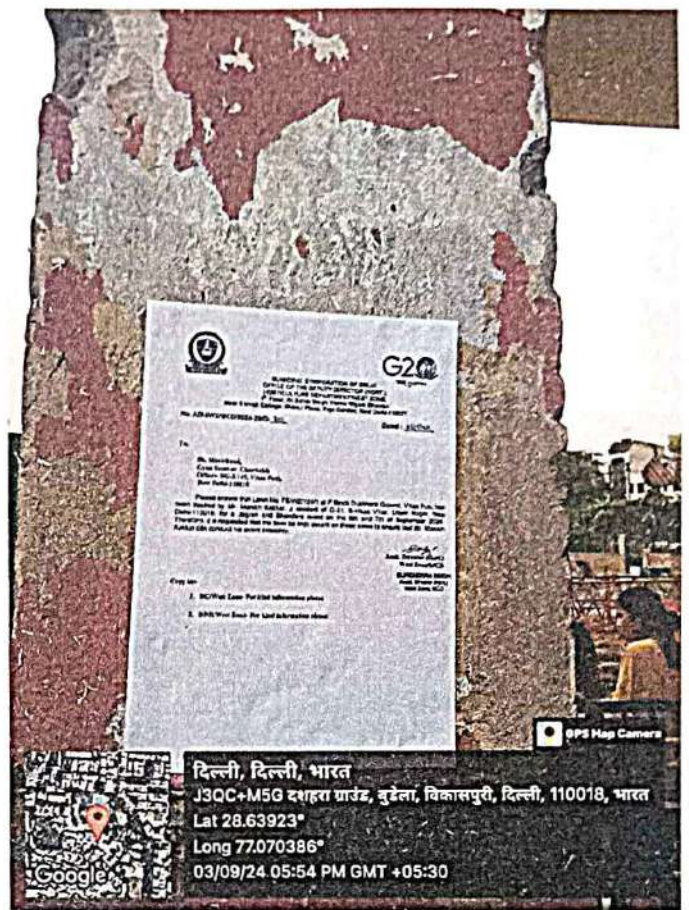
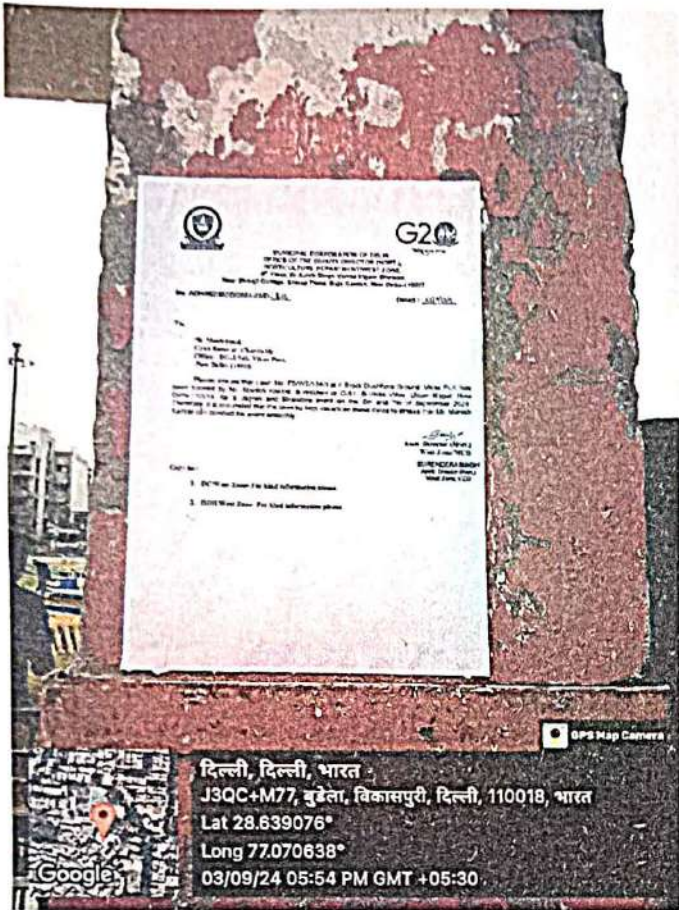
ANNEXURE R-8



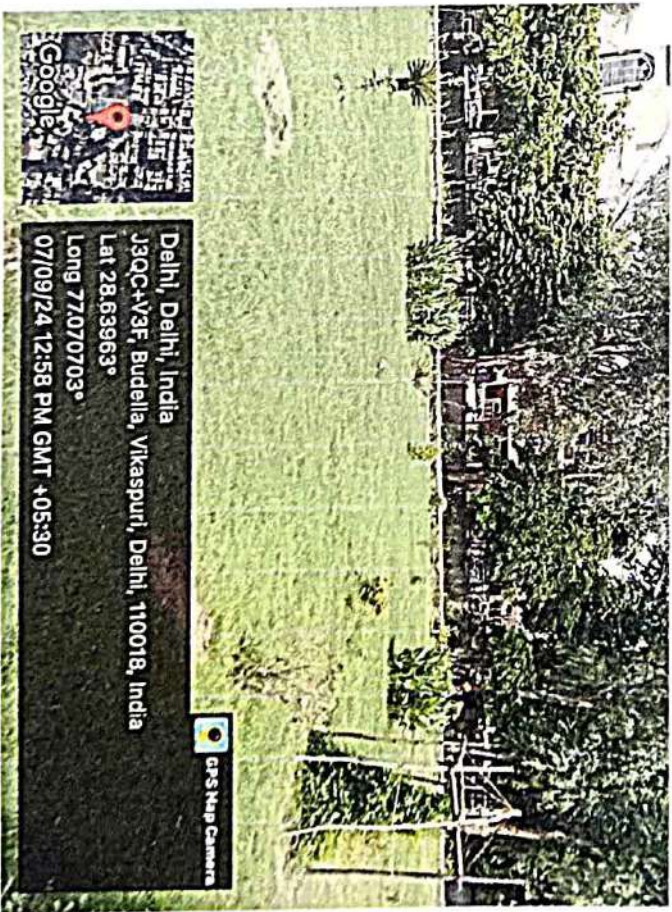
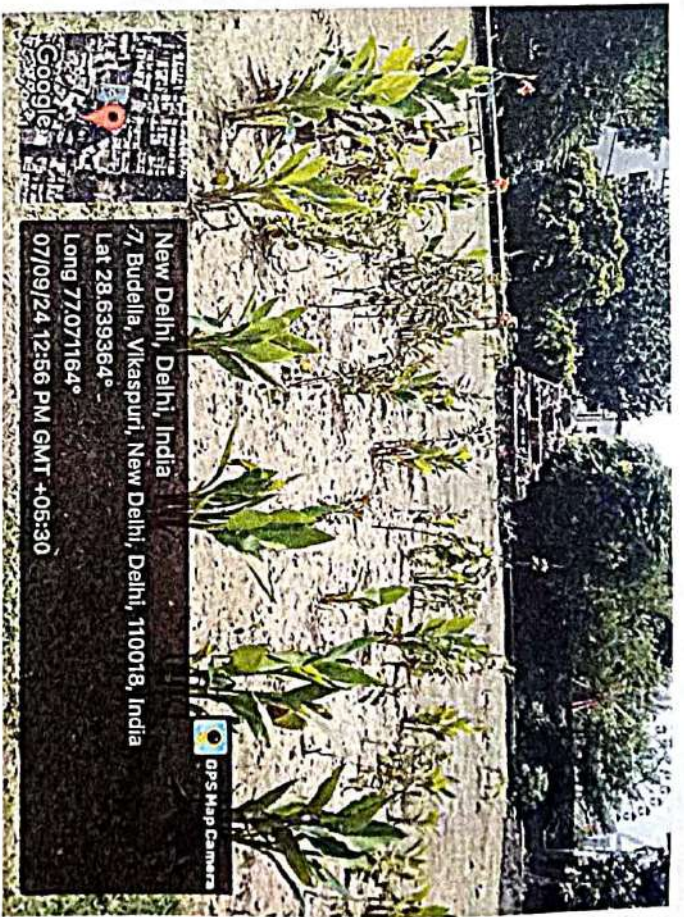
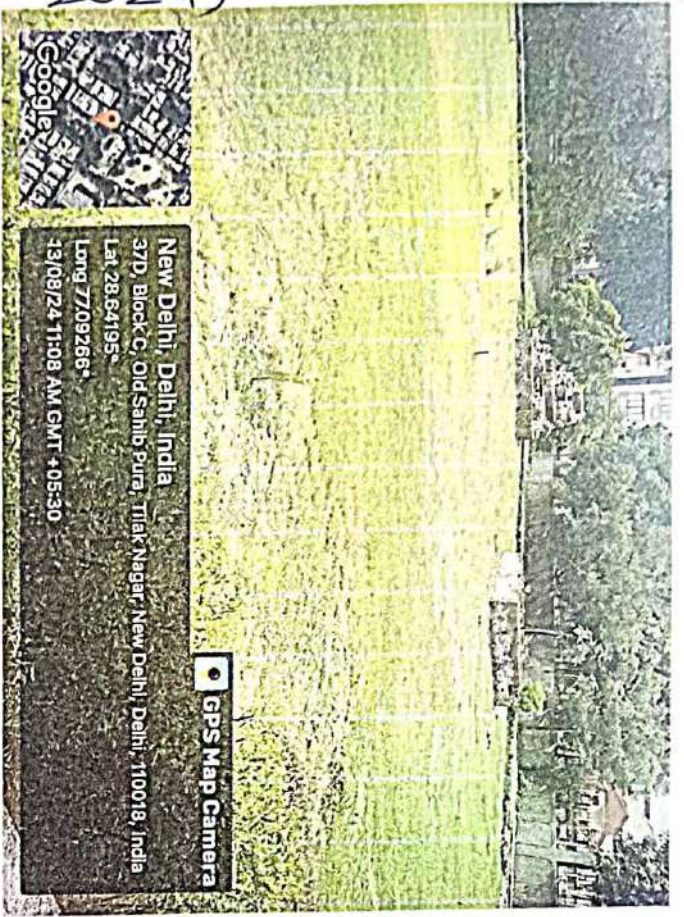
729
Status of Green Portion of Park 90
Dussehra Ground (as on 26/10/24)



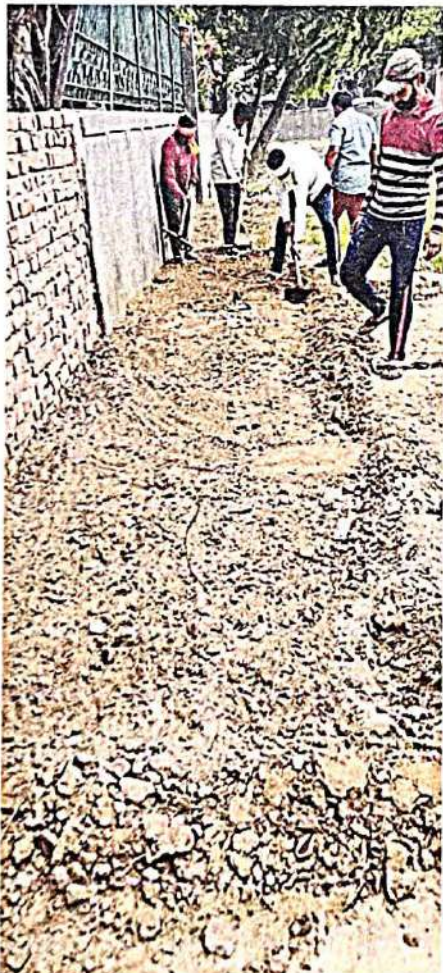
730
 Notices to the Tent Owners 91



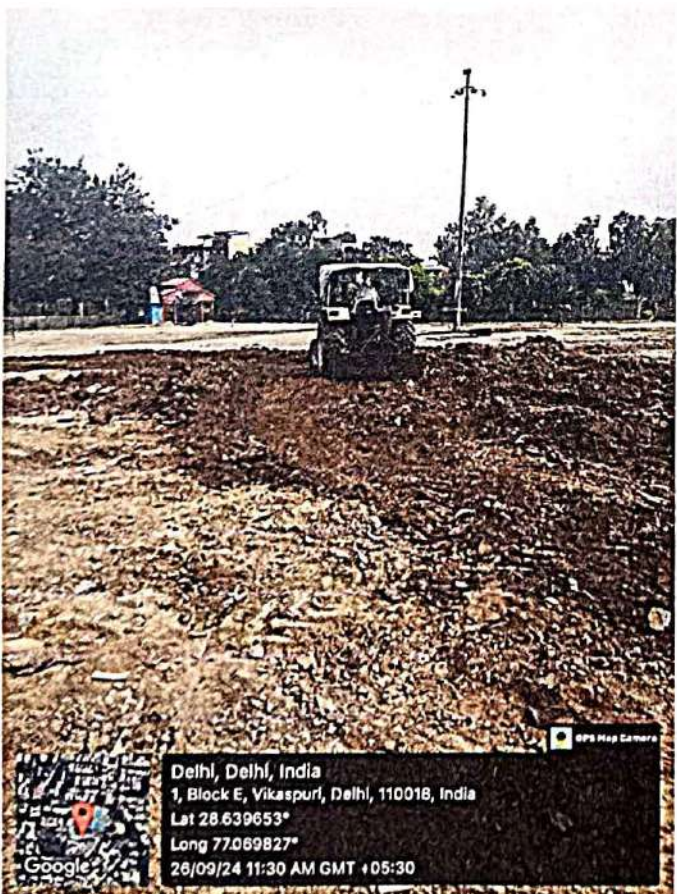
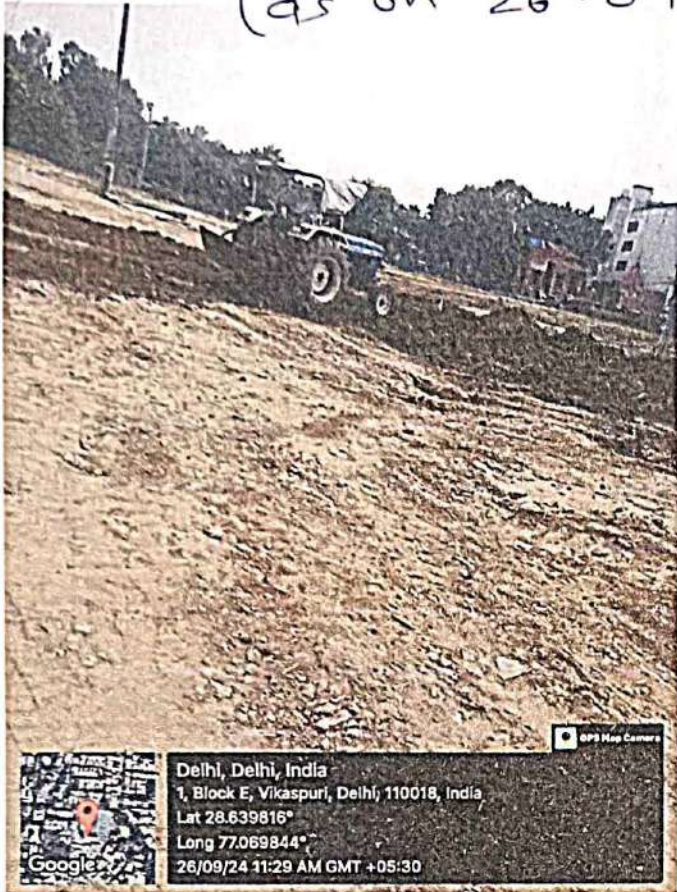
Green Portion of Park Dussehra Ground (as on 07-09-2024)



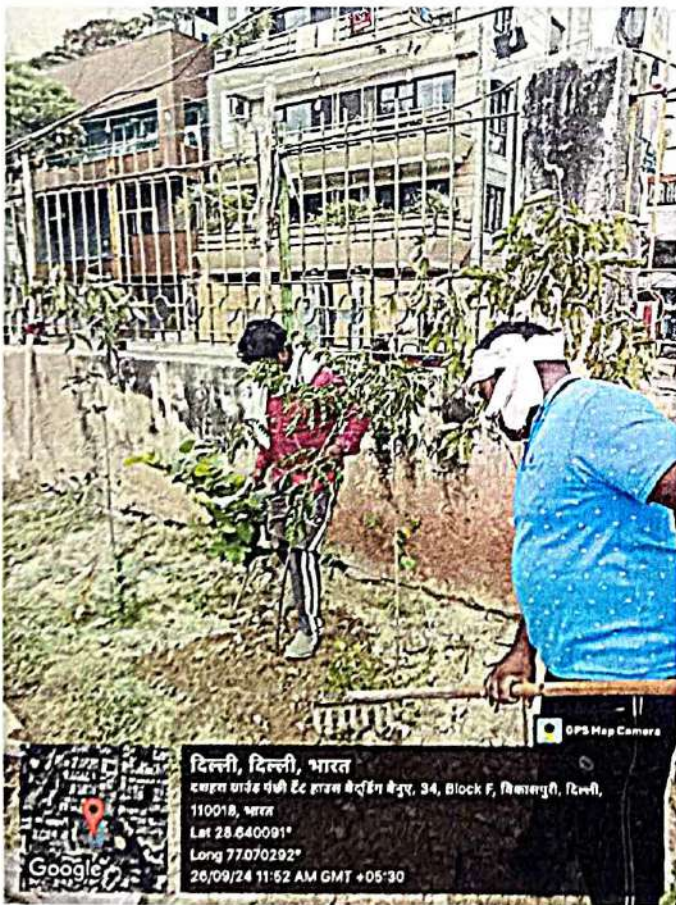
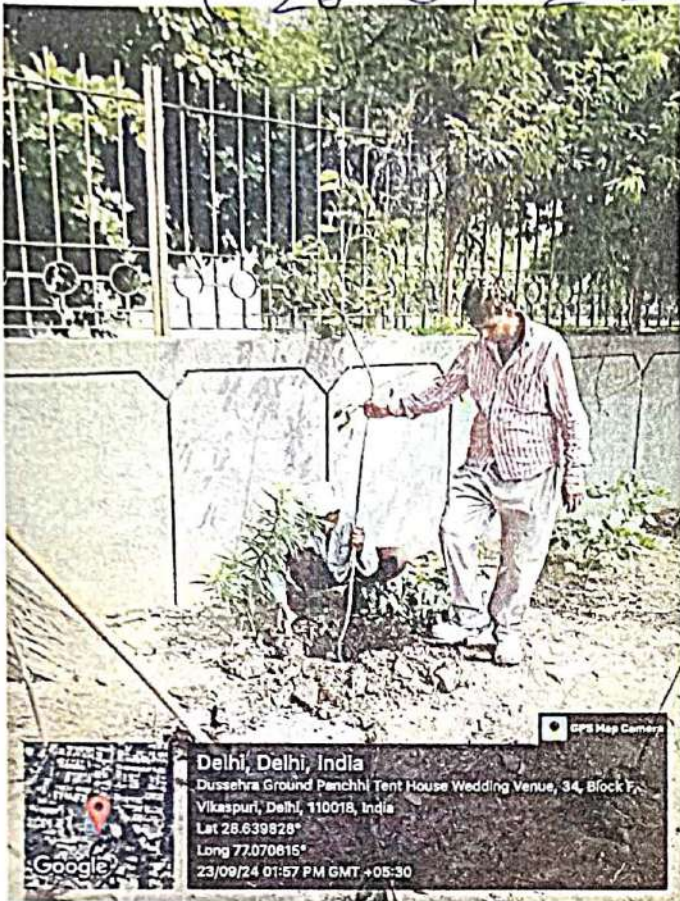
Cleaning of Shrubbery for Plantation 93



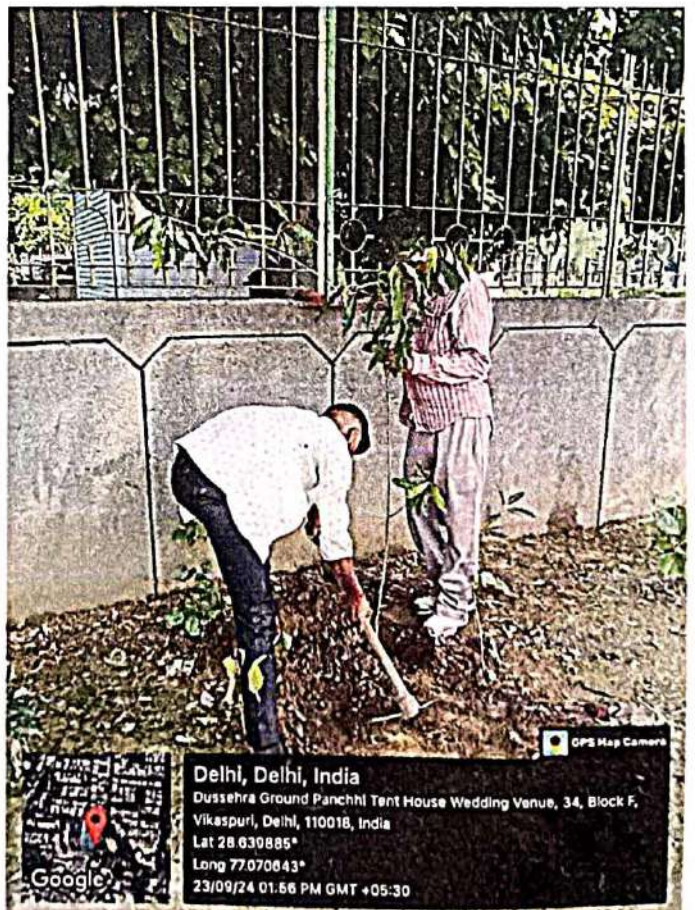
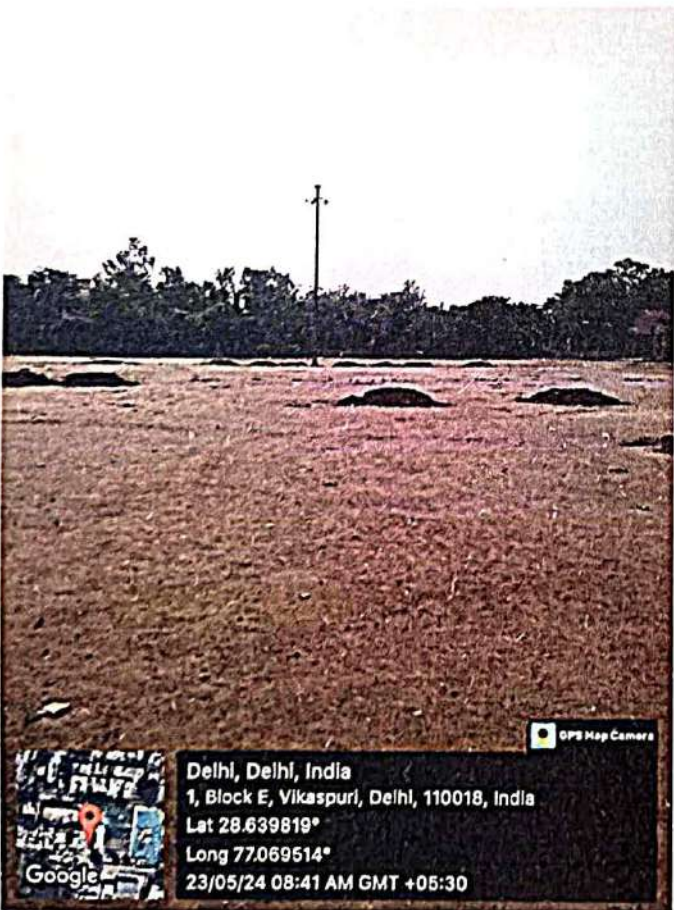
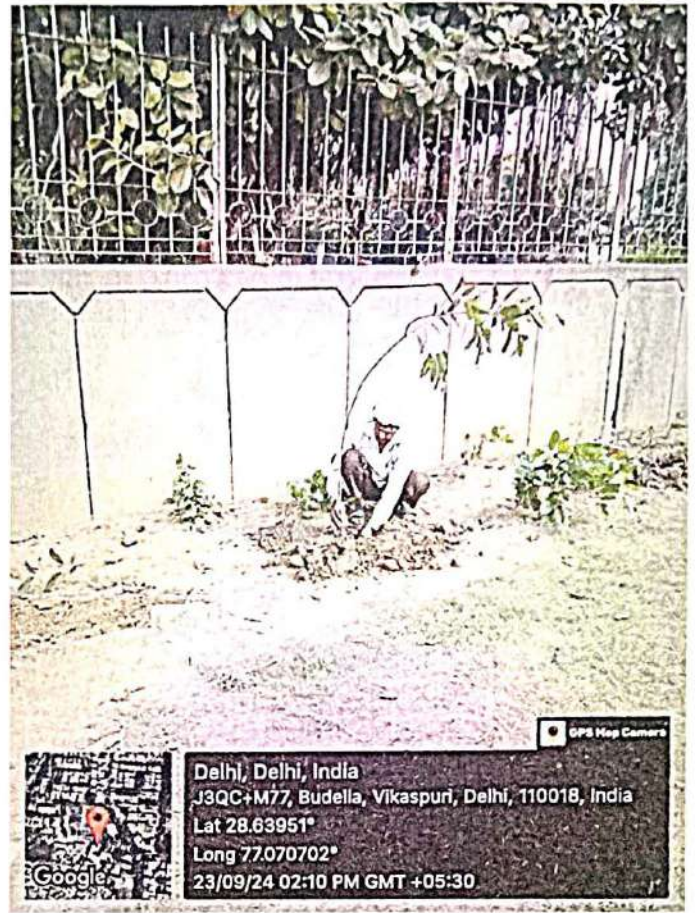
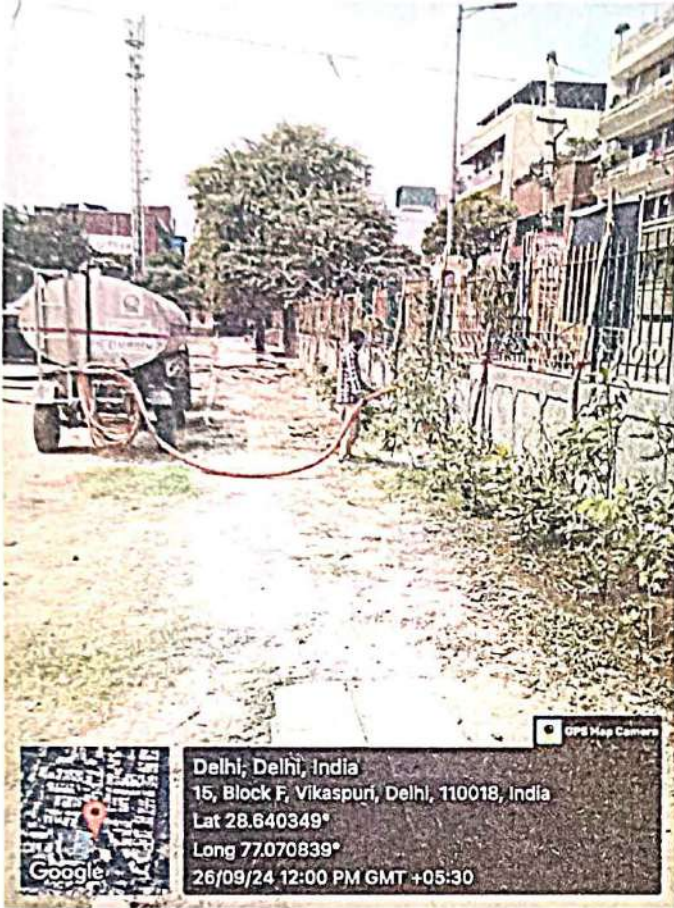
Levelling of Park Dussehra Ground (as on 26-09-2024)



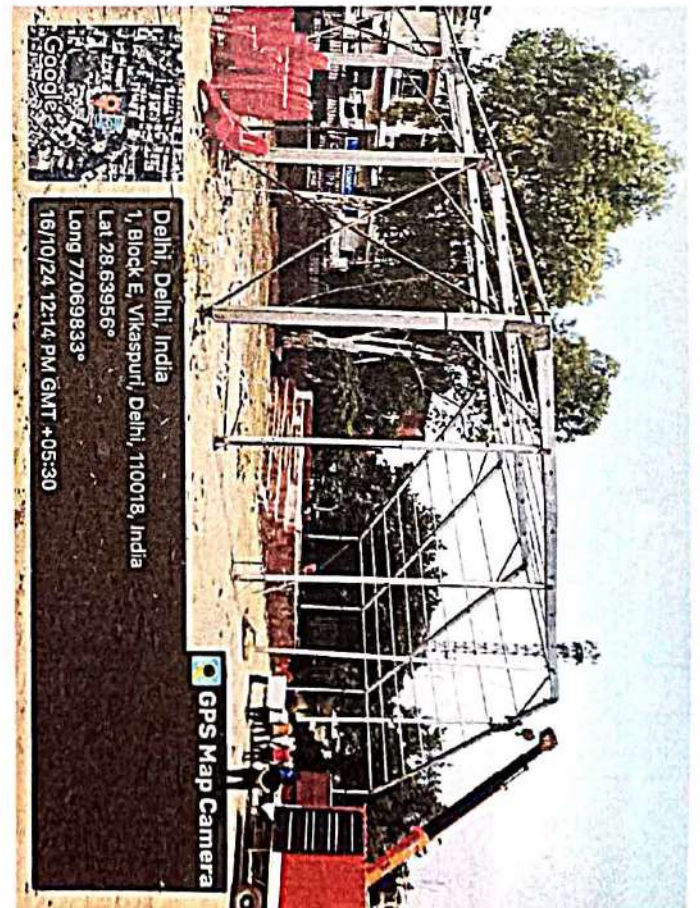
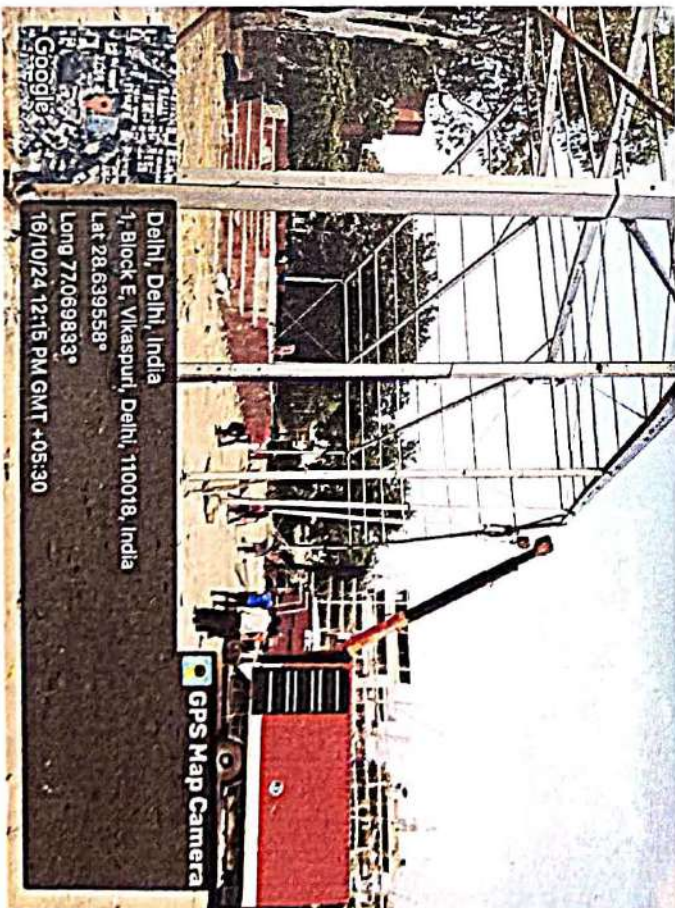
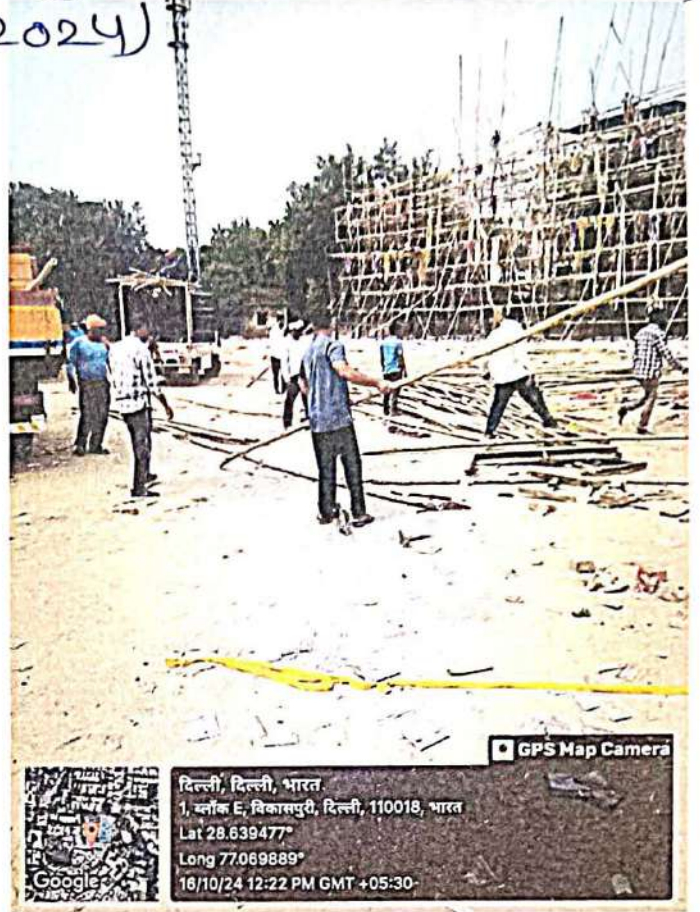
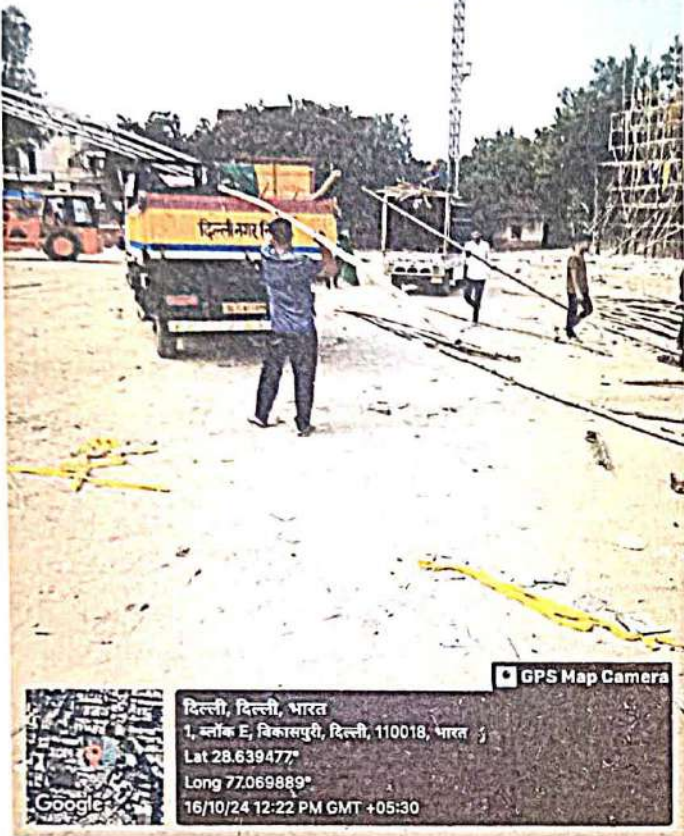
734
Peripheral Plantation at Park Dussehra Ground (26-09-2024) 95



735
Peripheral Plantation at Park Dussehra
Ground 96

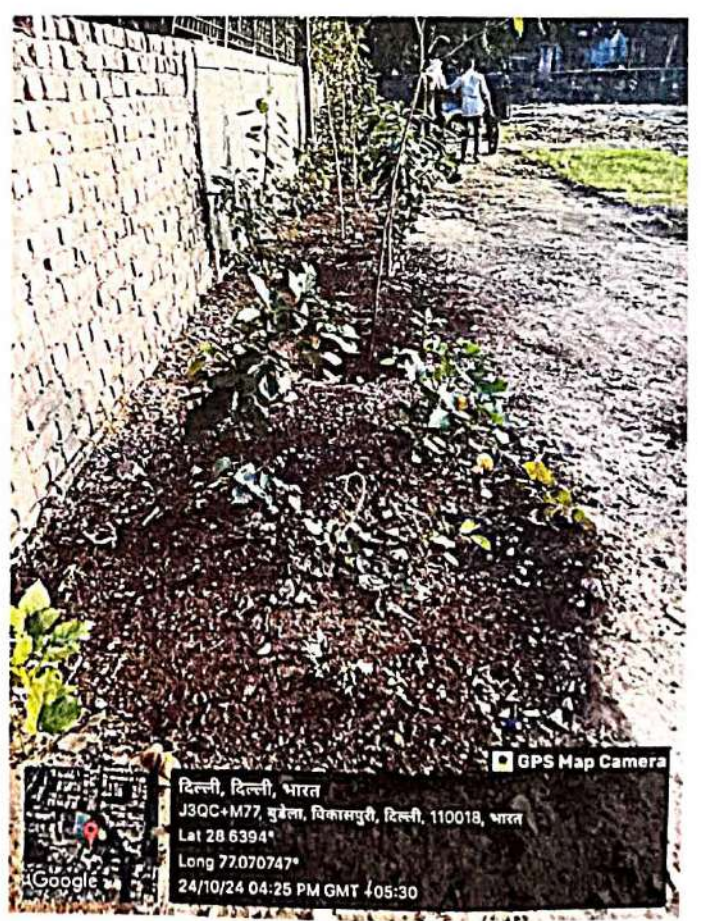
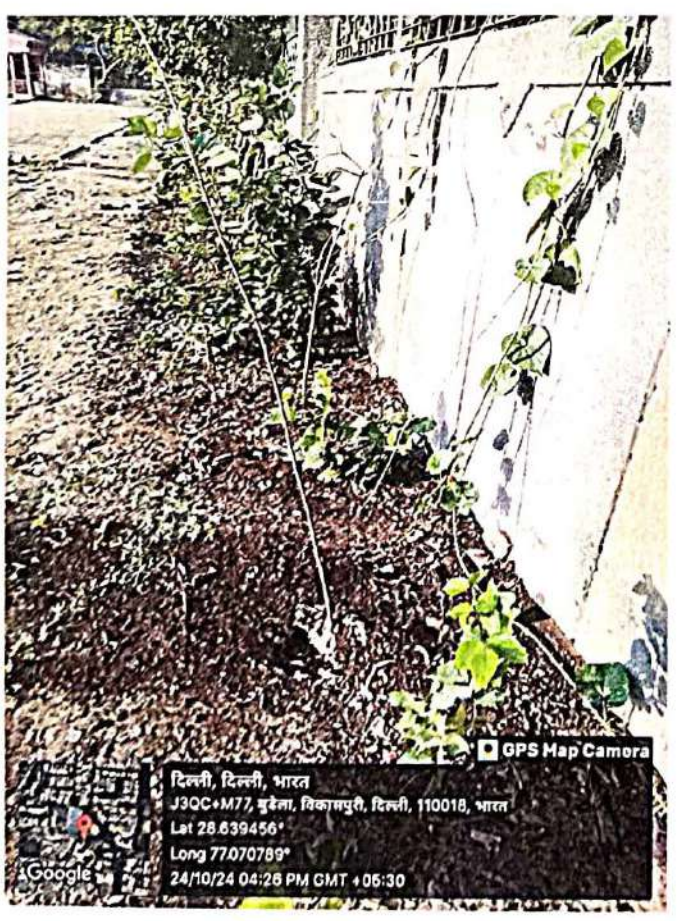
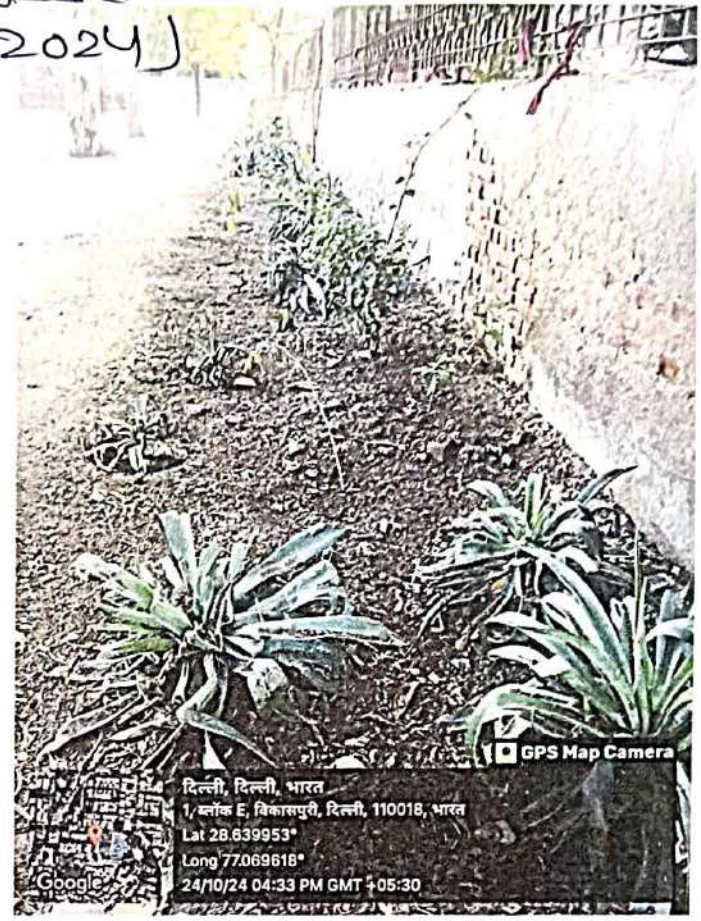


Removal of Bamboo Poles left by the Booking Party (Park Dussehra Ground) (16-10-2024)

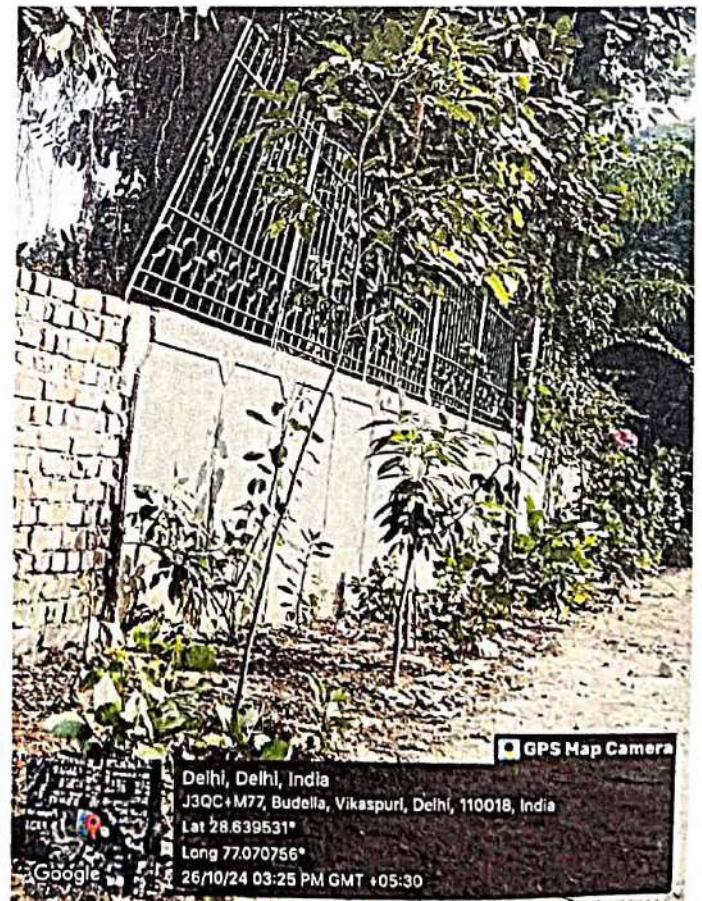
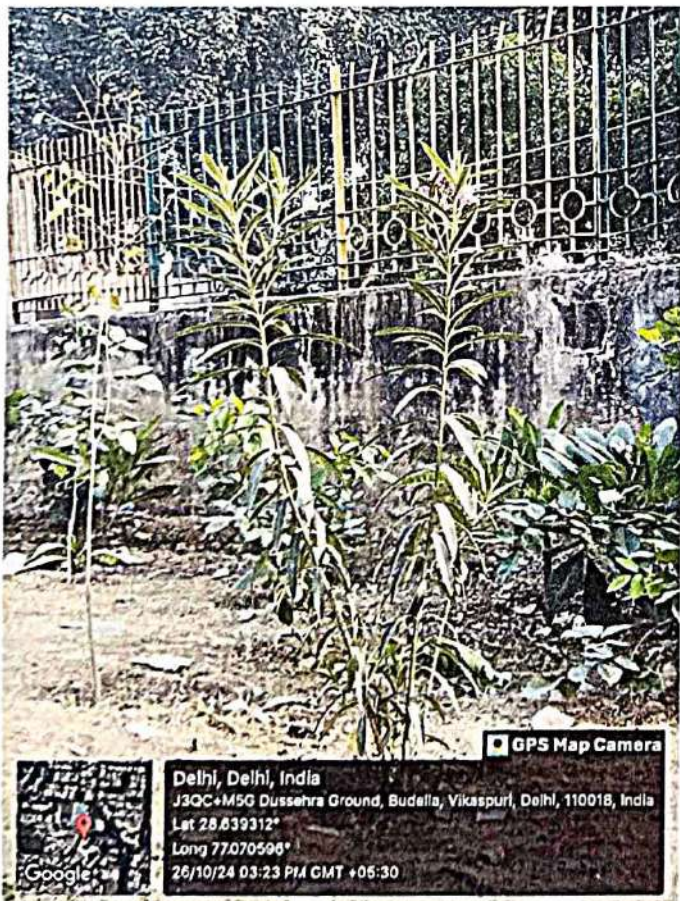
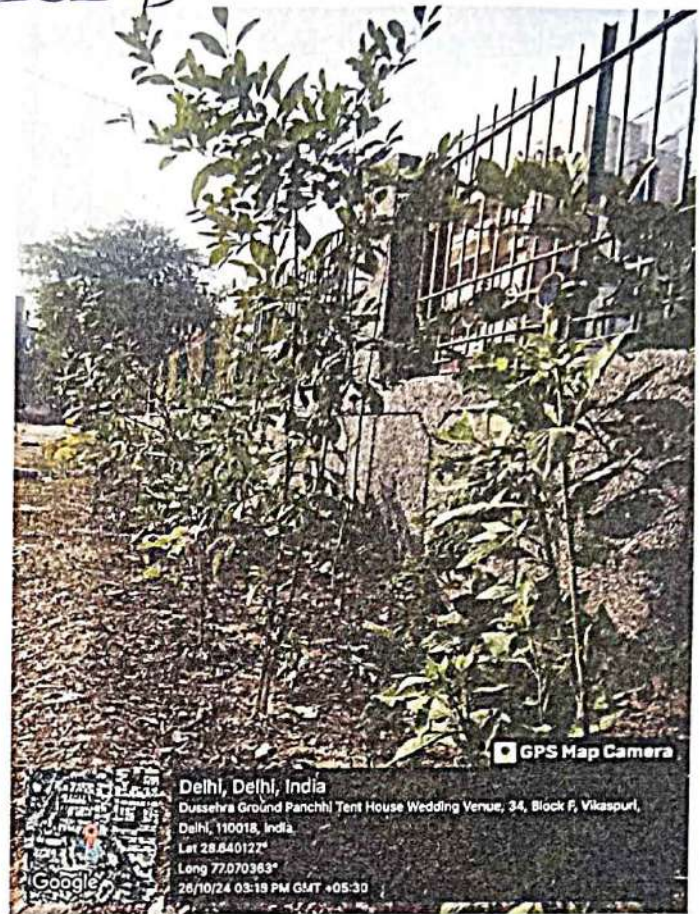


737

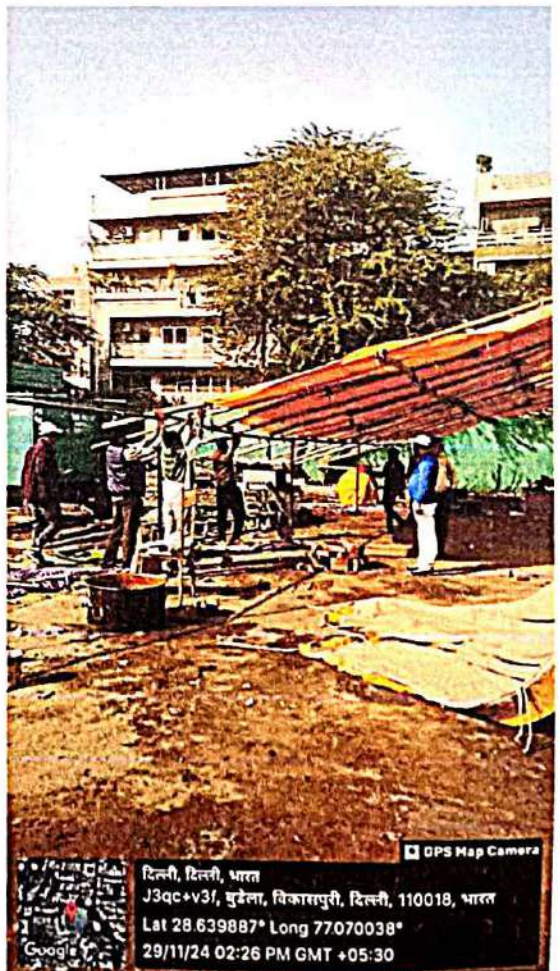
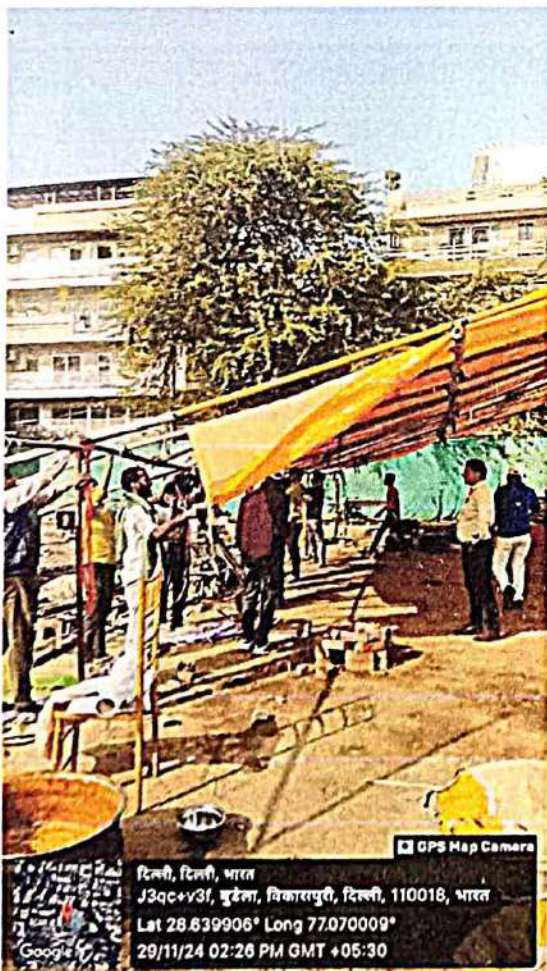
Spreading of manure in Shrubbery at Park Dussehra Ground (24-10-2024) 98



738
 Plantation in Park Dussehra (99)
 (26-10-2024)

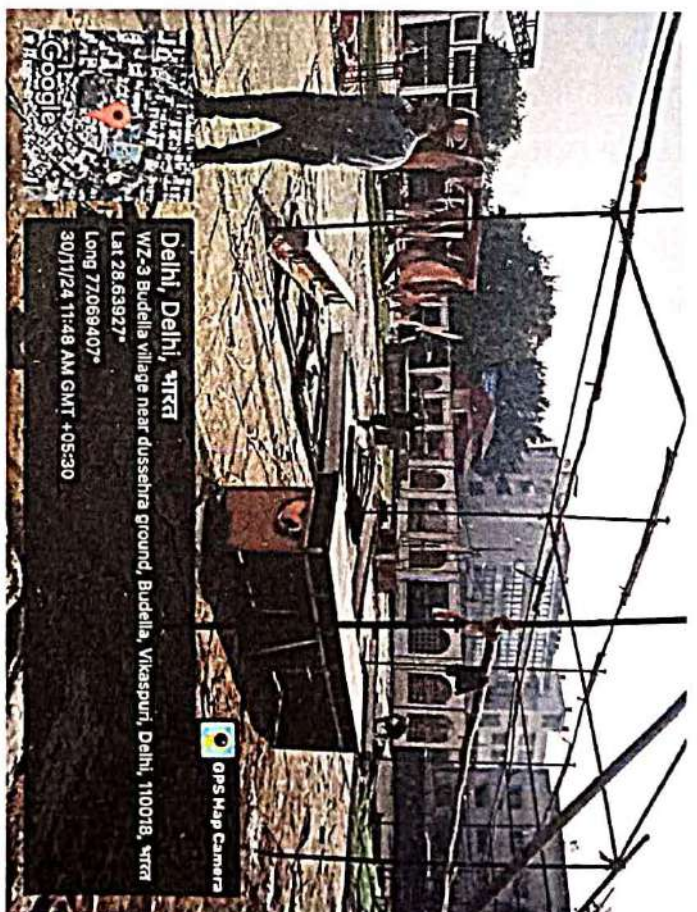
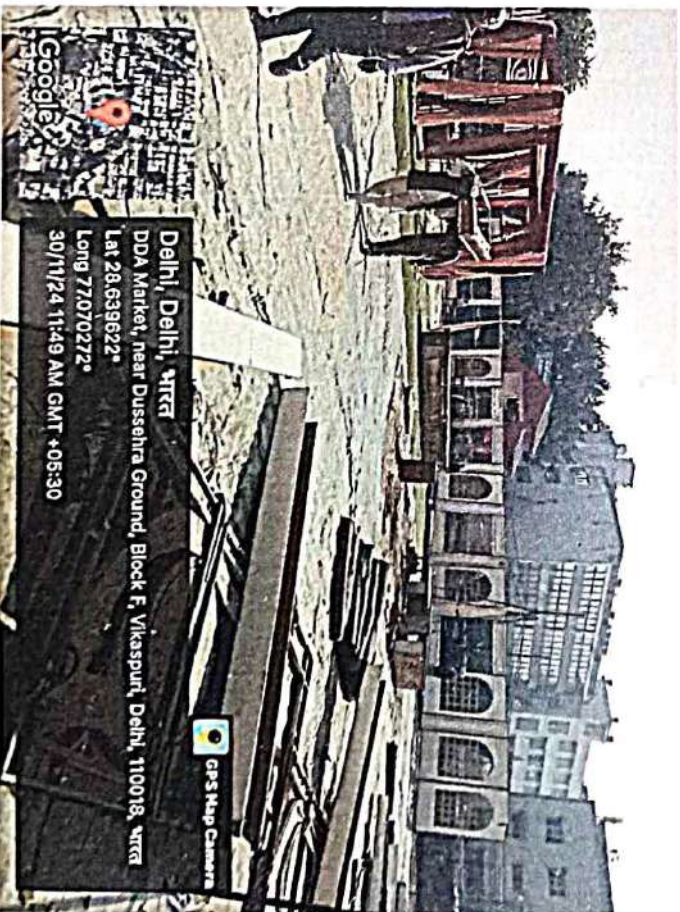
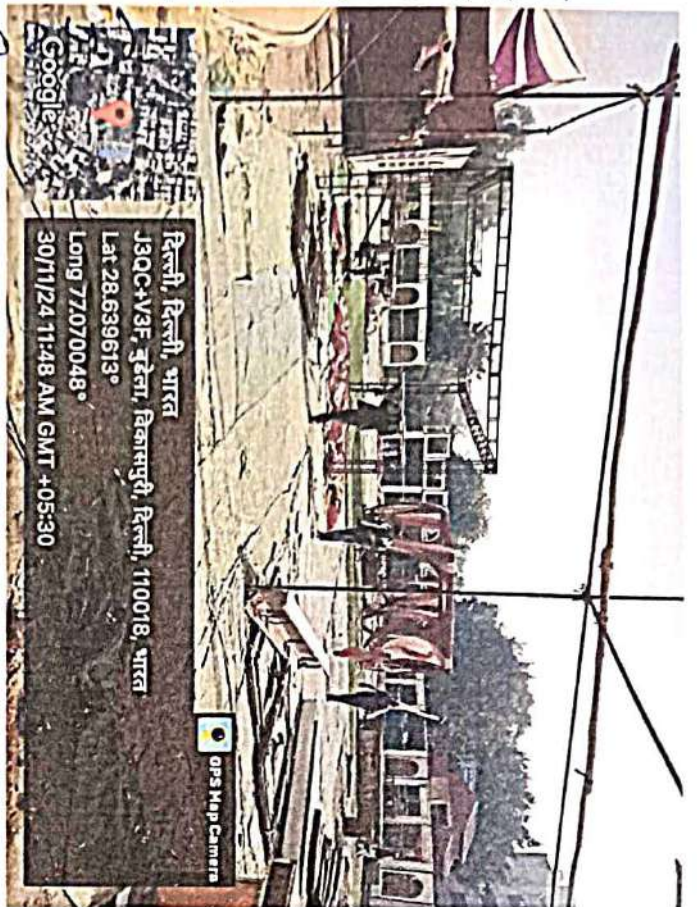
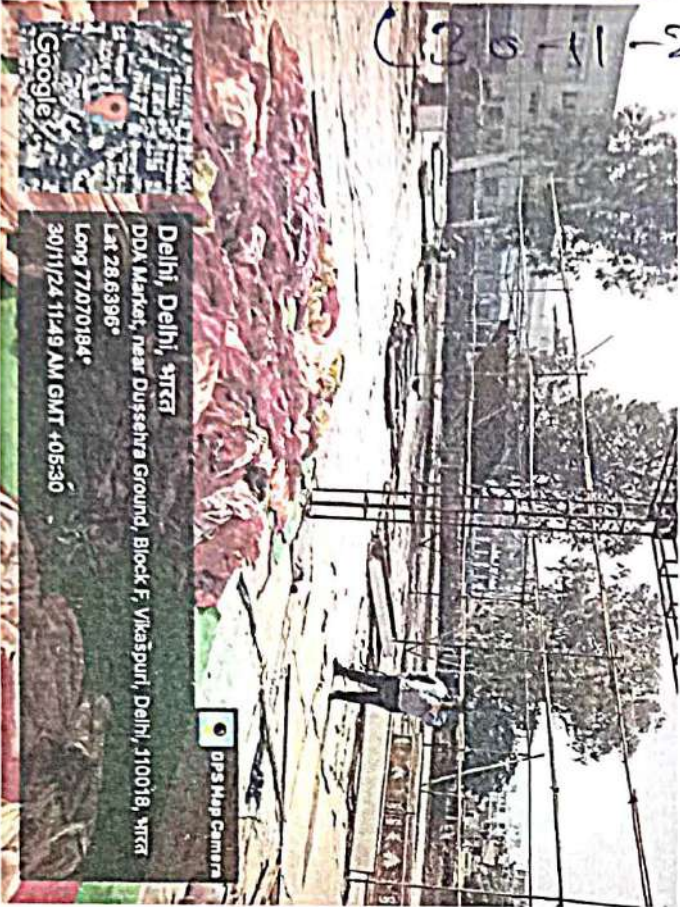


739
 Tent removal action by MCD in P-100
 Dussehra Ground
 (29-11-2024)

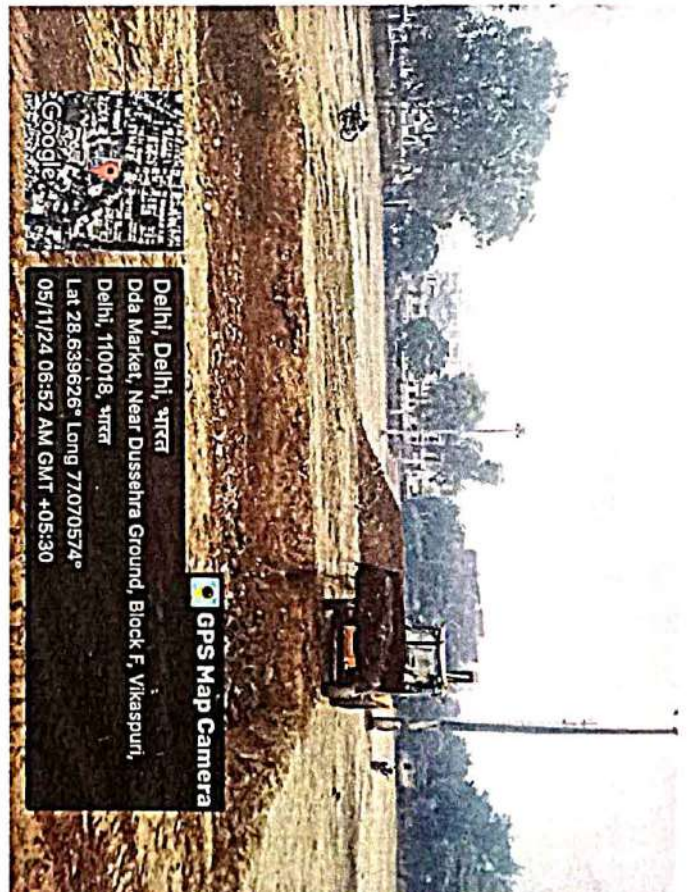
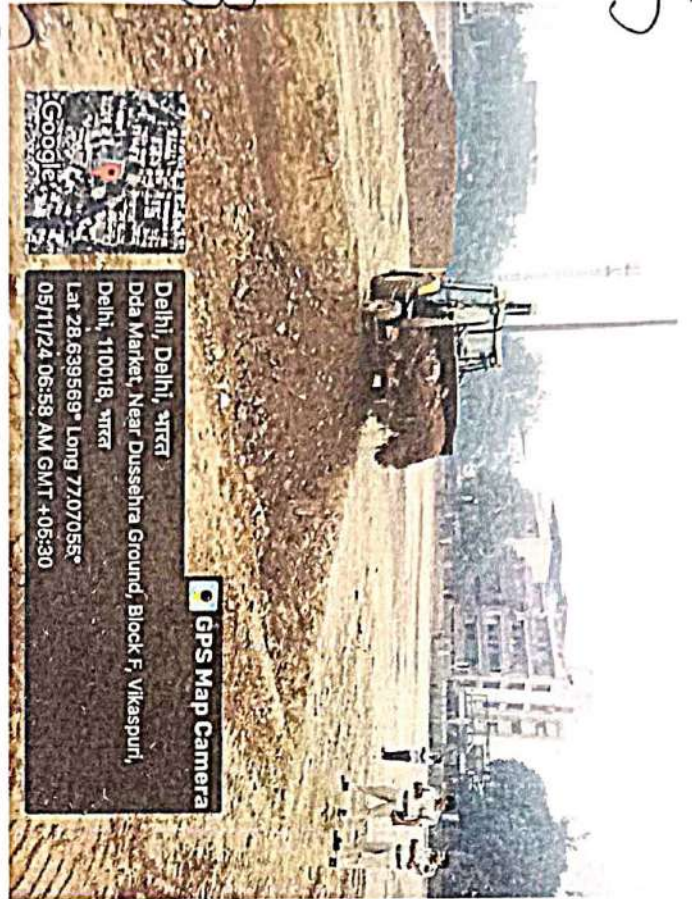
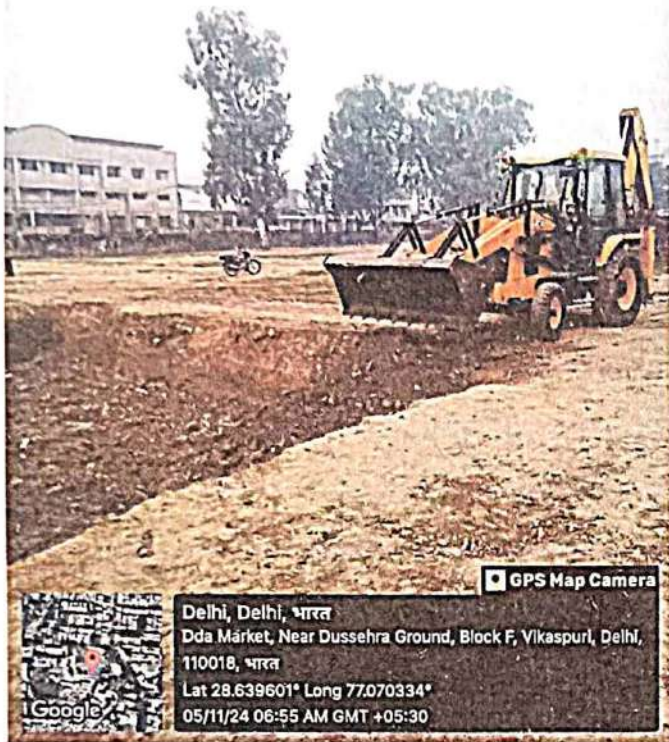


Tent removal action by MCD 101 in Park Dussehra Ground

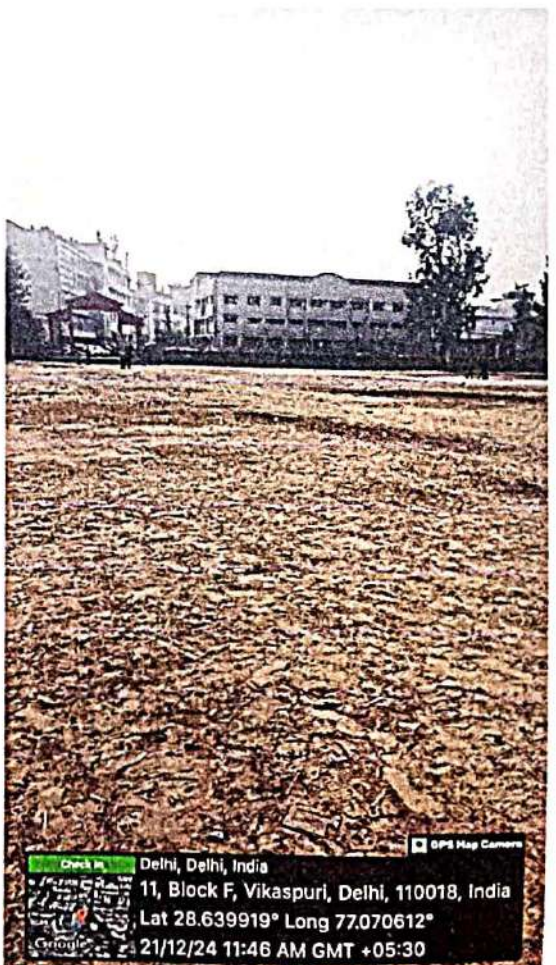
C20-11-20



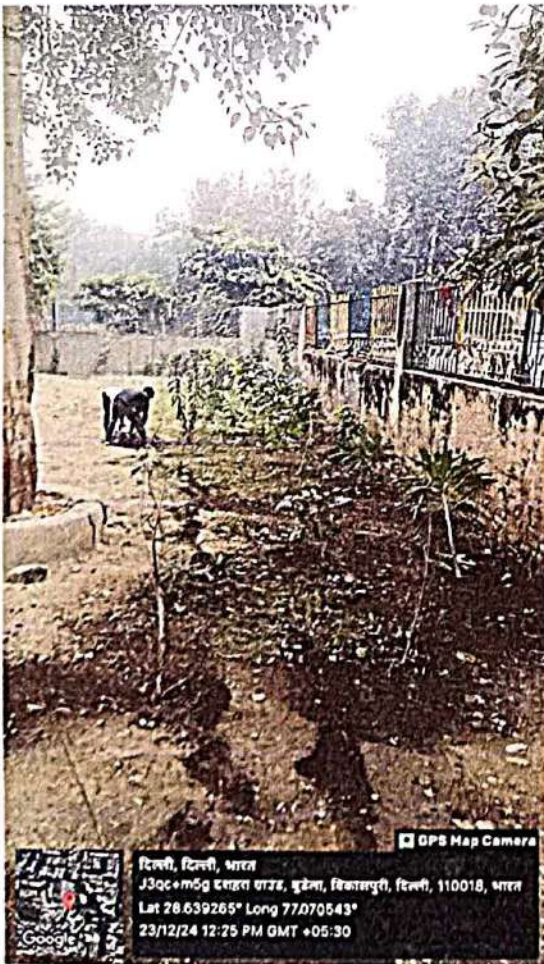
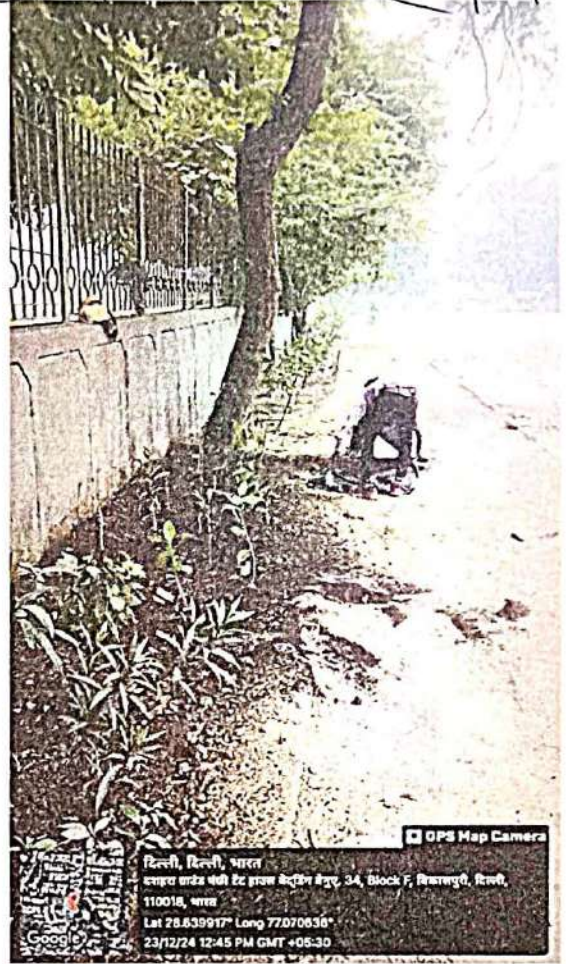
741
Prompt action taken by the MCD 102
for filling of pit dugged for Chhath Puja
(05-11-2024)



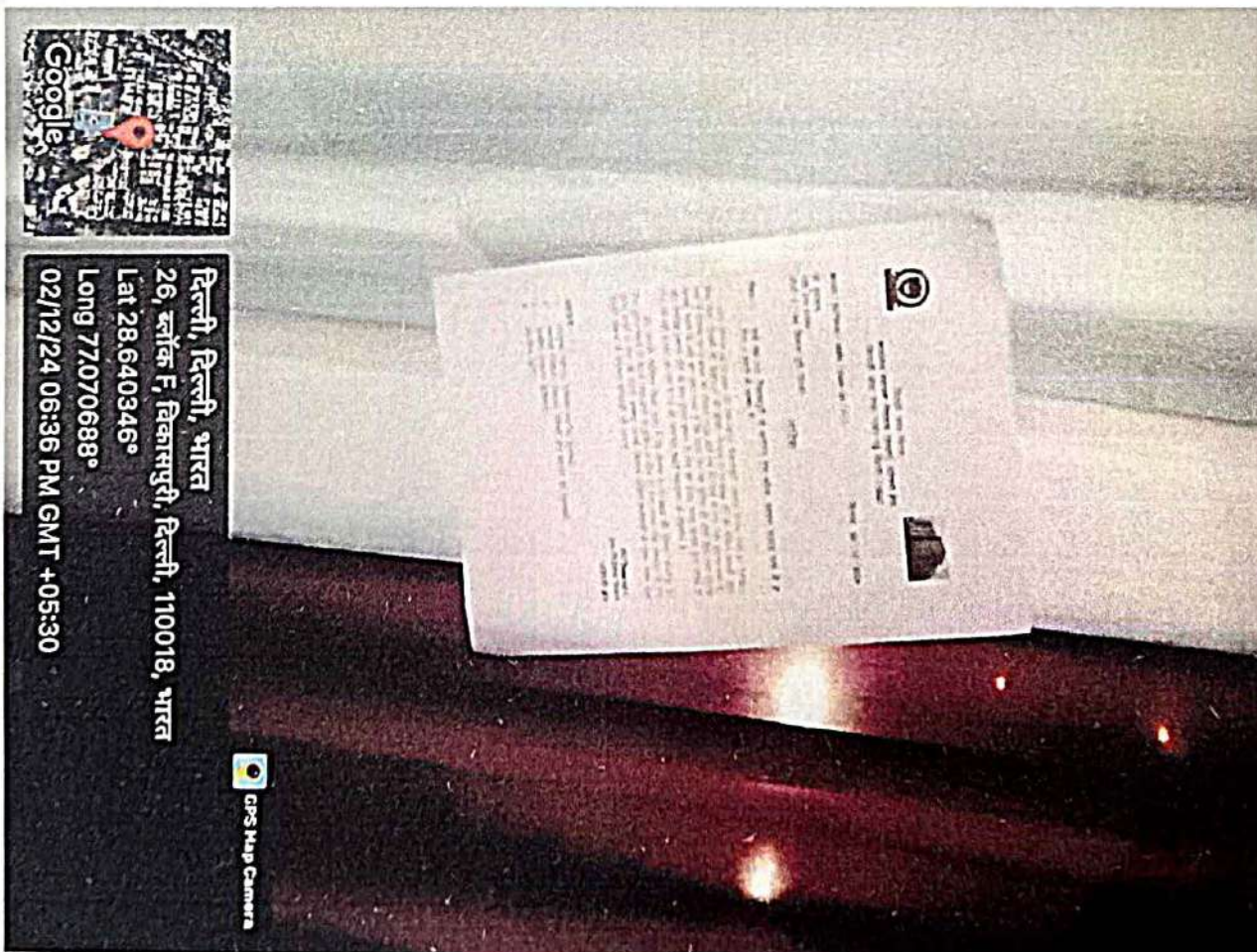
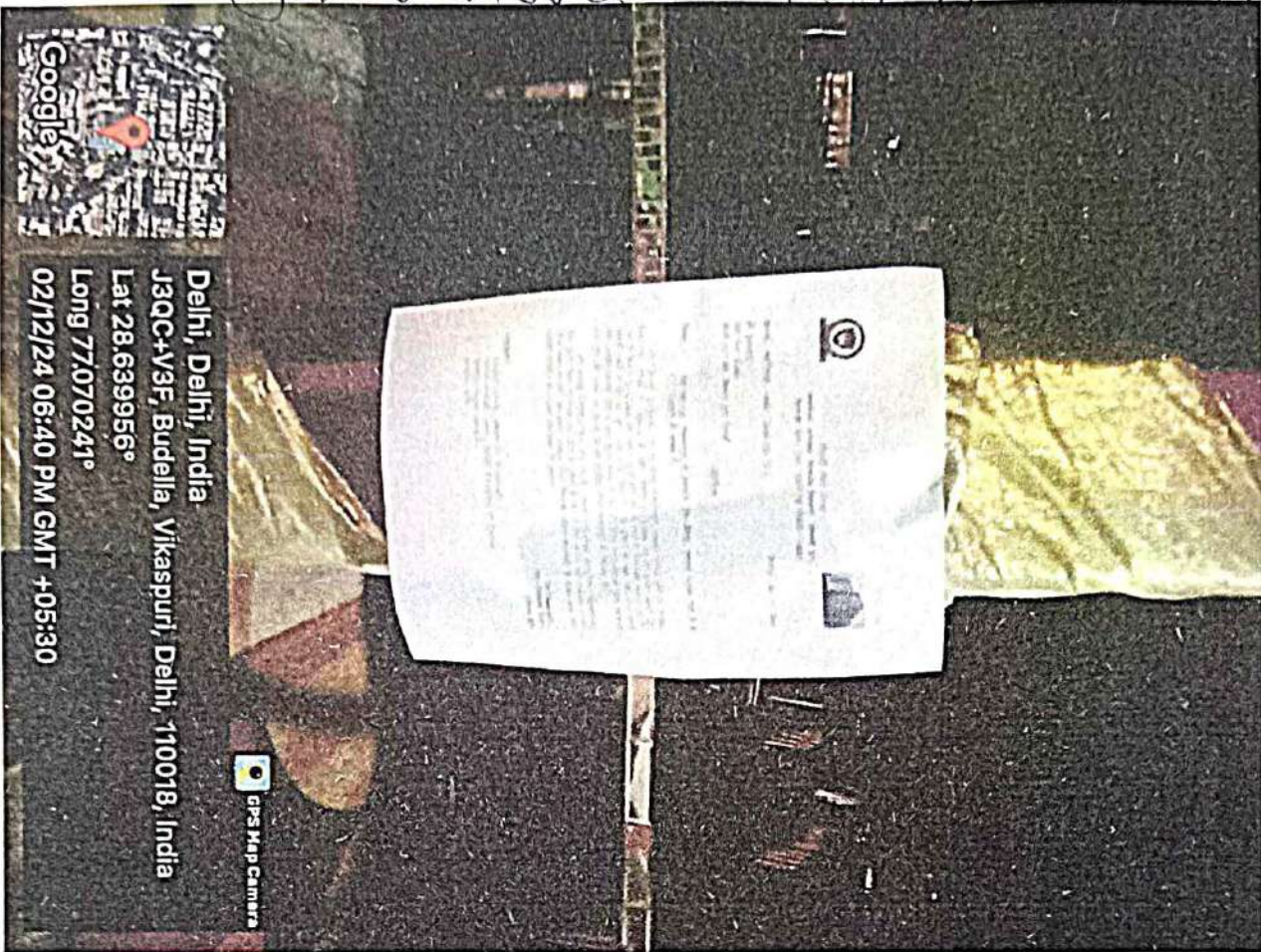
742
Status of maintenance of Park District 103
Ground (as on 21/12/24)



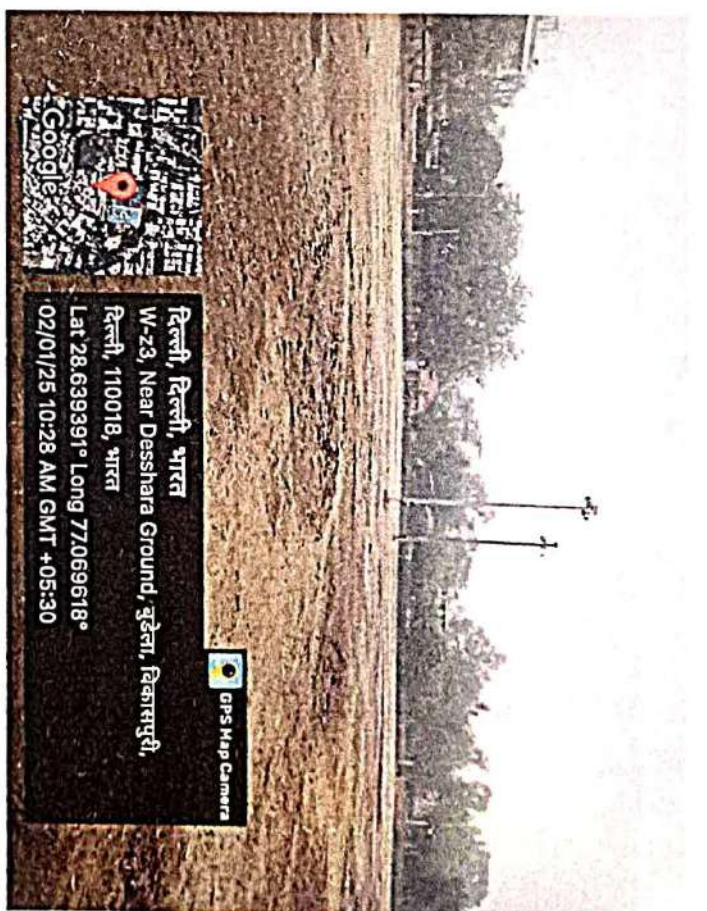
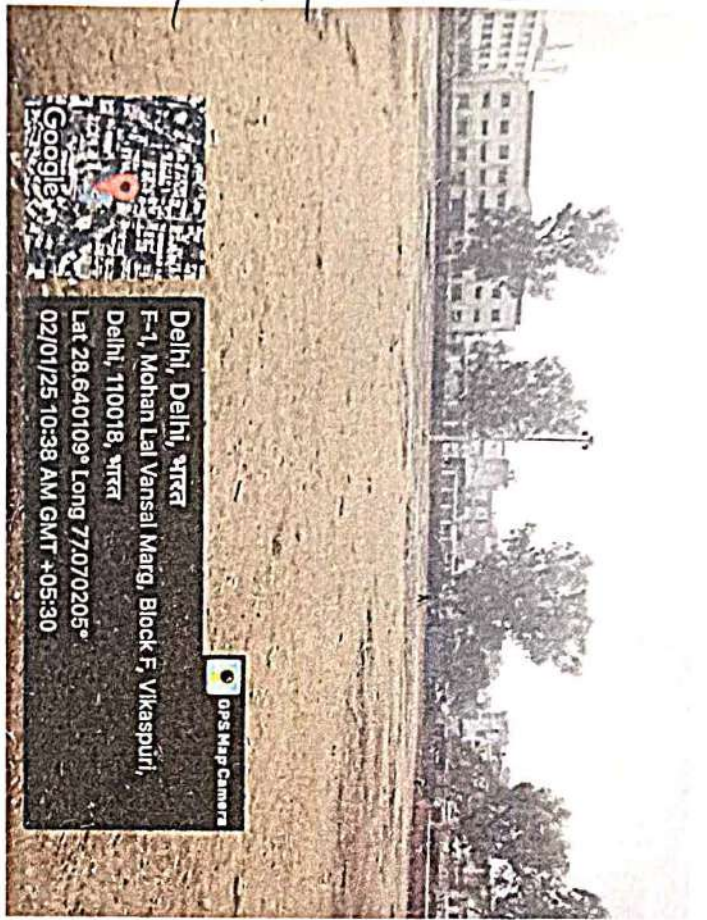
743 Spreading of Manure at Shrubbery 104
in Park, Dussehra Ground (23/12/24)



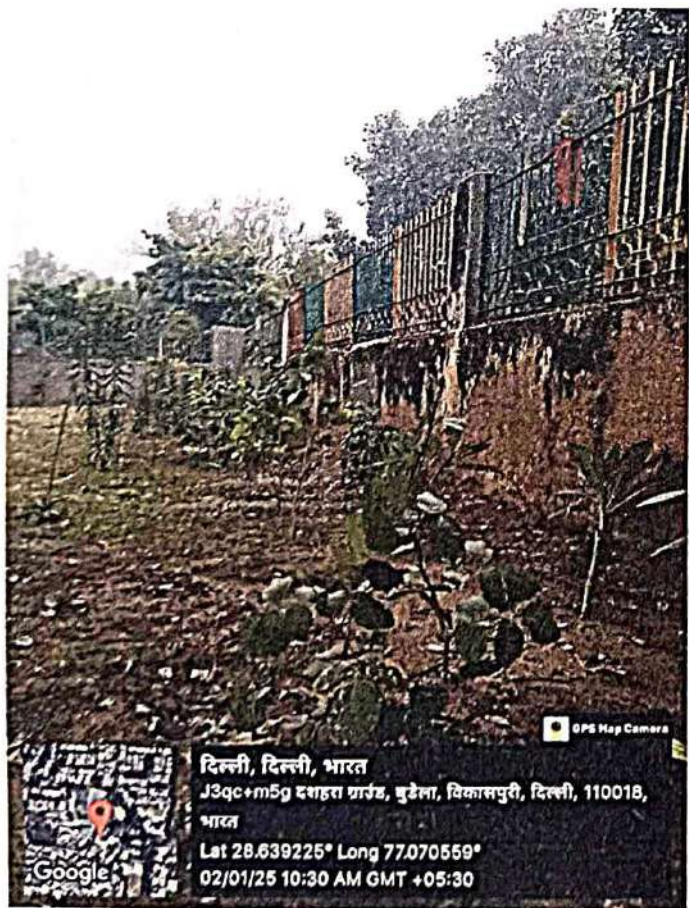
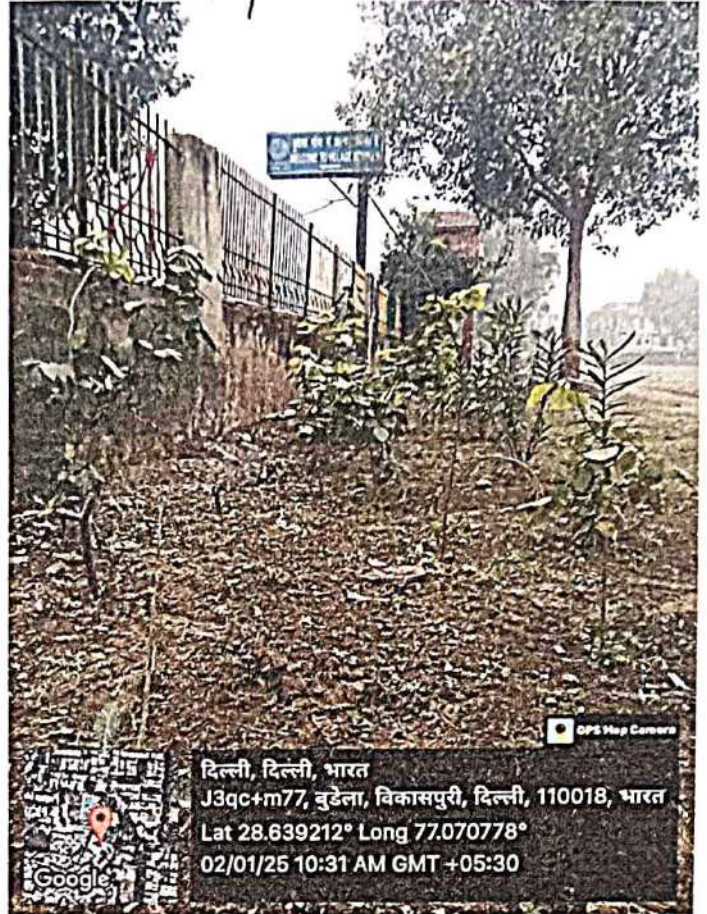
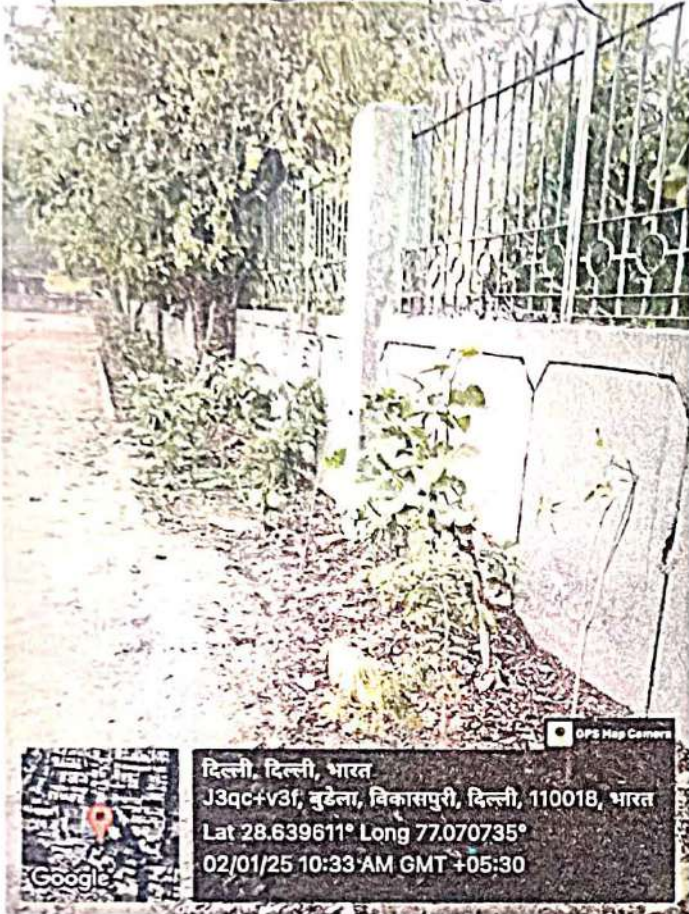
Notice to the Tent Owners for removal of Tent from Park



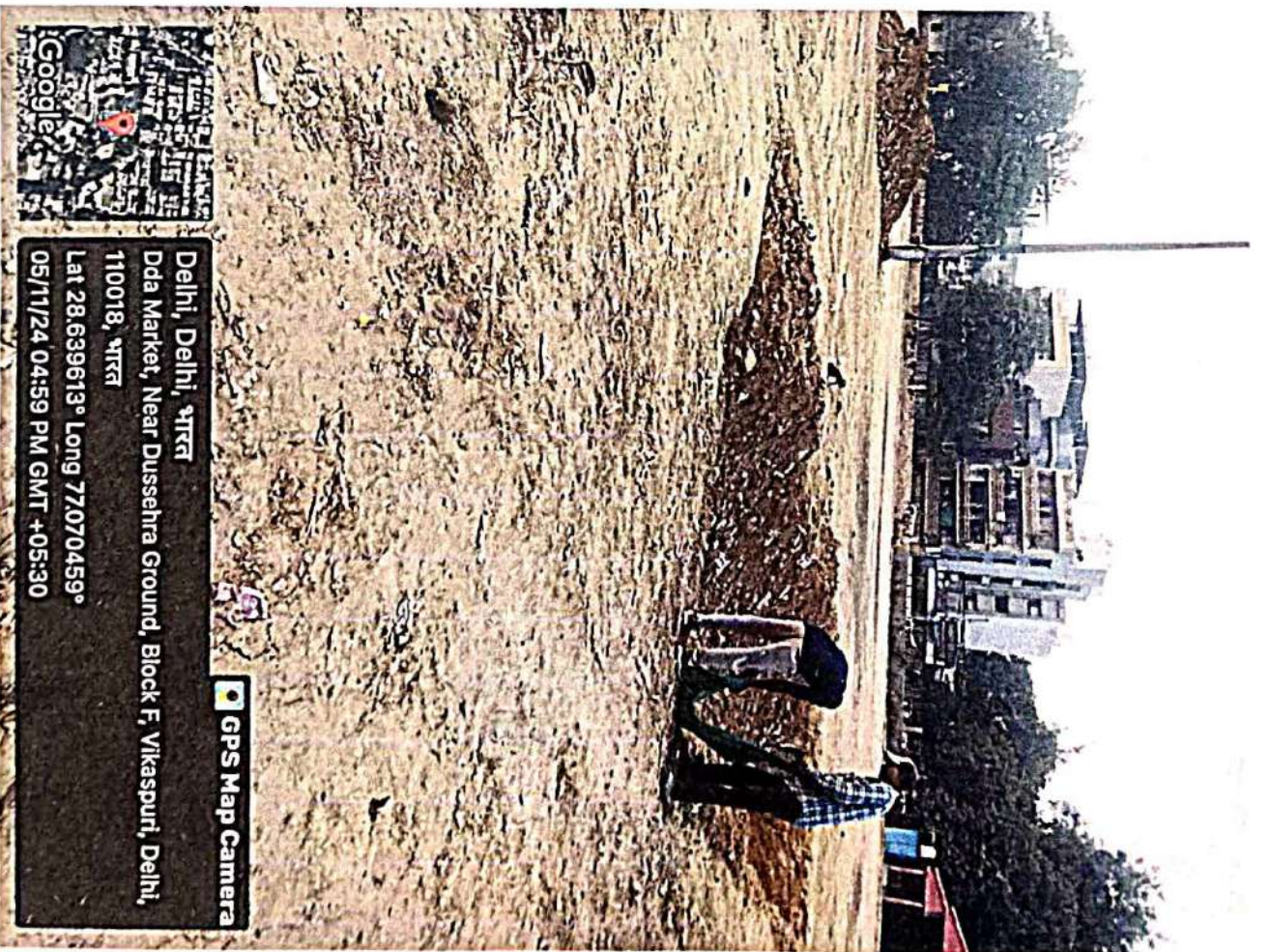
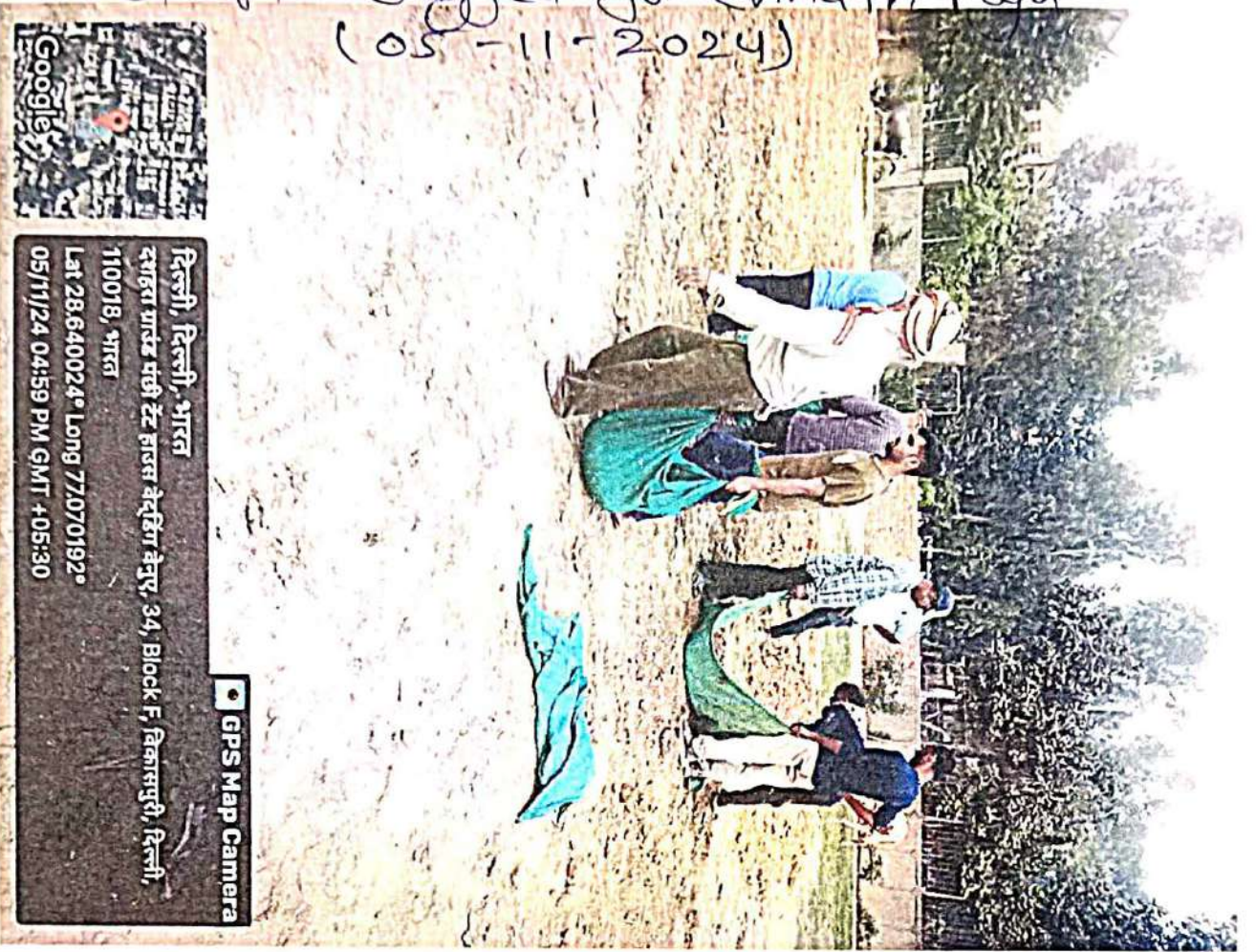
745
Proper maintenance of Pave Dussehra
Ground (as on 02/01/2025) 106



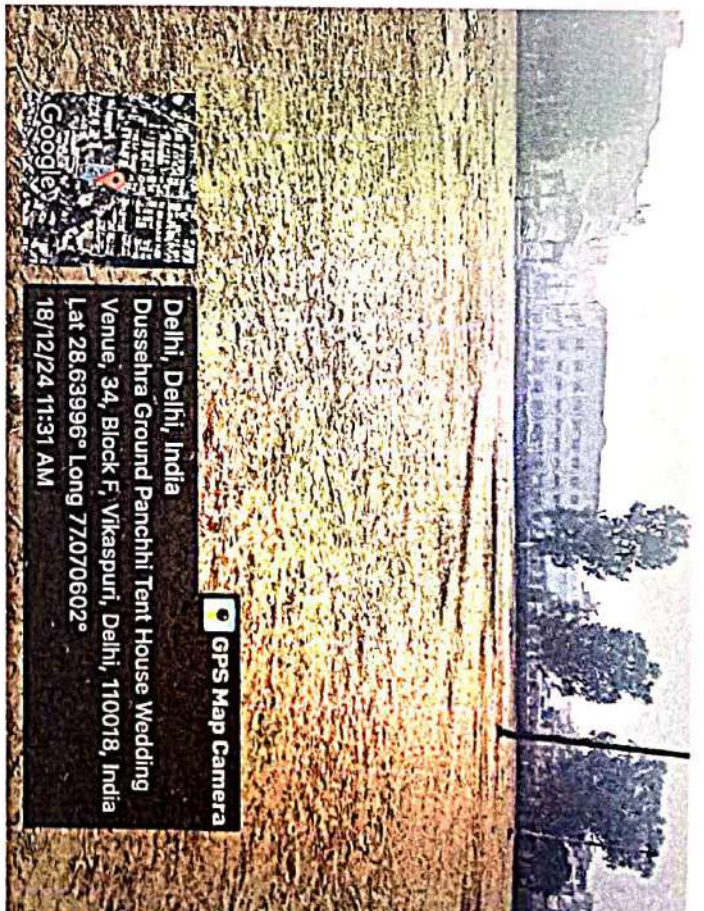
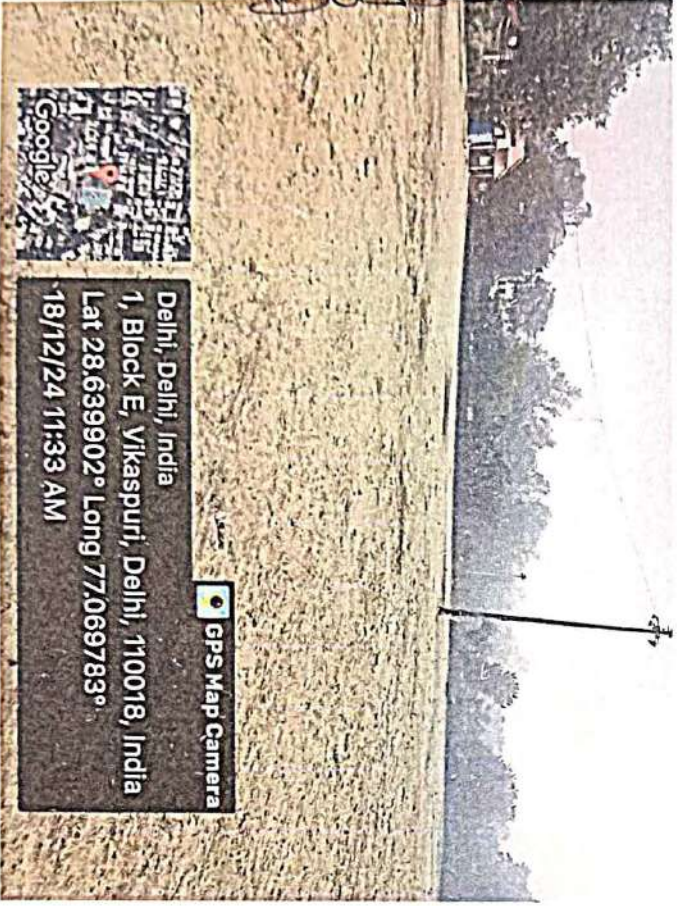
746
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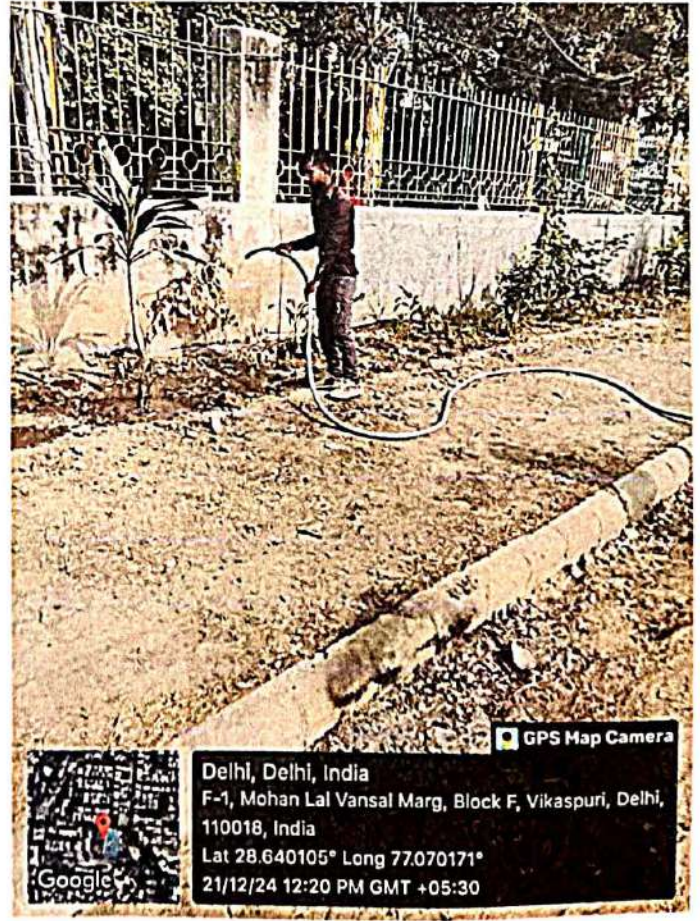
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748
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To,
Deputy Director (Horticulture)
West Zone
Municipal Corporation of Delhi

Subject: 9 नवम्बर 2024 को छठ पूजा गड्डे को भरने के बारे में स्पष्टीकरण

Reference: I.A. No. 700 of 2024 in E.A. No. 15 of 2024

Respected Sir,

यह पत्र F-ब्लॉक (वेस्ट), विकासपुरी स्थित पार्क में छठ पूजा के लिए 6 नवम्बर से 8 नवम्बर 2024 तक खोदे गए गड्डे को 9 नवम्बर 2024 को भरे जाने के संबंध में है।

गड्डे को 9 नवम्बर 2024 को उन्हीं आयोजकों द्वारा भरा गया था, जिन्होंने 4 नवम्बर 2024 को बिना अनुमति के JCB मशीन से गड्डा खोदा था।

यह बताना जरूरी है कि गड्डे के नीचे प्लास्टिक की चादर दबी हुई थी, यह जानकारी केवल उक्त अंतरिम आवेदन (IA) की प्रक्रिया के दौरान सामने आई। गड्डे को भरने का काम और सामग्री का उपयोग पूरी तरह से आयोजकों द्वारा किया गया था।

अंत में, यह स्पष्ट किया जाता है कि हॉर्टिकल्चर विभाग ने गड्डे को नहीं भरा। गड्डे को भरने और इससे जुड़ी कोई भी चूक आयोजकों की जिम्मेदारी है।

यह स्पष्टीकरण आपके निर्देशों के लिए प्रस्तुत किया जाता है।

2156/DDH/W2
22/1/25

आपका विश्वासी,

Satish Choudhary
22/1/25
(गार्डन चौधरी)

श्री सतीश चौधरी

हॉर्टिकल्चर विभाग

नगर निगम दिल्ली (पश्चिम क्षेत्र)

दिनांक: 22 जनवरी 2025

SO (Hort) / W2
PMB
22.01.2025

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ANNEXURE R-10 COLLY

10/1/24 10:39 PM



CPL PA - 04/01

**OFFICE OF THE JOINT COMMISSIONER OF POLICE: LICENSING
1st FLOOR, P.S. DEFENCE COLONY, NEW DELHI.**

No MCPL/DCPLlc/2024/605 /Joint.C.P./Lic.(P.L.) Dated Delhi the 01/Oct/2024

CASUAL PERFORMANCE LICENSE

In exercise of the powers conferred by the Regulations for Licensing Places of Public Amusement and Public Amusement performances (other than Cinema), 2023, license is hereby granted subject to the conditions and restrictions laid down in the aforesaid regulations and the condition as imposed.

Ms/Shri. **DEEPAK JINDAL**S/o,D/o,W/o
Shri**PRAKASH CHAND**

R/o House No. Q-48 A,, Q-Block, Vikas Vihar, Manas Kunj Road, Uttam Nagar, City -Delhi authorised to organise Ramleela, Dusshera with Joy Rides On behalf of Ramleela, Dusshera with Joy Rides at Dusshera Ground, F-Block, Vikas Puri, ND-18 (Ramlila, Dusshera with Joy Rides) New Delhi from/on 02/10/2024 to 13/10/2024 from to 12:00PM subject to, nevertheless to suspension or revocation under the aforesaid regulations.

Given under my hand and seal this 01/Oct/2024

This License is issued subject to licensee obtaining HTL from MCD. The licensee shall strictly adhere to the conditions and guidelines stipulated in the NOCs/clearance certificates/Fitness Certificate issued by Local Police, Traffic Police, Delhi Fire Service, Electrical Inspector or Electrical contractor authorised by Labour Deptt. GNCTD, Land owning agencies and MCD. The concerned authorities of police (both local police & traffic police) and other civic agencies shall ensure on ground that the licensee is adhering to their guidelines/conditions stipulated while issuing certificates/NOCs/Clearances.

In case of Ramleelas with joy rides, local police shall ensure that joyrides are not operated till all the additional clearances are obtained in terms of structural stability/safety and electrical safety of such joy rides by the organisers for safe & secure operations. If any NOC/clearance certificates/booking slip/Fitness Certificate for joyrides not received before start of the event, the license shall deemed null & void.

**For Joint Commissioner of Police
Licensing : New Delhi**


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MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (AUTO)
OLD ZONAL BUILDING, VISHAL ENCLAVE,
RAJOURI GARDEN, NEW DELHI- 110027

No. EE (AUTO)/WZ/MCD/2024-25/D- 193

Dated: 01-10-24

To,
The Additional Commissioner of Police
1st Floor, Police Station Defence Colony
New Delhi

Reference: - Application No. A2024090402137

Subject: - Regarding grant of Casual Performance License to hold/organize "Ramllla Dussehra Mela with Joy Rides at Open Space Site Dussehra Ground, F-Block, Vilkaspurl, New Delhi 110018, from 02/10/2024 05:00 PM to 13/10/2024 10:00 PM"

The inspection of the joyrides on the above cited site was carried out by the department on dated 30/09/2024 and the following joyrides were installed and found in satisfactory working condition. The details of installed Joy Rides as dictated are as under:-


- | | |
|------------------|-----------|
| 1. Giant Wheel | : - 1 No. |
| 2. Columbus Boat | : - 1 No. |
| 3. Break Dance | : - 1 No. |
| 4. Dragon Train | : - 1 No. |
| 5. Cross Wheel | : - 1 No. |
| 6. Mini Rides | : - 9 No. |

The owner/applicant has been instructed to pay special attention towards routine inspection (Pre and Post Operation) along with running inspection before operation as per SOP, Check List Issued by the department and will bear whole responsibility regarding any mishappening for which required affidavit has also been obtained from the applicant. Ensure all required NOC/Certifications i.e. NOC from fire department, Electrical Licensing inspector GNCTD etc. are acquired by the applicant in the larger interest of Public Safety and Security.

Routine Maintenance work should be carried out at regular intervals with all safety norms.

The Certificate is valid till 13.10.2024 10:00 PM.


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18/10/24
EE (Auto)/WZ
SUDHIR KUMAR
Executive Engineer/Auto/Electric/WZ
Municipal Corporation of Delhi

CHECK LIST FOR INSPECTION TO EE(AUTO) & INSTRUCTIONS TO THE OWNERS OF TEMPORARY JOY RIDES WITHIN THE JURISDICTION OF MCD.

This is with reference to the directions given in the meeting held on 29-08-2022, chaired by the Addl. Commissioner (Engg.)/MCD to facilitate the process of granting permission to hold religious function such as Ramleela. As directed by the higher authorities, the check list for inspection of the joy rides and instructions to the owners of Joy Rides / Joy Rides Association in the light of the 'Instructional Order' of the Commissioner, MCD vide no. 1138/AC(CSE)/2001 dated 24-09-2001 and Covind-19 norms, are prepared. As the joy rides are not installed at the time of clearance to be given by the Delhi Police (Licensing), based on the fitness certificate from Municipal Corporation of Delhi, it is not feasible to give fitness at that point of time without inspection by the concerned officer(s) of MCD. However, following advices to be followed by the officers & Joy Rides owners :-

- 1) The fitness certificate shall only be issued by the Executive Engineer (Auto) of the zone under whose jurisdiction the location of Joy Rides falls.
- 2) Separate certificate shall be issued for temporary and permanent joy rides clearly indicating the type of Joy Ride, duration of its functioning & location of the Joy Rides.
- 3) The fitness certificate shall only be issued to Delhi based Joy Ride Association Members or to firm based in Delhi.
- 4) A certificate should be taken from the owner of the Joy Rides that the Joy Rides / jhula in question, is free from any risk / hazard and he will be responsible for its proper routine maintenance and any mishap due to lack of it will be the responsibility of Joy Ride owner.
- 5) The Joy Rides should be tested on full load before issuance of Fitness certificate.
- 6) A certificate from the owner / operator of the joy rides / jhula be taken that the safety precaution as prescribed by the manufacturer and any other agency are being observed by them.
- 7) Proper oiling, lubrication on the journal, bearing, moving supports, wheel axle, sliding parts, etc. wherever required should be done as per the guidelines of the manufacturer.

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- 8) The owner shall ensure the fixing of proper foundation bolts & fasteners of all the joy rides by using the appropriate size & shape of the bolts, studying the quality of earth / concrete, number of bolts required to withstand the load of riders and joy rides and adequate depth of the installation of foundation bolts.
- 8) Every operator deployed on the rides should be well trained technically, operationally, about public safety as well and precautionary measures be taken after stringent training. Daily inspection reports / records of all the joy rides be maintained by the owner of the joy rides.
- 9) The owner should understand, respect and support the decision of the Government and the Local bodies in preventing the spread of COVID -19.
- 10) The owner of the joy rides / Amusement Company to ensure easy movement and safety of the public by maintaining proper gap. Owner should arrange for display of safety measures on each Joy Ride.
- 11) It is to be ensured by the owner of the temporary joy rides that there is proper balancing of all the pulleys, shafts, belts and belt-joints. Owner should check on routine the condition of ropes, locking pins, Teflon wheels, rubber wheels as well as physical and mechanical strength of structures by full load testing.
- 12) Erection of the seats / palki should be done with the good material such as ISI marked standard steel, suitable Fiber, etc. There should be no rusting, fracture, hole etc. on any of the seat, arms, floor, foot rest, struts, columns, shafts and structure.
- 13) Owner of the Joy Rides should ensure proper working of Safety Belts & all locks for the customers / riders.
- 14) The owners will provide all safety measures and will take all precautions for the operations of the rides for the visitors. In case of any untoward incident, accident, mis-happening, unforeseen event etc. which may cause any injury, casualty etc. to any visitor, the owners will be fully liable for such consequences and the MCD will not be held liable or responsible in any manner. Any negligence on account of the staff/ workers of the owners shall be the sole responsibility of the joy rides owners.

3/4

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- 15) Perfect safe plan for evacuation of public during stampede, if occurs any be made and ensured by the owners of joy rides. Marking of exit path in the joy rides area also be done by the owners.
- 16) No unwanted noise in the joy rides area be maintained and operational noise should be within the permissible limits in order to maintain any such noise pollution. Owners must adhere to the Govt. rules & regulations.
- 17) Third party inspection report / technical inspection report of the joy rides / their assemblies from the manufacturer of the joy rides be examined, if any.
- 18) No electrical leakage & proper insulation of all the circuits, wire-joints & wire harnesses be ensured by the owners.
- 19) Owners of the joy rides shall maintain adequate first aid arrangements at the premises where joy rides are installed.
- 20) Mini joy rides for kids be installed at the places, free from any hindrance due to the movement of the other joy rides / visitors and proper space for visitors / parents of the kids be ensured by the owners.


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4/4



No F.6/DFS/MS/2024/CPL/ 1230

Dated: 23/09/24

Sh. Deepak Jindal,
House No. Q-48 A,
Q Block, Vikas Vihar,
Manas Kunj Road Uttam Nagar,
New Delhi-110059

Subject: Regarding grant of Casual Performance License to hold/organize "Ramlila Mahotsav with Joy rides" at Dusshera Ground, F Block, Vikas Puri, New Delhi from 02.10.2024 to 13.10.2024.

Sir,

With reference to letter no. A2024090402137 dated 09.09.2024 on the subject cited above; it is informed that in case pandal is erected at site, the same shall be in accordance with the provisions of The Delhi Fire Service Act, 2007 and The Delhi Fire Service Rules, 2010. Fire prevention and fire safety measures in the Pandals to be self regulatory and shall include access to panda I, open space around the pandal, distance from medium and high voltage electrical wires and hazardous installations, means of exits, material of construction, first-aid fire fighting arrangements, water storage for fire fighting, electrical wiring, availability of trained fire fighting staff in accordance with IS 8758 and National Building Code of India published by Bureau of Indian Standards, New Delhi. The section 26 (2) of the Act 2007 read with Rule 30 provides that the erector of the pandal shall display a declaration in the prescribed format as per form "D" at a prominent place in the pandal. Under section 26 (4) of the Act, any erector of a pandal who falsely declares that he has complied with the prescribed fire prevention and fire safety measures in the Pandal, shall be deemed to have committed an offence punishable under section 52 of the Act. Accordingly, the above said programme may be allowed. However, following conditions shall always be adhered to:

1. Trained fire personnel shall always be available at the site during function.
2. All exits should always be clear and there should be no obstruction in the exits / entrance gate.
3. No special effects creating fire / crackers should be used at site.
4. LPG/Open flame should not be used for preparation of foods / stalls in the premises.
5. Permission for joy rides shall be obtained from concerned authority.

Any loss of life and property due to not following the above said conditions, the management / organization shall be responsible solely.

Yours faithfully,

[Signature]
Divisional Officer (FPW)
Delhi Fire Service
Tel. No. 011-23413991

Copy to:-

1. Divisional Officer

[Signature]
TRUE COPY



E.C. No. 6410 /2017/...⁶⁶⁰⁷

FORM NO - B
(See Condition 5)

Government of NCT of Delhi

Labour Department

5-Sham Nath Marg, Delhi-110054

LICENCE TO ELECTRICAL CONTRACTORS

With terms and conditions as notified vide Notification No.

ED4(Misc-38)/Lab-El/2016/381 Dated 27.01. 2017

M/s DSR ENTERPRISES having its premises situated at 511, CALI NO. 01, NEAR SHIN MANDIR, PREM NAGAR, NEW DELHI - 110008 and represented through its Proprietor/ Partner/ Director/ Authorized Signatory SHRI SH. SHYAM SUNDER, bearing Aadhaar No. 8436 9156 7169 is hereby licensed to carry out electrical installation work in the National Capital Territory of Delhi, subject to the Terms and Conditions mentioned on the reverse.

Signature of the Issuing Authority with seal [Signature]

Name: A. V. Koteswara Rao

Date of Issue 06.09.17



Designation: Assistant Electrical Inspector
A.V. KOTESWARA RAO
Asstt. Electrical Inspector

S.No.	Details of amount deposited	Date of deposit	License valid		Signature of issuing/ renewing authority with date
			From	To	
1	5000/-	29.08.17	05.09.17	04.09.17	<u>[Signature]</u> 06/09/17

This is issued only for the purpose of the work named above. The work is to be done from 5:00 PM to 12:00 AM night at the premises of the contractor, DSR Enterprises, 511, Cali No. 01, Near Shin Mandir, Prem Nagar, New Delhi.

[Signature]
TRUE COPY



DSR ENTERPRISES

(GOVERNMENT ELECTRICAL CONTRACTORS)

Ref. DSRE/2024/342

Date 27/9/24

ELECTRICAL SAFETY CERTIFICATE

It is certified that I have checked the entire electrical installation work for the programme/event named "Ramlila, Dussehra with Joy Rides" from 02/10/2024 to 13/10/2024 from 05.00 PM to 12:00 AM night at MCD Ground, F-Block, Dussehra Ground, Vikas Puri, Delhi. This installation work is as per the Provision of the Central Electricity Authority (Measures relating to safety and Electric supply) Regulation, 2010. The general guidelines and Safety Measures will also follow while carrying out the electrical installation work at all the times during the event. In case of any changes in final set-up of inspected venue, the organizer shall be solely responsible.



For DSR Enterprises

Shyam
Proprietor

[Signature]
TRUE COPY